

No. HCB/GOA/RS/DRT/2017

DATE:- 21st December, 2017

NOTICE

Sub:- Destruction of records in accordance with Chapter XV of the Bombay High Court, Appellate Side Rules, 1960 to be carried out during the Summer Vacation of 2018.

Public in general/litigants/advocates appearing for the litigants are hereby informed that destruction of records of disposed files will be carried out in accordance with Chapter XV of the Bombay High Court, Appellate Side Rules, 1960 during the Summer Vacation of 2018. The list of proposed files for destruction to be carried out of the year i.e. (2007) and also the list of 81 High Court disposed files which were decided by the Hon'ble Supreme Court & received back after disposal (till 2005) are annexed herewith .

You are requested to communicate and inform this office in writing in case you are interested to receive back any documents, covered under Rule 1 of Chapter XV of the Bombay High Court, Appellate Side Rules, 1960 which you have submitted during the course of hearing and which you are willing to receive back in your possession on or before the commencement of Summer Vacation of 2018.

VA
21st Dec. 2017.

(K. A. Bagi)

KA
Registrar (Judicial)

Files available in Record Section belonging to Supreme Court

Rec. No.	S.C. Case No.	S.C. Disp. Date	H.C. Case No.	H.C. Disp. Date	No. of Files
2	Special Leave to Appeal 6832/2001 (SCM/40/2001)	22/10/2002	WP/319/1996	20/12/00	1+12
4	Petition Special Leave to Appeal 18387/2000 (SCM/05/2002)	06/04/05	LPA/31/1998	19/06/00	1+3
6	Special Leave to Appeal/3365/2003 (SCM/24/2003)	08/08/05	WPCR/18/2003 CRIA/41/2001	07/07/03 03/02/03	2+9
	Petition for Special Leave to Appeal/5651/2003				
7	Special Leave to Appeal/13795/2003 (SCM/43/2003)	11/08/03	WP/270/2002	29/10/02	1+3
8	Special Leave to Appeal/9546/2003 (SCM/67/2003)	02/12/03	WP/229/2000	15/01/03	1+7
9	Special Leave to Appeal/22932/2001 (SCM/17/2002) and Special Leave to Appeal/22821/2001 (SCM/16/2002)		WP/209/1994 LPA/23/1997	05/12/03 20/08/01	
27	Special Leave to Appeal/22624/2004	11/10/04	WP/576/2003	15/01/04	1+2
29	Special Leave to Appeal/6202/2004	12/04/04	WP/550/2003	09/02/04	1+5
30	Speacial Leave to Appeal/19908/2004	30/08/2004	SA/30/2001	18/07/03	1+3
31	Special Leave to Appeal/11022/2004	25/08/2004	FA/03/1996	25/03/04	1+11
32	Special Leave to Appeal/2827/2003	03/12/04	WP/136/2002	13/01/03	1+7
34	Special Leave to Appeal/1551/2004	12/01/04	CRA/02/2003	25/07/03	1+2
35	Special Leave to Appeal	13/08/2004	CRA/06/2004	22/03/04	1+3
36	Special Leave to Appeal/22223/2002	18/11/2002	MCA/04/2001	20/03/01	1+3
37	Civil Appeal/7456/2004	17/11/2004	TXA/66/2002	16/07/03	1+5
38	Specail Leave to Appeal/19032/-19033/2004	07/04/04	FA/98/1998	07/04/04	1+6
39	Special Leave to Appeal/1868/2004	10/07/03	CRIA/23/2002	10/07/03	1+6
40	Special Leave to Appeal/931/2004	03/10/03	CRIR/32/2003	03/10/03	1+4
41	Special Leave to Appeal/15376/2004	13/08/2004	WP/566/2003	17/02/04	1+3
42	Special Leave to Appeal/3119/2004	09/02/04	WP/322/1998	28/07/03	1+11
45	Civil Appeal/1459-1460/2004 and Civil Appeal/1458/2004	26/02/2004	AO/23/2002	26/09/02	1+1+4
46	Special Leave to Appeal/14403/2004	06/04/04	FA/89/1996	06/04/04	1+5
47	Civil Appeal/2962-2963/2004	30/04/2004	WP/326-327/2002	27/03/03	1+4
48	Special Leave to Appeal/21198/2004	04/10/04	WP/379/2003	06/08/03	1+3
49	Civil Appeal/5232/2004	13/08/2004	WP/133/2003	02/06/03	1+3
50	Special Leave to	30/08/2004	SA/112/2003	22/03/04	1+4

	Appeal/17151/2004				
53	Special Leave to Appeal/609/2004	23/01/2004	SA/61/2001	08/08/03	1+3
56	Special Leave to Appeal/23068/2003	12/01/04	CRA/01/2003	25/07/03	1+2
57	Special Leave to Appeal/2032/2004	16/04/2004	CRA/08/2001	17/07/03	1+3
58	Criminal Appeal/219/1991	05/11/97	WPCR/27/1989		1+2
59	Civil Appeal/6431/1998	28/10/2005	SA/35/1993	09/07/98	1+2
62	Special Leave to Appeal/312/2004	09/08/04	WP/227/2003	25/06/03	1+3
63	Special Leave to Appeal/10636/2004	31/05/2004	WP/223/2004	14/07/04	1+7
64	Special Leave to Appeal/22642/2004	16/11/2004	WP/441/2004	07/10/04	1+3
65	Special Leave to Appeal/5193/2004	05/12/05	CRA/19/2004	23/07/04	1+2
67	Special Leave to Appeal/18924 & 18925/2004	03/12/04	WP/381/1999	05/03/04	1+12
68	Special Leave to Appeal/3440/2004	20/07/2004	CRMA/283/2003	08/01/04	1+5
71	Civil Appeal/2650 & 2719/2004 and Special Leave to Appeal/22335/2002	23/04/2004 & 22/11/2002	WP/317/2002	20/12/02	1+1+1 4
72	Special Leave to Appeal/15404 & 15407/2004	13/08/2004	FA/10,24,96/1999	06/04/04	1+23
76	Special Leave to Appeal/22821/2004	19/11/2005	SA/40/1998	16/07/04	1+4
77	Special Leave to Appeal/9437/2004	17/11/2004	TXA/06/2003	16/07/03	1+5
79	Special Leave to Appeal/21464/2005	06/10/03	WP/491/2003	06/10/03	1+3
80	Special Leave to Appeal 199-200/ 2003 (SCM/56/2003)	23/07/2004	CRIA/14/2001, CRIA/17/2001	02/08/02	1+6
81	Special Leave to Appeal/23868/2004	16/11/2004	SA/41/1999	24/06/04	1+7
82	Special Leave to Appeal/14631/2005	14/07/2005	WP/353/2004	04/02/05	1+2
83	Special Leave to Appeal/1309/2005	03/01/05	TXA/34/2003	15/12/03	1+3
84	Special Leave to Appeal/1688/2005	17/01/2005	FA/23/1998	09/07/04	1+11
85	Special Leave to Appeal/569/2005	03/01/05	CRIA/25/2002	12/04/04	1+6
86	Special Leave to Appeal/3928/2004	05/08/05	CRIA/52/2002	13/11/03	1+6
87	Special Leave to Appeal/18525/2004	17/11/2004	TXA/32/2003	08/12/03	1+3
90	Civil Appeal/5515/2001		WP/134/1996	11/04/01	1+7
91	Special Leave to Appeal/3233/2005	07/02/05	SA/10/2002	09/09/04	1+2
98	Special Leave to Appeal/18641/2005	30/09/2005	WP/260/2005	29/07/05	1+24
99	Special Leave to Appeal/24123/2004	03/12/04	FA/52/1997	20/07/04	1+17
108	Special Leave to Appeal/21470/2005	14/11/2005	AO/59/2004	23/06/05	1+4
111	Special Leave to Appeal/3156/2005	04/02/05	TXA/31/2003	08/12/03	1+3

113	Special Leave to Appeal/24958/82005	13/12/2005	FA/05/1998	18/08/05	1+6
114	Special Leave to Appeal/2773/2005	28/01/2005	WP/10/2000	29/06/04	1+2
117	Special Leave to Appeal/22196/2001	04/02/05	WP/221/2001	23/07/01	1+3
119	Special Leave to Appeal/894/2005	24/01/2005	SA/04/1999	06/08/04	1+4
220	Special Leave to Appeal/2112-2113/2005	24/01/2005	FA/66/1999	05/05/04	1+9
224	Special Leave to Appeal/23873/2004	16/11/2004	FA/08/1999	16/03/04	1+17
227	Special Leave to Appeal/2194/2005	16/11/2005	CRMA/41/2005	07/04/05	1+3
229	Special Leave to Appeal/1095/2005	02/09/05	WP/446/1996	25/07/03	1+6
230	Special Leave to Appeal/27409/2004	17/11/2004	TXA/05/2003	15/07/03	1+5
232	Special Leave to Appeal/2953/2005	27/06/2005	CRMA/76/2005	13/05/05	1+5
233	Special Leave to Appeal/18232/2004	17/11/2004	TXA/29/2003	15/12/03	1+3
234	Civil Appeal/3563-3564/2007	08/08/07	FA/25/1998	10/06/04	1+7
236	Special Leave to Appeal/1144/2005	10/01/05	FA/101/1999	25/09/03	1+6
238	Civil Appeal/2194-2195/2004	08/04/04	WP/117/2002	14/08/03	1+9
247	Civil Appeal/3556 & 3557/1998	22/07/2004	WP/479/1992	26/03/98	1+16
258	Special Leave to Appeal/215/2004	29/09/2005	CRMA/99/2002	19/09/02	1+2
261	Civil Appeal/5296/2004	13/09/2004	TXA/13/2003	10/02/04	1+6
266	Special Leave to Appeal/708/2004 & 553/2005	03/01/05 & 03/01/2005	CRMA/34/2003	05/09/03	2+6
281	Special Leave to Appeal/13195/2005	19/07/2005	FA/221/2003	09/02/05	1+6
282	Special Leave to Appeal/5634/2005	21/11/2005	CRMA/67/2003	20/11/03	1+2
295	Special Leave to Appeal/3513, 3514, 3515/2005	14/07/2005	CRMA/56/2003, CRMA/65/2003, CRMA/08/2004,	23/08/04	1+17
306	Special Leave to Appeal/5970/2005	28/11/2005	CRMA/34/2004,	13/07/05	1+5
309	Special Leave to Appeal (Cri) / 6728/2005	09/12/05	CRMA/20/2004	30/06/05	1+4
316	Special Leave to Appeal (Cri) / 6412/2005	25/11/2005	CRMA/19/1998	25/06/01	1+9
318	Special Leave to Appeal (Civil) / 24695-24696/2005	21/09/2005	FA/238 & 239/2002	28/09/04	1+19

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
13	COAP/38/01	11/08/06	M/S BHARTIYA DEVELOPMENT FINANCE LTD. Adv.: MS.AMIRA RAZAK	Adv.:	4
21	COAP/355/01	16/06/06	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI Adv.: MS. AMIRA RAZAQ	ASHOK KUTKAR Adv.: MR. S. VALES FOR THE EX-DIRECTORS	4
4	COP/11/98	17/02/06	INDIAN ALUMINIUM CO.LTD. Adv.: MR.SUDIN USGAONKAR	PUSHPARTI PACKS PVT.LTD. Adv.:	6
53	CRIA/55/05	18/07/06	MR. DUGGAN ADRIAN KEVIN,PRESENTLY LODGED IN CENTRAL AUGUDA JAIL,AUGUDA GOA Adv.: SHRI MENINO TELES	STATE OF GOA (THROUGH PUBLIC PROSECUTOR),PANAJI GOA Adv.: MS. W. COUTINHO, PP	9
9	FA/12/06	18/09/06	RADHA KRISHNA SHIRODKAR AND 9 ORS., Adv.: MR. ANAND K. DESSAI	ANAND TUTULO SHIRODKAR AND 44 ORS., Adv.: MR. S.N. KAKODKAR	2
138	MCA/775/06	30/11/06	SALGAONKAR MINING INDUSTRIES LIMITED, Adv.: MR. M. S. SONAK	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND 2 ORS., Adv.: MR. Y.V. NADKARNI	11
17	TXA/59/06	13/11/06	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	M/S. SALGAOCAR MINING INDUSTRIES LTD., MARGAO-GOA. Adv.:	3
416	WP/170/06	25/09/06	VISHAL GOMANTAK SHIPPING COMPANY PVT.LTD.,MARGAO GOA. Adv.: MR. M.S. SONAK	ASSISTANT PROVIDENT FUND COMMISSIONER AND ANR., Adv.: MR. P. P. SINGH, FOR RESPONDENT NO. 1.	3
428	WP/431/06	18/10/06	SALGAOCAR MINING INDUSTRIES LTD., MARGAO GOA. Adv.: MR. M.S. SONAK	SHRI ROGHUVIR RAJARAM PAINGANKAR (SIN. DEC.) BY LEGAL REPRESENTATIVES AND ANR., Adv.: SHRI V.MENEZES FOR R- 1A TO 1D	2
465	WP/357/06	27/09/06	RAGHUVIR RAJARAM PAINGANKAR(SIN.DEC.) BY HIS HEIRS., Adv.: MR. C. MASCARENHAS	SALGAONKAR MINING INDUSTRIES LTD. AND 4 ORS., Adv.: MR. VALMIKI MENEZES, FOR RESP. NO. 2 TO 5.	4

479	WP/468/06	17/10/06	S. KANTILAL AND COMPANY PVT.LTD. AND ANR., Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS SECRETARY(MINES) AND ANR., Adv.: SHRI JOSEPH S. VAZ STANDING COUNSEL FOR R-2	3
480	WP/467/06	17/10/06	SHANTILAL KHUSHALDAS AND BROS.PVT.LTD. AND ANR., Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS SECRETARY(MINES) AND ANR., Adv.: SHRI JOSEPH S. VAZ STANDING COUNSEL FOR R-2	3
516	WP/368/06	30/08/06	AMIRA A. RAZAQ AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI MANGUESH R. WAGLE AND ANR., Adv.: MS. SHAMBHAVI RAO, FOR RESP. NO. 1 & 2.	2
4	XFA/01/05	23/03/06	M/S MINERIA NACIONAL LIMITADA AND ANR., Adv.: MRS. CARMITA D\COSTA	SHRI RAJAN RAGUNATH RAO DESSAI AND 2 ORS., Adv.: MR.S.KASHALKAR FOR R- 1,MR.C.MASCARENHAS	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	AAR/8/2006	02/03/07	AMALGAMATED TRADERS, REPR. BY ITS PARTNERS Adv.: MR. C. A. COUTINHO/ S. K. NAIK	VAIKUNT KRISTRAY KAMAT, MARGAO-GOA. Adv.:	2
3	AAR/11/2006	23/02/2007	POWER GUARD\`S ELECTRICAL ENGINEERING THROUGH IT\`S PROPRIETOR SHRI JAYESH PATEL Adv.: MR. B.R. SAWANT	THE CHIEF GENERAL MANAGER TELECOM AND ANR., Adv.: MR. V.P. THALI	2
4	AAR/7/2007	19/10/2007	MR. ARNALDO D\`COSTA Adv.: IN PERSON	THE STATE OF GOA REPRESENTED BY CHIEF SECRETARY AND ANR., Adv.:	2
5	AAR/2/2005	28/09/2007	M/S SHAH BUILDERS, PUNE-411 001. Adv.: SHRI ULHAS G.SHETYE	UNION OF INDIA AND 3 ORS., Adv.:	2
6	AAR/6/2007	12/10/07	METSIL EXPORTS PRIVATE LIMITED Adv.: MR. S. D. PADIYAR	MRS. BARBARA ELIZABETH SIMOES E VON STARANBURG NIEDENTHAL AND ANR., Adv.: MR. ANTHONY D\` SILVA FOR R-1 & 2	2
8	AAR/11/2005	13/04/2007	M/S RESOURCEFUL EARTHMOVERS, REP. BY ITS PARTNER MRS. MEENA D. RAJANI, PANAJI GOA. Adv.: SHRI VLEDSON BRAGANZA	MR. VISHAL VINAECA BANDEKAR AND ANR., Adv.: MR. S. KALSHAVKAR FOR R. 1	6
10	AAR/2/2007	23/11/2007	M/S. IMPERIAL AVIATIONS PVT. LTD. THROUGH CHAIRMAN AND MANAGING DIRECTOR MAURICE A. PEREIRA Adv.: MR. SIDDHARTH KALSHAWKAR	MR. SANTOSH S. LAD Adv.: B.G.CHIDANANDA FOR RESP.	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	AO/72/2006	07/02/07	THE VASCO URBAN CREDIT CO-OP.SOCIETY LTD. AND 9 ORS., Adv.: MR. MAHESH AMONKAR	MR. LUIS D\SOUZA AND ANR., Adv.: SHRI E. HEREDIA FOR RESP.	3
2	AO/49/2004	09/02/07	SHRI SRIPAD C.MADKAIKAR AND 3 ORS., Adv.: SHRI S.N. JOSHI	DATTA APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD. & ANR. Adv.: MR. V.A. LAWANDE FOR R-1 & 2	5
3	AO/85/2006	23/03/2007	PHIL SYSTEMS LTD Adv.: MR. U. R. TIMBLE	GOMANTAK MAZDOOR SANGH AND 2 ORS., Adv.:	2
4	AO/41/2007	26/04/2007	SHRI. GURUNATH SALGAONKAR AND ANR., Adv.: S. G. THALI	SHRI. RAGHVIR JAIRAM SALGAONKAR AND ANR., Adv.:	2
5	AO/6/2002	20/04/2007	SMT.SUMAN C.CUVELKAR & ORS. Adv.: MR.M.S.SONAK	SHRI MATHEW COUTINHO & ORS. Adv.: MR. M. D\SOUZA, FOR R.1 TO 5	4
6	AO/2/2006	22/03/2007	SHRI ANANT ALIAS VENKATESH NAIK AND ANR., Adv.: MRS. SHAMBHAVI RAO	SHRI ANANT LAXMAN BORKAR AND 8 ORS., Adv.: MR. S. D. PADIYAR, FOR RESPONDENT NO. 8.	3
8	AO/4/2007	22/03/2007	KADAMBA TRANSPORT CORPORATION LTD REPRESENTED BY MANAGING DIRECTOR MR. S. V. NAIK Adv.: AJIT KANTAK	MRS. ROSY BRAGANZA AND ANR. Adv.: MR. M. PEREIRA FOR R-1	3
9	AO/37/2007	14/06/2007	SHRI. ISIDORIO VAS Adv.: MR. ZELLER D\SOUZA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: MR. M. SALKAR, AGA	3
10	AO/75/2006	07/03/07	MRS. ROSEMARY JEAN TRE-MLETT ALLAS JEAN TREMLETT AND ANR Adv.: MR. SUDIN USGAONKAR	MINGUEL FERNANDES AND ANR. Adv.: MR. M.S. JOSHI	4
11	AO/23/2007	15/06/2007	RAM KRISHNA GAONKAR AND 3 ORS. Adv.: J. ABREU LOBO	M/S. V. M. SALGAONKAR AND BROS. PVT. LTD., AND ANR Adv.: MR. A.F. DINIZ FOR R-1 & 2	3
12	AO/52/2007	14/06/2007	SANGEETA CHITALE, PONDA, GOA. Adv.: MR. V. A. LAWANDE	ATUL CHITALE, PONDA, GOA. Adv.:	3
13	AO/13/2007	29/03/2007	M/S. AMERKAR CONSTRUCTION AND SONS BY THEIR PARTNER VIKRANT AMERKAR Adv.: J. P. MULGAONKAR	THE ASSISTANT PROVIDENT FUND COMMISSIONER AND ANR Adv.: MR. P.P.SINGH FOR R-1	5
14	AO/11/2007	06/07/07	MR. VIRAJ SUVARNA Adv.: ANTHONY D\\\' SILVA	TRAVEL CORPORATION (INDIA) PVT. LTD. AND 6 ORS Adv.: MR. NITIN SARDESSAI FOR CAVEATOR	3

15	AO/60/2007	19/07/2007	SHRI. RAMDAS P. NAIK AND 4 ORS., Adv.: MRS. A. A. AGNI	SHRI. VITAL RAMA NAIK (DECEASED) REPRESENTED BY LR\ 'S AND 4 ORS., Adv.: MR. R.G.RAMANI FOR R-1(I) TO (VI),2,3(IV),(V), 4	3
16	AO/40/2007	06/07/07	SHRI. ARCANJO D'SILVA AND ANR., Adv.: MR. NITIN SARDESSAI	MRS. PELEZIA LOPES AND ANR., Adv.: MR. C.A.COUTINHO FOR R-1 & 2	3
17	AO/15/2007	26/07/2007	SMT. SAVITA MAHAMBREY, MAPUSA GOA. Adv.: MR. ROHIT BRAS DE SA	SHRI GURUDAS A. CHARI AND 4 ORS., Adv.:	2
18	AO/24/2001	23/08/2007	INACIO FERRAO & ORS. Adv.: MR.SUDESH USGAONKAR	SMT.ROSA SEBASTANA F. CORREIA Adv.: MR.J.A.LOBO R.6 & 7	5
19	AO/19/2004	19/07/2007	SHRI ATCHUT G.POY RAITURCAR,MARGAO-GOA. Adv.: SHRI NITN PURUSHAN	SOUTH GOA PLANNING & DEVELOPMENT AUTHORITY & 3 ORS Adv.: SHRI V.P. THALI R.1	4
20	AO/41/2000	17/08/2007	ANIL V.SALGAONKAR & ORS. Adv.: MR.M.S.SONAK	SHRI VINOD SHANTILAL GOSALIA & ORS. Adv.: MRS.C.SOARES,R.1 & 2	7
21	AO/64/2007	06/09/07	ERIC FERNANDES, MAPUSA, GOA. Adv.: MR. S. G. BHOBE	BALBIR SINGH CHABRA AND 3 ORS., Adv.:	4
22	AO/29/2001	16/06/2007	STATE OF GOA Adv.: MR. S.R. RIVONKAR	SHRI K.HASSAINAR Adv.: MR.C.MASCARENHAS	6
23	AO/59/2007	20/09/2007	MRS. KALPA KASHINATH GADEKAR AND ANR., Adv.: MS. D. GAONKAR	MR. RAMAKANT SHETYE AND 5 ORS., Adv.:	3
24	AO/65/2007	20/09/2007	LAWRENCE JOSE FERNANDES, MANDREM, GOA. Adv.: MR. RYAN MENEZES / MARVIN D\ \ \ \ \ \ \ \ \ \ 'SOUZA	MR. RAMAKANT YESHWANT PEDNEKAR AND 12 ORS., Adv.: MR. D. PANGAM (CAVEATOR FOR R. 1)	2
25	AO/43/2007	19/04/2007	MARIO MIGUEL MASCARENHAS AND 11 ORS., Adv.: MR. H. D. NAIK	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD. AND 2 ORS., Adv.: MS. A.A.RAZAQ FOR RESP	4
26	AO/73/2007	27/09/2007	MR. ALISON SIMPLICIO D'SOUZA Adv.: MR. RYAN MENEZES	MS. MRUNALINI D'SOUZA TAVORA Adv.: MR. SUDIN USGAONKAR FOR RESP	4
27	AO/72/2007	22/11/2007	MR. AGNELO NORONHA Adv.: MR. VLEDSON BRAGANZA	PIEADADE BAPTISTA AND 2 ORS., Adv.: MR. C. A. COUTINHO, FOR R. 1 TO 3	3
29	AO/1/2007	22/03/2007	MR. LUIS RODRIGUES Adv.: MR. J. F. MELO	M/S. GKP REAL ESTATE DEVELOPERS REPRESENTED BY ITS PARTNERS Adv.:	3
30	AO/63/2007	18/10/2007	FR. CRISTINO FERNANDES Adv.: SUDIN M.S. USGAONKAR	SMT. MARCELINA MAXIE FERNANDES Adv.: MR. N. COSTA FRIAS FOR RESP NO.1	4
31	AO/27/2002	15/06/2007	SITARAM VITHAL WADKAR AND ORS Adv.: MR. SUDIN USGAONKAR	ABBAS KHAN AND ORS Adv.: MR.M.S.SONAK	5

32	AO/70/2006	07/03/07	UNION OF INDIA THROUGH ITS SECRETARY(DEFENCE) AND ANR., Adv.: MR.C.A. FERREIRA, ASST. SOLICITOR GENERAL OF INDIA	CABLE(INDIA) CORPORATION THROUGH ITS SOLE PROPRIETOR MR. TEJINDER SINGH, VASCO DA GAMA, GOA. Adv.: MR. S. KALSHANUNKAR	3
33	AO/29/2007	21/06/2007	SHRI PRABHAKAR SHAMBA NAIK AND ANR., Adv.: MR. PRASHEEN LOTLIKAR	DR. UDAY LAXMAN S. SINGBAL AND 2 ORS., Adv.: MR. M.S.SONAK FOR R-1	3
34	AO/57/2007	12/07/07	HARDESH ORES PRIVATE LIMITED Adv.: MR. M. F. NORONHA	MARIO MIGUEL MASCARENHAS AND 13 ORS., Adv.: MR. H.D.NAIK FOR R-1 TO 10 & 12	3
35	AO/30/2006	09/03/07	MR. FRANCISCO ADOLFO ALCANTRA DA PIEDADE VAS, MARGAO GOA. Adv.: MR. A.F. DINIZ	MS. ANA RITA ROSALIA SULOCHANA VAS AND 2 ORS., Adv.: SHRI R.G.RAMANI FOR R-1 & 2	3
36	AO/80/2006	21/06/2007	SHRI BABI LAXIMAN PAL, BICHOLIM GOA. Adv.: MR. VIVEK DANDEKAR	THE ADMINISTRATOR OF COMUNIDADES OF BARDEZ AND 8 ORS., Adv.: MR. M.S.SONAK FOR R-3	3
37	AO/25/2007	21/06/2007	MR. VERO NUNES Adv.: F. E. NORONHA	MR. EURICO ERASMO NUNES AND ORS Adv.: MR. J.A. LOBO FOR R. 7	6
38	AO/82/2007	13/12/2007	MR. MEHBOOB DADAPIR NARANGI Adv.: MR. D. J. PANGAM	THE ASSISTANT ELECT. ENGINEER AND 3 ORS., Adv.: MR. M. SALKAR, AGA FOR R. 1 TO 3	3
39	AO/88/2007	13/12/2007	SHRI. SURYA MAHADEV SHIRODKAR (DECEASED) THROUGH LR'S Adv.: MR. S. D. PADIYAR	COMUNIDADE OF SHIRODA THROUGH ATTORNEY VENKATESH KESHAV POROBO SAWKAR AND 15 ORS., Adv.:	3
40	AO/8/2007	29/03/2007	MR. RAMKRISHNA ANAND RAIKAR AND ANR. Adv.: MR. J. GODINHO	MR. BISMARCK C. D'SOUZA AND ANR. Adv.:	2
41	AO/55/2007	21/06/2007	MR. AJIT SUKHIJA Adv.: MS. SAPNA MORDEKAR	MR. EDGAR FRANCISCO VALLES AND 4 ORS., Adv.: MR. M.S.USGAONKAR FOR RESP	3
42	AO/5/2007	20/04/2007	SMT. BINA RAMANI Adv.: JOSEPH VAZ	SMT. ANJALI THAKRAN AND ANR Adv.: MR. NIGEL DA COSTA FRIAS FOR R-2	3
43	AO/61/2007	14/09/2007	LUIS FILIPE MENEZES AND ANR., Adv.: MR. SANDESH VOLVOIKAR	MR. ELLIOT ALEUIA MANUEL MENEZES AND 5 ORS., Adv.:	3
45	AO/24/2007	21/06/2007	MR. NAVAL BOWRY Adv.: AGNELO F. DINIZ	DR. ABILIO GONSALVES AND ANR Adv.:	3
46	AO/2/2007	14/06/2007	MRS. MENINA DIAS E. FERNANDES Adv.: MR. S. D. PADIYAR	JOSE INACIO FERNANDES AND 3 ORS Adv.: MR. M.S.SONAK	3
47	AO/53/2004	01/10/07	SHRI LOVIN FERRAO AND ANR. Adv.: MR. GIRISH SARDESSAI	ADMINISTRATOR OF COMUNIDADES OF S.GOA ZONE & ANR. Adv.:	3

48	AO/30/2007	06/07/07	SHRI. CHANDRAKANT S. PORIENKAR AND ANR Adv.: MR. PRASHEEN LOTLIKAR	SMT. YASMIN IRSHAD MAKANDAAR AND ANR Adv.: MR. R.G. RAMANI	3
49	AO/62/2006	27/09/2007	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: MS. RAKHI M. CHODANKAR	M/S. N. V. KHAROTE CONSTRUCTIONS PVT. LTD. AND ANR., Adv.:	4
50	AO/77/2006	16/03/2007	SHRI KUSTULO NARU PAL, BICHOLIM GOA. Adv.: MR. VIVEK DANDEKAR	THE ADMINISTRATOR OF COMUNIDADES OF BARDEZ AND 8 ORS., Adv.: SHRI MANDAR G.S. KHANDEPARKAR FOR R-6	3
51	AO/62/2007	29/10/2007	MRS. LEENA NAIDU MORAES THROUGH HIS ATTORNEY MRS. JOY CECILIA VEIGAS Adv.: IFTIKHAR AGHA	SARAYU AHUJA AND ANR Adv.: MR. JOHN CARDOZ FOR R-1	3
52	AO/69/2007	07/12/07	E D C LIMITED THROUGH GENERAL MANAGER Adv.: MR. MAHESH SONAK	UNION OF INDIA THROUGH DEPUTY COMMISSIONER CUSTOMS AND CENTRAL EXCISE AND ANR., Adv.: MR. JOSEPH VAZ	3
53	AO/12/2007	21/06/2007	MR. VERO NUNES Adv.: F. E. NORONHA	MR. EURICO ERASMO NUNES AND 7 ORS. Adv.: MR. J.A.LOBO FOR R-7	3
54	AO/84/2007	07/12/07	THE COMUNIDADE OF COLVALE REPRESENTED BY PRESIDENT Adv.: MR. S. D. PADIYAR	SHRI. OMPRAKASH HARIPRASAD KASHYAP AND ANR., Adv.: MR. S.G. BHOBE	4
56	AO/50/2007	27/09/2007	DR. PRADEEP DAYANAND TALAULIKAR, CUNCOLIM, SALCETE, GOA. Adv.: MR. IFTIKHAR AGHA	SHRI SUBODH DAYANAND TALAULIKAR, MARGAO-GOA. Adv.: MR. F.M.REIS FOR RESP	3
57	AO/52/2001	24/08/2007	NONATO SEBASTIAO FRANCISCO Adv.: MR.C.A.COUTINHO	M/S EASTERN INTERNATIONAL HOTELS LTD.& ANR. Adv.: MR. S.KARPE,R.1.	4
58	AO/44/2007	19/04/2007	TIMBLO MINERALS PRIVATE LIMITED AND ANR., Adv.: MR. D. LAWANDE	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD. AND 12 ORS., Adv.: MS. A.A.RAZAQ FOR R-1	3
59	AO/31/2007	29/03/2007	M/S. RAJAT INTERNATIONAL Adv.: MR. D. LAWANDE	M/S. BHIMA MINES AND MINERALS PVT. LTD., Adv.: MR. J.F.MELO FOR RESP.	3
60	AO/35/2000	01/10/07	SANTONINUS D'SOUZA Adv.: MR.J.A.LOBO	ANTHONY D'SOUZA & ORS. Adv.: MR.R.G.RAMANI, R1	3
61	AO/66/2006	12/01/07	SHRI PURSO NARAYAN GOSAVI AND 8 ORS., Adv.: SHRI NITIN SARDESSAI	SHRI GANESH RAGHOBHA GOSAVI AND ORS., Adv.:	4
62	AO/45/2007	19/04/2007	TIMBLO MINERALS PRIVATE LIMITED AND ANR., Adv.: MR. D. LAWANDE	HARDESH ORES PRIVATE LIMITED AND 12 ORS., Adv.: MS. M.F.NORONHA FOR RESP	3

63	AO/49/2007	20/11/2007	SHRI AJIT VASUDEV NIGALYE AND ANR., Adv.: MR. SUDIN M. S. USGAONKAR	SHRI ATCHUT VASUDEV NIGALYE Adv.:	3
64	AO/70/2007	20/11/2007	SHRI. AJIT VASUDEV NIGALYE AND ANR., Adv.: MR. SUDIN M. S. USGAONKAR	SHRI. ATCHUT VASUDEV NIGALYE AND 8 ORS., Adv.:	3
65	AO/48/2007	26/04/2007	SHRI SUNIL VAMAN KETKER Adv.: MR. V.A. LAWANDE	SHRI VAMAN BHASKER KETKER AND ANR., Adv.: MR. J.A.LOBO FOR R-1 & 2	2
66	AO/32/2007	23/08/2007	GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION REPRESENTED BY ITS MANAGING DIRECTOR Adv.: MANISH SALKAR	R. GANGADHARAN, CIVIL CONTRACTOR Adv.:	3
67	AO/14/2007	30/08/2007	COMMUNIDADE OF CAVELOSSIM REPRESENTED BY ATTORNEY MR. AVILASH RODRIGUES Adv.: JOHN ABREU LOBO	LAND ACQUISITION OFFICER AND DY. COLLECTOR (DEV) AND 7 ORS Adv.:	3
68	AO/7/2002	19/07/2007	MRS.GRETTA STELLA K.E.LOPES Adv.: MR.V.A.LAWANDE	ANTONIO N.B.A.DA GLORIA DE R.LOPES Adv.: MR.J.A.LOBO FOR R.1 & 2	8
69	AO/51/2007	14/06/2007	CABLE (INDIA) CORPORATION THROUGH ITS SOLE PROPRIETOR MR. TEJINDER SINGH Adv.: MR. RAMA G. RIVANKAR	UNION OF INDIA THROUGH ITS SECRETARY (DEFENCE) AND ANR., Adv.: MR. C.A. FERREIRA, ASST. S.G.	3
70	AO/34/2007	21/11/2007	SHRI. MAHESH SHANKER NAIK AND 14 ORS. Adv.: MR. F. M. REIS	SHRADDHA ISPAT PVT. LTD . REPR. BY CHAIRMAN / MANAGING DIRECTOR / AUTHORIZED SIGNATORY AND 8 ORS., Adv.: MR. N.N.SARDESSAI FOR R-1	3
71	AO/89/2007	12/10/07	INDUSTRIAL FINANCE CORPORATION OF INDIA (IFCI) AND 3 ORS., Adv.: MS. A. A. RAZAQ	DUGAL PROJECTS DEVELOPMENTS CO. PVT. LTD. AND ANR., Adv.: MS. RESHMA KAMAT FOR R-1	3
72	AO/56/2007	12/07/07	SOCIEDADE DE FOMENTO IND. PVT. LTD., Adv.: MR. M. F. NORONHA	MARIO MIGUEL MASCARENHAS AND 13 ORS., Adv.: MR. H.D.NAIK FOR R-1 TO 10 & 12	3
73	AO/6/2007	02/08/07	SHRI. VINAYAK ANANT NAVELKAR AND 3 ORS. Adv.: S. Y. THALY	SHRI. DHANANJAY ANANT NAVELKAR Adv.:	3
74	AO/42/2007	19/04/2007	MARIO MIGUEL MASCARENHAS AND 11 ORS., Adv.: MR. H. D. NAIK	HARDESH ORES PRIVATE LIMITED AND 2 ORS., Adv.: MS. M.F.NORONHA FOR RESP	4
76	AO/33/2007	03/08/07	MR. HARMOHAN SINGH CHANDHOK REPRESENTED BY ITS ATTORNEY MR. VIPUL HASMUKHLAL DHRUVA Adv.: MR. A. D. BHOBE	MR. ROLLAND LIANO AUGUSTIN REMEDIOS AND ANR Adv.: MR. V. BRAGANZA	3
77	AO/109/2007	13/12/2007	ROHIT RAGHUVIR PAIGANKAR AND 3 ORS., Adv.: MR. VALMIKI MENEZES	RADHA NANDLAL KALRO AND 5 ORS., Adv.:	3

78	AO/40/2001	24/08/2007	MR.ROQUE INACIO PEREIRA(DEC.)& ORS. Adv.: MR.M.S.SONAK	M/S.EASTERN INTERNATIONAL HOTELS LTD. & ANR. Adv.: MR. S.KARPE.	6

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	AUA/8/2003	09/03/07	STATE OF GOA Adv.: MR. S.R. RIVONKAR, GA	SHRI N.B. DHARGALKAR,CUNCOLIM,SALCETE-GOA. Adv.:	5
3	AUA/3/2007	22/10/2007	THE GOA STATE CO-OPERATIVE BANK LTD THROUGH MANAGING DIRECTOR MR. A. V. SHINDE Adv.: MR. SARVESH KAMAT MALYEKAR	SHRI. RAVINDRA NAVELKAR AND 24 ORS., Adv.:	3
4	AUA/2/2007	02/11/07	UNION OF INDIA REPRESENTED BY COMMANDER WORKS ENGINEER (P) Adv.: MR. C.A. FERREIRA, ASST. S.G.	M/S. BALRAJ SUD Adv.: MR. C. MASCARENHAS	4
5	AUA/1/2004	20/07/2007	STATE OF GOA Adv.: AG WITH MR.RIVANKAR, G.A.	M/S RESHMA CONSTRUCTIONS, MARGAO-GOA. Adv.: SHRI S.S.KANTAK WITH	6
6	AUA/3/2004	20/07/2007	M/S FOUNTAIN HEAD DEVELOPERS Adv.: SHRI Y.V. NADKARNI	MRS. MARIA ARCANGELA SEQUEIRA(DEC.) THROUGH L.RS., Adv.:	6
7	AUA/2/2004	10/08/07	STATE OF GOA REP.BY THE EXECUTIVE ENGINEER, PONDA Adv.: AG WITH MR. S.R. RIVONKAR, GA	M/S R.S. SAWANT & BROTHERS, PONDA-GOA. Adv.: MR. C. MASCARENHAS FOR RESP.	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	AUE/8/2006	08/02/07	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA. Adv.: MRS. A. A. AGNI	M/S V.S. DEMPO AND CO.LTD. PANAJI GOA. Adv.: MR. V. A. PALEKAR, FOR RESPONDENT.	2
2	AUE/1/2007	12/04/07	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA. Adv.: MRS. A. AGNI	SHRI K.T. SOMARAJAN, MARCELA, TISWADI GOA. Adv.:	3
3	AUE/3/2007	04/08/07	THE REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION Adv.: MRS. A. A. AGNI	M/S. MENEZES COSMETIC PVT. LTD., Adv.:	2
4	AUE/3/2001	21/02/2007	EMPLOYEES STATE INSURANCE CORP. Adv.: MRS.A.A.AGNI	SANDHYA CAFE Adv.: MR.E.O.MENDES	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	AUW/2/2007	23/11/2007	SHRI. SADANAND CHAFADKAR Adv.: MS. MINAL N. NAIK	SHRI. ROHIDAS MAHADEV GAWADE AND ANR., Adv.:	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CAPL/1/2007	25/07/2007	SHRI. RAJENDRA PATEL Adv.: MR. P. P. SINGH	SMT. NOELLA MARIA GONSALVES Adv.:	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	COA/4/2007	09/03/07	MR. DIAGO M. MOURA SAO JOSE DE AREAL Adv.: J. ABREU LOBO	OFFICIAL LIQUIDATOR OF M/S. NATIONAL AUTO ACCESSORIES LTD.(IN LIQUIDATION) Adv.:	2
2	COA/3/2007	09/03/07	MR. MENINO RODRIGUES Adv.: J. ABREU LOBO	OFFICIAL LIQUIDATOR OF M/S. NATIONAL AUTO ACCESSORIES LTD.(IN LIQUIDATION) Adv.:	2
3	COA/6/2007	06/07/07	MINERIA NACIONAL LIMITADA AND ANR., Adv.: MRS. CARMITA D\COSTA	SOCIEDADE DE FOMENTO INDUSTRIAL PVT.LTD. AND 10 ORS., Adv.: MR. ABEEZAR FAIZULLABHOY, ADVOCATE FOR RESPONDENT	10

CAREV

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
2	CAREV/29/2006	17/01/2007	MAHADEV NILU GAUDO AND ANR Adv.: R. G. RAMANI	SHRI ROHIDAS KUNCOLIENKAR, PONDA GOA. Adv.:	6
3	CAREV/30/2006	26/04/2007	RAJAN VINAYAK LOTLIKAR PROPEIETOR OF M/S. RAJ JEWELLERS Adv.: S. Y. THALY	THE GOA STATE CO-OPERATIVE BANK LTD., THROUGH MANAGING DIRECTIR AND 2 ORS. Adv.:	3
4	CAREV/26/2006	09/03/07	SHRI GAJANAN RAMA PARAB GAONKAR, BICHOLIM, GOA. Adv.: MR. M. D\SOUZA	SHRI MOHAMED IBRAHIM KHAN Adv.: MR. V.K. BODKE	6
6	CAREV/7/2007	27/04/2007	MR. MASOOD ALI AHMED ALI AND 2 ORS. Adv.: MARVIN D\ SOUZA	MR. SHAIK HUSSAIN SHAIK MUSA Adv.: MS AMIRA RAZAQ FOR RESP.	10
7	CAREV/13/2007	19/04/2007	KUNDANKUMAR A. SHETYE, BICHOLIM GOA. Adv.: MRS. SHAMBHAVI RAO	THE GOA STATE CO-OPERATIVE BANK LTD. AND 2 ORS., Adv.:	5
9	CAREV/11/2007	26/04/2007	SHRI SURYAKANT VASSU GURAV, SATTARI GOA. Adv.: D. P. BHISE	SHRI DATTARAM NARAYAN MADWAL ALIAS VELUSKAR, SATTARI. Adv.:	6
11	CAREV/6/2007	20/02/2007	SHRI SANDIP NAIK AND 2 ORS., Adv.: MRS. A. A. AGNI	GOA BOARD OF SECONDARY AND HIGHER SECONDARY EDUCATION THROUGH ITS SECRETARY AND ANR., Adv.: MR. J.P. MULGAONKAR FOR R. 1	5
12	CAREV/5/2007	20/02/2007	SMT. SANDHYA U. KANEKAR AND 2 ORS., Adv.: MRS. A. A. AGNI	GOA BOARD OF SECONDARY AND HIGHER SECONDARY EDUCATION, THROUGH ITS SECRETARY AND ANR., Adv.: MR. J.P. MULGAONKAR FOR R. 1	5
17	CAREV/16/2007	27/07/2007	SHRI. VISHNU GOVIND NAIK Adv.: MS. SAPNA MORDEKAR	HARISCHANDRA D. THAKUR AND ANR. Adv.:	11
18	CAREV/14/2007	29/03/2007	GOA BOTTLING CO. PVT. LTD., Adv.: MR. VIJAY PALEKAR	REGIONAL DIRECTOR, ESIC PANCHADEEP BHAVAN Adv.: MR. M.S. PRABHUDESSAI	6
19	CAREV/25/2007	27/09/2007	GANGADHAR NARSINGDAS AGRAWAL, Adv.: AGNELO F. DINIZ	CHIEF OFFICER CURCHOREM -CACORA MUNICIPAL COUNCIL AND ANR Adv.:	7
20	CAREV/20/2007	20/09/2007	MODERN EDUCATIONAL TRUST THROUGH TRUSTEES Adv.: MR. NIGEL DA COSTA FRIAS	MR. ALVARO JOAO REGO AND 5 ORS., Adv.: MR. M.S. JOSHI FOR R. 3	4

CAREV

21	CAREV/3/2007	20/02/2007	SMT. RAJESHVARI MAYENKAR AND 2 ORS., Adv.: MRS. A. A. AGNI	GOA BOARD OF SECONDARY AND HIGHER SECONDARY EDUCATION, THROUGH ITS SECRETARY AND ANR. Adv.: MR. J.P. MULGAONKAR FOR R. 1	5
22	CAREV/2/2007	20/02/2007	SMT. MEENA D. SHIRODKAR AND ANR., Adv.: MRS. A. A. AGNI	GOA BOARD OF SEC. AND HIGHER SEC. EDUCATION, THROUGH ITS SECRETARY AND ANR. Adv.: MR. J.P. MULGAONKAR FOR R. 1	5
23	CAREV/4/2007	20/02/2007	SHRI DYANESHWAR TARI AND 2 ORS., Adv.: MRS. A. A. AGNI	GOA BOARD OF SEC. AND HIGHER SEC. EDUCATION, THROUGH ITS SECRETARY AND ANR., Adv.: MR. J.P. MULGAONKAR FOR R. 1	5

COAP

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	COAP/187/2001	12/01/07	OFFICIAL LIQUIDATOR, HIGH COURT OF BOMBAY, PANAJI. Adv.: MS.AMIRA RAZAQ	S.A.JAKIR & ANR. Adv.: MR. S. VALES FOR THE EX-DIRECTORS	2
2	COAP/3/2007	23/02/2007	MR. SANDEEP KASHINATH RUDRE Adv.: IN PERSON	OFFICIAL LIQUIDATOR, HIGH COURT OF BOMBAY PANAJI BENCH Adv.:	3
5	COAP/58/2006	02/02/07	M/S GOA TEXTILES LIMITED(IN LIQUIDATION) Adv.: OFFICIAL LIQUIDATOR	. Adv.:	16
6	COAP/25/2007	15/06/2007	M/S. BHARATIYA DEVELOPMENTS FINANCE LIMITED Adv.: OFFICIAL LIQUIDATOR	Adv.:	1
9	COAP/29/2007	10/08/07	OFFICIAL LIQUIDATOR, HIGH COURT OF BOMBAY, PANAJI. Adv.: OFFICIAL LIQUIDATOR	RAJESH C. PARAG & ORS. Adv.:	1
16	COAP/26/2007	10/08/07	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI Adv.: OFFICIAL LIQUIDATOR	VIRAJ G.DANGUI & ORS. Adv.:	5
17	COAP/354/2001	27/07/2007	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI Adv.: MS.AMIRA RAZAQ	MOHAMED GAS PATEL Adv.: MR. S. VALES FOR THE EX-DIRECTORS	2
26	COAP/26/2005	02/02/07	M/S DAMODAR MANGALIJI AND CO.LTD., PANAJI GOA Adv.: SHRI A.J.KENKARE	OFFICIAL LIQUIDATOR,PANAJI GOA. Adv.:	3
29	COAP/4/2007	09/03/07	NATIONAL AUTO ACCESSORIES LIMITED (IN LIQUIDATION) Adv.: OFFICIAL LIQUIDATOR	. Adv.:	2
30	COAP/41/2007	23/08/2007	SESA INDUSTRIES LIMITED Adv.: MR. R. G. RAMANI	KRISHNA H. BAJAJ AND ANR., Adv.:	5
40	COAP/342/2001	17/08/2007	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI Adv.: MS.AMIRA RAZAQ	RAMESH B.DESAI KHANAPUR & ANR Adv.:	2
51	COAP/16/2007	23/03/2007	CONTROLNET (INDIA) PVT. LTD., Adv.: MR. SUDIN M. S. USGAONKAR	Adv.:	4

COAPM

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	COAPM/12/2007	23/03/2007	ALCON RESORT HOLDINGS LTD. Adv.: MR. MAHESH SONAK	Adv.:	2
3	COAPM/13/2007	23/03/2007	CORE PLANTATIONS AND RESORTS PRIVATE LIMITED Adv.: MR. MAHESH SONAK	Adv.:	2
5	COAPM/47/2007	31/08/2007	C AND C MOULDERS PRIVATE LIMITED Adv.: MR. SHIVANAND SINGBAL	. Adv.:	2
6	COAPM/45/2007	31/08/2007	SCHIFFER AND MENEZES DENTAL CARE PRODUCTS PRIVATE LIMITED Adv.: MR. SHIVANAND SINGBAL	. Adv.:	2
7	COAPM/46/2007	31/08/2007	SCHIFFER AND MENEZES INDIA PRIVATE LIMITED Adv.: MR. SHIVANAND SINGBAL	. Adv.:	3
8	COAPM/49/2007	05/10/07	MAINLAND DOCKS PRIVATE LIMITED Adv.: MR. P. S. LOTLIKAR	Adv.:	4
10	COAPM/48/2007	31/08/2007	JORDAN DENTAL CARE PRODUCTS PRIVATE LIMITED Adv.: MR. SHIVANAND SINGBAL	Adv.:	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	COP/1/2007	23/02/2007	ASIA PACIFIC HOTELS LIMITED Adv.: SUDIN M. S. USGAONKAR	INDIAN HOTELS COMPANY LIMITED Adv.:	6
2	COP/11/2004	30/03/2007	M/S BHARAT INSULATION COMPANY(INDIA LIMITED), Adv.: MR. A. PALYEKAR WITH MR. BHUPESH M. PRABHU	Adv.:	4
4	COP/3/2007	08/06/07	ALCON RESORT HOLDINGS LIMITED Adv.: MR. D. PANGAM	Adv.: MR. E.P. BADRINARAYANAN	4
6	COP/2/2007	30/03/2007	GOA FINANCIAL AND LEASING SERVICES LIMITED (GFLS) WITH EDC LIMITED Adv.: MAHESH SONAK	Adv.:	4
7	COP/16/2006	15/06/2007	OSNAR PAINTS AND CONTRACTORS PVT.LTD., MUMBAI. Adv.: MRS. A. AGNI WITH M.S. PRABHUDESAI	WESTERN INDIA SHIPYARD LTD., Adv.:	2
8	COP/7/2007	27/07/2007	GOA INTERNATIONAL SCHOOL PRIVATE LIMITED Adv.: MR. SUDIN M. S. USGAONKAR	Adv.:	4
10	COP/8/2006	20/07/2007	SHRI MANOJ CAISUCAR AND 8 ORS., Adv.: MR. V.A. LAWANDE	WEBSICI TECHNOLOGIES PVT.LTD., Adv.: MRS. .A.AGNI FOR RESP.	4
11	COP/8/2004	13/07/2007	TRUDY TRINDADE,MUMBAI - 400 050. Adv.: MR.SUDIN USGAONKAR	LA-JOY HOTELS PVT.LTD., AND 3 ORS., Adv.: MR. S. S. KANTAK FOR INTERVENOR	13
12	COP/25/2002	29/06/2007	WESTERN INDIA SHIPYARD LTD., Adv.: MR.M.S.JOSHI	THE SHAREHOLDERS Adv.: MR.J.VAZ,R.NO.124	11
13	COP/10/2007	14/12/2007	MAINLAND DOCKS PVT.LTD., Adv.: MR. RYAN MENEZES	CHOWGULE AND COMPANY PVT.LTD., Adv.:	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
3	CP/12/2006	22/03/2007	ASHOK YESHU SANKWALKAR, CHICALIM GOA. Adv.: IN PERSON	MORMUGAO PLANNING AND DEVELOPMENT AUTHORITY AND ANR., Adv.: MR.S.PADIYAR FOR R-1	5
5	CP/4/2007	14/06/2007	SHRI PRADEEP K. R. SANGODKER, AGASSAIM, GOA Adv.: ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	3
7	CP/14/2007	31/08/2007	SHRI SURESH BABAN KAKODKAR AND ANR., Adv.: MR. V. R. TAMBA	SHRI. NAGESH BHIKAJI SHIRODKAR AND ANR., Adv.: MR. D.V.PATKAR FOR R-1 & 2	4
8	CP/9/2007	11/10/07	MR. RAYMOND B. MASCARENHAS AND ANR., Adv.: MS. ALKA CHOPDEKAR	SMT. GUILHERMINA LEITAO SARPANCH VILLAGE PANCHAYAT Adv.: MR. M.P. ALMEIDA	4
11	CP/12/2007	29/06/2007	NOELLA MARIA GONSALVES Adv.: V. MENEZES	SHRI RAJENDRA PATEL Adv.: MR. PANDEY	8
12	CP/5/2002	05/07/07	SHRI CONCEICAO ANDRADE & ORS. Adv.: MR.SUDESH USGAONKAR	SHRI RAJESH NAIK & ANR. Adv.: MS. R. CHODANKAR FOR R.8 IN WP NO. 378/99 AGA R.1	5
13	CP/10/2002	05/07/07	Adv.: SMT. NORMA ALVARES, A. CURIAE	STATE OF GOA THR.CHIEF SECRETARY,PANAJI & ORS. Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR THE STATE	4
14	CP/3/2002	05/07/07	MR.ROQUE INACIO PEREIRA Adv.: MR.M.S.SONAK/MR.D.PANGAM	M/S.EASTERN INTERNATIONAL HOTELS LIMITED Adv.: MR.S.KARPE,R.1.	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CPM/2/2007	15/06/2007	MR. JOSE MARIA FERNANDES Adv.: ROHIT BRAS DE SA	MR. SALIM SHAIKH POLICE INSPECTOR AND ANR Adv.:	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CRA/16/2003	21/02/2007	SHRI TOME ISIDORO CARVALHO,CORTALIM-GOA. Adv.: SHRI E.O. MENDES	SHRI ANTONIO VAZ,CORTALIM-GOA. Adv.: AG WITH MR.G.SHIRODKAR,	2
2	CRA/2/2007	29/03/2007	SHRI CONTANTINO VAZ, CURTORIM, SALCETE GOA. Adv.: MR. SUDESH USGAONKAR	SMT. LILIA ARUNA D\MELLO, CURTORIM, SALCETE GOA. Adv.:	2
3	CRA/21/2006	15/02/2007	SHRI GOKULDAS RAMA GAUDE AND 3 ORS., Adv.: MR. MARVIN D\SOUZA	M/S V.G. QUENIM, PANAJI GOA. Adv.:	2
4	CRA/16/2007	12/07/07	SHRI. INACIO ALBANO LOURENCO Adv.: MR. T. GEORGE JOHN	SMT. JEREMIA SEQUEIRA VAZ AND 5 ORS., Adv.: MR. J.A.LOBO FOR R-6	2
5	CRA/5/2007	28/06/2007	SHRI SHAIKH ABDUL REIMAN AND ANR., Adv.: MR. V.G.P. DUKLE	SHRI FRANCO BERNE MARTINS AND ANR., Adv.:	2
6	CRA/11/2007	20/04/2007	M/S. INDANA INTERNATIONAL LTD. Adv.: MAHESH SONAK	SMT. SANTANA MIGUEL FERNANDES AND ANR Adv.:	3
10	CRA/10/2007	09/08/07	M/S. TIMBLO MINERALS PVT. LTD. Adv.: MR. YOGESH NADKARNI	M/S. N. M. ABDUL KARIM THROUGH PARTNER ABDUL GAFFAR AND 2 ORS., Adv.: MR. S. SINGBBAL FOR R.1 & 2	2
11	CRA/21/2007	19/11/2007	SMT. LATA MANOHAR KERKER AND 4 ORS., Adv.: MR. H. D. NAIK	SHRI. SUBASH G. KENI Adv.:	2
13	CRA/17/2004	06/12/07	EDC LTD., REP. BY ITS MANAGING DIRECTOR,PANAJI GOA Adv.: SHRI M.S. SONAK	M/S INFORMATION TECHNOLOGIES(INDIA) LTD., Adv.: MR.SHIVAN DESSAI	6
16	CRA/253/2002	26/11/2007	SMT.SHANTABAI PANDURANG KANOLKAR,BICHOLIM & ANR. Adv.: MR.VALMIKI MENEZES	SHRI RAMAKANT PANDURANG KANOLKAR,BICHOLIM & ANR., Adv.: R.NO.1 IN PERSON	3
17	CRA/11/2004	20/07/2007	MR. NORMAN EDWARD D'SOUZA,ASSAGAO,BARDEZ-GOA. Adv.: SHRI F.E. NORONHA	DR. LUIZA MARIA RUTH BELINDA FERNANDES,VASCO-GOA. Adv.: MR. V. BRAGANZA	8
18	CRA/13/2006	09/05/07	STERLING HOLIDAY RESORTS (INDIA) LTD. REP. BY A. BALASUBRAMAIAM, Adv.: MR. V. A. LAVANDE	STERLING INVESTORS ASSOCIATION REP. BY ITS SECRETARY MR. SERVULO J. F. BARROS AND 5 ORS., Adv.:	5

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CRIA/44/2005	25/01/2007	SUBHASH SWAMI NAIK Adv.: SHRI. J. A. LOBO UNDER L.A.S	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR Adv.: MRS. W. COUTINHO, PP	6
2	CRIA/32/2005	23/02/2007	MR.ALEX FERNANDES AND PRESENTLY UNDERGOING SENTENCE AT SUB JAIL,SADA,THROUGH NEXT FRIEND Adv.: SHRI ARUN BRAS DE SA	STATE Adv.: MS. W. COUTINHO, PP	15
3	CRIA/22/2006	09/03/07	RON CHAYAK,PRESENTLY LODGED IN CENTRAL JAIL, AGUADA,SINQUERIM GOA. Adv.: MS. CAROLINE COLLASSO	STATE OF GOA AS REP.BY OFFICER IN CHARGE, A.N.C.P.S.,PANAJI GOA. Adv.: MRS. W.COUTINHO, PP	5
4	CRIA/62/2005	15/02/2007	FRANCIS XAVIER SALEMAO, BOGMALO, GOA Adv.: SHRI. S. G. BHOBE	STATE, THROUGH THE PUBLIC PROSECUTOR. Adv.: MR. C.A. FERREIRA, P.P.	9
5	CRIA/24/2005	11/01/07	SHRI MAHESH MAYEKAR,VASCO Adv.: SHRI ARUN BRAS DE SA	STATE Adv.: MRS. W. COUTINHO, PP	6
6	CRIA/43/2005	18/01/2007	DEEPAK SHARMA, PRESENTLY LODGED IN CENTRAL JAIL, AGUADA, SINQUERIM, BARDEZ, GOA. Adv.: MS. CAROLINE COLLASSO	STATE OF GOA AS REPR. BY OFFICER-IN-CHARGE Adv.: MS. W. COUTINHO, PP	5
8	CRIA/64/2007	13/12/2007	MRS. MARIA ANA VAS Adv.: R.S. SARDESSAI	MR. VINOD MOHAN MAKWANA AND ANR., Adv.:	3
9	CRIA/65/2007	13/12/2007	MRS. MARIA ANA VAS Adv.: R.S. SARDESSAI	MR. VINOD MOHAN MAKWANA AND ANR., Adv.:	3
10	CRIA/66/2007	13/12/2007	MRS. MARIA ANA VAS Adv.: MR. R. S. SARDESSAI	MR. VINOD MOHAN MAKWANA AND ANR., Adv.:	3
11	CRIA/62/2007	29/11/2007	RAMCHANDRA INGLE PRESENTLY AT CENTRAL JAIL AGUADA Adv.: MR. ARUN BRAS DE SA	S T A T E THROUGH PUBLIC PROSECUTOR Adv.:	9
12	CRIA/61/2007	22/10/2007	SERTORIO S. FACHO Adv.: IN PERSON	DR. FERNANDO JORGE COLASO AND ANR., Adv.:	2
13	CRIA/67/2007	13/12/2007	MRS. MARIA ANA VAS Adv.: MR. R. S. SARDESSAI	MR. VINOD MOHAN MAKWANA AND ANR., Adv.:	3
14	CRIA/77/2007	13/12/2007	SERTORIO S. FACHO, PANJIM Adv.: IN PERSON	MR. TARZAN DE COSTA, PANAJI Adv.:	2
15	CRIA/31/2006	27/11/2007	SHRI LAXIMAN GURAV, PRESENTLY IN CENTRAL JAIL, AGUADA, GOA. Adv.: MR. M. P. AMONKAR/S. ABBAS	STATE OF GOA THROUGH PUBLIC PROSECUTOR Adv.:	6

CRIA

16	CRIA/17/2005	14/06/2007	STATE OF GOA Adv.: MRS. W. COUTINHO, PP	PREMANAND K.HALDANKAR,BETIM Adv.: SHRI A. NAIK FOR RESP.	7
17	CRIA/20/2006	27/09/2007	SMT CHANDA MHAWALANKAR, MORMUGAO, GOA. Adv.: MR. S. V. TALAULIKAR	SHRI MAHESH SAWANT AND ANR., Adv.: MR. G. VIJAYCHANDRAN FOR R. 1	3
18	CRIA/34/2006	07/12/07	DIL BAHADUR, PRESENTLY LODGED IN CENTRAL JAIL, AGUADA Adv.: MR. NIGEL DA COSTA FRIAS, U/LAS	STATE OF GOA REPR. BY OFFICER-IN-CHARGE, ANTI NARCOTIC CELL P.S., PANAJI, GOA. Adv.: MS. W. COUTINHO, PP	6
19	CRIA/72/2003	29/11/2007	MR. JOSE FERNANDES,VASCO DA GAMA,GOA. Adv.: SHRI SANTANA FERNANDES	MR. PRAVIN R. DESSAI AND ANR., Adv.: MR.BOSCO ROBERTS, R-1	6
20	CRIA/58/2006	30/08/2007	SHREE HEMANT PAVEL GRACIAS, CANCONA, GOA. Adv.:	SHREE SOCORRO SANTAN FERNANDES, CANACONA, GOA. Adv.: MR. NITIN SARDESSAI/ V. RODRIGUES	3
21	CRIA/61/2006	05/09/07	MR. SAILESH MAPARI, PRESENTLY LODGED IN CENTRAL AUGUDA JAIL GOA. Adv.: MR. MENINO TELES	STATE OF GOA THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MR. C.A. FERREIRA, P.P.	6
22	CRIA/39/2005	03/05/07	STEFANO MORA,PRESENTLY LODGED IN CENTRAL JAIL,AGUADA GOA Adv.: MS.CAROLINE COLLASSO	STATE OF GOA REP.BY OFFICER IN CHARGE, ANJUNA POLICE STATION,GOA Adv.: MR. C.A. FERREIRA, PP	5
23	CRIA/5/2006	21/09/2007	M/S BHAKTI GARMENTS,MAPUSA GOA. Adv.: SHRI S.R.RIVONKAR	MR.SUBHAS B.VISHWAKARMA,MORIA,BARDEZ GOA Adv.: MR. ULHAS K. TARI	7
24	CRIA/63/2005	22/08/2007	KAREKAR FINANCE PVT.LTD.,MAPUSA GOA. Adv.: MR. RYAN MENEZES	SHRI M.N. BASHYAM, CARANZALEM GOA AND ANR., Adv.: MR. AMIT PALEKAR, ADVOCATE FOR RESPONDENT NO. 1.	6
25	CRIA/21/2006	29/09/2007	SANJAY KUMAR THAKUR,PRESENTLY LODGED IN CENTRAL JAIL,AGUADA-GOA. Adv.: MS. CAROLINE COLLASSO	STATE OF GOA AS REP.BY OFFICER-IN-CHARGE, PANAJI GOA. Adv.: MS. W. COUTINHO, PP	5
26	CRIA/66/2005	09/08/07	JOHN FERNANDES,VASCO DA GAMA Adv.: SHRI NITIN SARDESAI	THE GOA TIMES AND 2 ORS., Adv.: MR. T. PEREIRA FOR R. 1 TO 3	6
27	CRIA/30/2007	28/06/2007	SMT. AMITA GROVER AND ANR Adv.: MR. AGNELO F. DINIZ	SHRI. SUNIL THUKRAL (IN JUDICIAL CUSTODY AT MAPUSA) AND ANR Adv.: MR. SATARDEKAR FOR R. 1	4
28	CRIA/6/2007	04/08/07	JULIE MULIE PARAB AND 4 ORS.,REP.BY NEELAM MULI PARAB Adv.: MR. R.G. RAMANI	VITHAL V. CHOPDENKAR AND ANR., Adv.: MR. HEREDIA, FOR RESP.	3
29	CRIA/56/2005	22/03/2007	STATE OF GOA Adv.: MRS.WINNIE COUTINHO	SHRIKANT P.AUDI AND ANR., Adv.: MR. V.R. TAMBA	7

CRIA

30	CRIA/44/2007	19/07/2007	M/S. NATIONAL LIQUOR AND GENERAL STORES THROUGH ITS PROPRIETOR MR. RAMESH BHAKTA Adv.: SWETA NAIK	MR. DIAGO MINGUEL FERNANDES Adv.:	4
31	CRIA/24/2006	06/12/07	SHRI ANTHONY CARVALHO,CUNCOLIM,SALCETE GOA. Adv.: MR. TUSHAR KARMALKAR	STATE REP.BY PUBLIC PROSECUTOR Adv.:	14
32	CRIA/29/2005	09/08/07	STATE Adv.: MR. C.A. FERREIRA, P.P.	DINESH S.NAIK AND 4 ORS., Adv.:	8
33	CRIA/70/2005	01/11/07	ANANT SIDDIL ALIAS ADKIL(PRESENTLY IN CENTRAL JAIL AGUADA) Adv.: MR. J.A. LOBO, U/LAS	STATE (THROUGH P.I., VERNA POLICE STATION) Adv.: MRS. W. COUTINHO, PP	5
34	CRIA/4/2006	25/10/2007	MR. VISHNU BHAT, CURCHOREM GOA. Adv.:	NARAYAN R. BANDEKAR AND 2 ORS., Adv.: MR. AGNELO F. DINIZ ADVOCATE FOR RESPONDENT.	6
35	CRIA/59/2005	01/11/07	M/S DAMU DATTA NAIK KARMALI REP.BY ITS PROPRIETOR SHRI BHASKAR D.N. KARMALI,CURCHOREM GOA Adv.: SHRI P.A. KHOLKAR	SHRI VAMAN VISHRAM KHANDEPARKAR, MOLLEM GOA AND ANR Adv.: MR. D. PANGAM FOR R. 1	5
36	CRIA/66/2006	07/08/07	SHRI FIRDOUS AHMED, PRESENTLY SERVING SENTENCE AT CJA Adv.: MR. G.M.KANEKAR	UNION OF INDIA THRO SHRI M.P. VAZ, MARGAO GOA. Adv.: MR. JOSEPH VAZ	9
37	CRIA/65/2005	23/07/2007	MR.RAVINDRA GAJANAN GAUTHANKAR,BICHOLIM GOA Adv.: SHRI SUDIN USGAONKAR	SHRI DAYANAND CHODANKAR AND ANR., Adv.: MR. V. MENEZES FOR R. 1	5
38	CRIA/35/2005	23/03/2007	THE GOA STATE COOPERATIVE BANK LTD., Adv.: SHRI S.R.RIVAONKAR	SHRI DULU K.KERKAR,USGAO GOA Adv.: MR. GOPAL A. P. MAHAMBREY, FOR RESPONDENT.	6
39	CRIA/52/2006	29/11/2007	SHRI HANUMANT R.NAIK, ASSAGAO, BARDEZ GOA. Adv.: MR. MELVIN VIEGAS	SHRI AJIT HARMALKAR, ASSAGAO, BARDEZ GOA. Adv.:	6
40	CRIA/28/2006	22/11/2007	SHARANGAUDA R. BAGALI,PRESENTLY LODGED AT CENTRAL JAIL, AGUADA,SINQUERIM -GOA. Adv.: MR. K. POULEKAR	STATE OF GOA AS REP.BY OFFICER-IN-CHARGE,ANC POLICE STATION, PANAJI GOA. Adv.: MS. W. COUTINHO, PP	5
41	CRIA/26/2006	22/11/2007	SHRI REJO RAPHAEL, BANGALORE. Adv.: MS. C. COLLASSO	STATE, THROUGH PUBLIC PROSECUTOR Adv.:	6
42	CRIA/71/2005	23/08/2007	NELSON MORISON METHREW, CENTRAL JAIL, AGUADA-GOA. Adv.: MR. JOS PETER D\SOUZA	STATE OF GOA AS REP.BY OFFICER IN CHARGE,CALANGUTE POLICE STATION,CALANGUTE GOA. Adv.: MRS. W. COUTINHO, PP	7

CRIA

43	CRIA/68/2005	23/08/2007	STATE THROUGH PUBLIC PROSECUTOR,PANAJI GOA Adv.: MR. C.A. FERREIRA, P.P.	SHRI CHANDRAKANT JAGANNATH PARAB. PERNEM GOA. Adv.: MR. RYAN MENEZES FOR RESP	8
44	CRIA/7/2006	27/06/2007	RAMANAND PANDEY,PRESENTLY IN CUSTODY AT CENTRAL JAIL AGUADA) Adv.: MR. P.P. SINGH	STATE,THROUGH THE PUBLIC PROSECUTOR Adv.: MS. W. COUTINHO, PP	18
46	CRIA/52/2005	21/08/2007	STATE OF GOA Adv.: MRS.WINNIE COUTINHO	VINAYAK DINESH AMRUSKAR AND ANR., Adv.: MS. C. COLLASSO	7
47	CRIA/74/2005	12/10/07	NEIL FONSECA, PRESENTLY CENTRAL JAIL, AGUADA GOA. Adv.: MRS. ASHA DESSAI(U/LAS)	STATE THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MRS. W. COUTINHO, PP	5
48	CRIA/25/2007	23/11/2007	STATE THROUGH P. I. ATTACHED TO MAPUSA POLICE STATION Adv.: C. A. FERREIRA, P.P.	SHRI. SHAIKH ABDULLA Adv.:	3
49	CRIA/19/2006	12/06/07	STATE THROUGH PUBLIC PROSECUTOR, PANAJI GOA Adv.: MS. W. COUTINHO, P.P.	DIGAMBER AZGOAKAR AND 2 ORS., Adv.: MR. PRONROY KAMAT, ADVOCATE FOR RESPONDENT NO. 1 TO	13

CRIR

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CRIR/57/2006	01/02/07	SHRI QUEROBINO C. DIAS, BARDEZ GOA. Adv.: MR. A.F. DINIZ	SHRI VINCENT RODRICKS, CHODAN GOA. Adv.: SHRI ANTHONY D\ SILVA FOR RESP.	2
2	CRIR/7/2007	02/03/07	SHRI. FREDY FERNANDES Adv.: VIVEK RODRIGUES	STATE THROUGH THE PUBLIC PROSECUTOR Adv.:	2
4	CRIR/30/2007	21/06/2007	M/S. SUSHEELA HOMES AND PROPERTIES PVT. LTD. REPRESENTED BY ITS DIRECTOR MR. NILESH SALKAR Adv.: MR. V. A. LAWANDE	MR. GIREMALLAPPA K. JOGUR AND ANR., Adv.:	2
5	CRIR/32/2007	05/07/07	M/S. LARSEN AND TOUBRO LTD., THROUGH ATTORNEY MR. SUNIL S. AYYASWAMY Adv.: MR. SIDDHARTH SAMANT	M/S. RAGHUCHANDRA TRADERS, CANACONA, GOA. Adv.:	2
6	CRIR/26/2007	05/07/07	MR. GOPAL NADKARNI Adv.: V. A. LAWANDE	MRS. VIDHYA D'SILVA AND ANR Adv.: MR. A. VIEGAS FOR R. 1	2
7	CRIR/20/2007	19/04/2007	SHRI. DEVANAND R. SHIRODKAR Adv.: MR. MAHESH AMONKAR	SHRI. ANANT DHARGALKAR AND ANR Adv.:	3
9	CRIR/17/2007	03/05/07	MRS. RITA ARAJUO Adv.: MR. SIDDHARTH KALSHAWKAR	MR. ZENEBIO D'SOUZA AND ANR Adv.: MR. MARVIN D\ SOUZA FOR-1	3
11	CRIR/16/2007	03/05/07	MRS. RITA ARAJUO Adv.: MR. SIDDHARTH KALSHAWKAR	MR. ZENEBIO D'SOUZA AND ANR Adv.: MR. MARVIN D\ SOUZA FOR-1	3
12	CRIR/59/2006	30/04/2007	MR. SANTOSH GADEKAR, PANJIM GOA. Adv.: MR. A.D.BHOBE	BUILDMAT THROUGH ITS PARTNER MR. GAJANAN ZHARAPKAR, MAPUSA GOA AND ANR., Adv.: MR. D.V.PATKAR FOR R-1	3
13	CRIR/12/2007	22/03/2007	MR. AJAY SHAH Adv.: H. D. NAIK	MR. SURESH CHANDRA VERMA AND ANR Adv.: MR. SIDDHARTH V. NAIK FOR R-1	3
14	CRIR/62/2006	29/03/2007	M/S. KAI-TECH CONSTRUCTIONS PVT. LTD. AND ANR. Adv.: SIDDHARTH KALSHAWKAR	M/S. DURGA TILES REPRESENTED BY ITS PARTNER MR. SANTOBARAO DESAI AND ANR. Adv.: MR. H.D. NAIK FOR R. 1	3
15	CRIR/8/2007	06/02/07	ANTHONY BRITTO Adv.: MR. SIDDHARTH KALSHAVKAR	STATE OF GOA (S.D.P.O.,MARGAO) Adv.:	2
17	CRIR/14/2007	03/05/07	SHRI. NAMDEV TORASKAR Adv.: NITIN SARDESSAI	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: MR. C.A. FERREIRA, PP	6
19	CRIR/58/2006	27/04/2007	MR. SANTOSH GADEKAR, PANJIM GOA. Adv.: MR. A.D.BHOBE	BUILDMAT THROUGH ITS PARTNER MR. GAJANAN ZHARAPKAR, MAPUSA GOA AND ANR., Adv.: MR. D.V.PATKAR FOR R-1	3

CRIR

20	CRIR/64/2006	24/01/2007	MR. CHANDRAKANT K. MAHINDRAKAR Adv.: MENINO TELES	LALJI SAROJ AND ANR Adv.: SHRI A.D,BHOBE FOR R-1	3
21	CRIR/65/2006	08/03/07	MASTER LEONARD MARK HILLARIO THROUGH HIS MOTHER SMT. MARIA FERNANDES Adv.: VIVEK RODRIGUES	MR. SEBY HILLARIO Adv.: .SHRI S.S. KAKODKAR FOR RESP.	2
22	CRIR/18/2007	03/05/07	MRS. RITA ARAJUO Adv.: MR. SIDDHARTH KALSHAWKAR	MR. ZENEPIO D'SOUZA AND ANR Adv.: MR. MARVIN D\` SOUZA FOR-1	3
27	CRIR/60/2006	27/04/2007	MR. SANTOSH GADEKAR, PANJIM GOA. Adv.: MR. A.D.BHOBE	BUILDMAT THROUGH ITS PARTNER MR. GAJANAN ZHARAPKAR, MAPUSA GOA AND ANR., Adv.: MR. D.V.PATKAR FOR R-1	3
28	CRIR/15/2005	06/12/07	MADHUSUDAN P.NAIK Adv.: SHRI S.G. BHOBE	STATE OF GOA THROUGH THE PUBLIC PROSECUOTR AND 4 ORS., Adv.: SHRI S.N. SARDESSAI, PP FOR R.1	3
29	CRIR/33/2007	03/08/07	SHRI. SUBHASH NAIK Adv.: MR. SHIVAN DESSAI	STATE THROUGH PUBLIC PROSECUTOR SESSION COURT Adv.:	4
30	CRIR/13/2007	29/03/2007	MR. BENTO D\` SOUZA Adv.: ALDRIN MONTEIRO	SMT. ROSANA PEREIRA AND ANR Adv.:	4
31	CRIR/37/2007	14/08/2007	SHRI SAYED BABALAL H., ILHAS, GOA. Adv.: MR. ARUN BRAS DE SA	SHRI DAMODAR S. PRABHU AND ANR., Adv.: MR. A.D. BHOBE	2
32	CRIR/38/2007	14/08/2007	SHRI SAYED BAALAL H., ILHAS, GOA. Adv.: MR. ARUN BRAS DE SA	SHRI DAMODAR S. PRABHU AND ANR., Adv.: MR. A.D. BHOBE	2
33	CRIR/11/2007	14/06/2007	MR. PRAKASH VERNEKAR Adv.: MARVIN D\` SOUZA	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR Adv.: MS. W. COUTINHO, PP FOR R. 1	4
34	CRIR/49/2007	18/10/2007	SHRI. JULIO THOMAS R. DE ARAUJO Adv.: MS. ELSA FERNANDES	SHRI. TEOFILO D'SOUZA AND ANR., Adv.: MS. W. COUTINHO, P. P. FOR R. 2	4
35	CRIR/52/2007	26/10/2007	MR. SOIROO TUENKAR ALIAS SARVESH C TUNEKAR Adv.: MR. J. J. MULGAONKAR	PIRNA URBAN CO-OPERATIVE CREDIT SOCIETY LTD. AND ANR., Adv.:	3
36	CRIR/60/2007	19/10/2007	MR. SIDDESH S. GAWAS PRESENTLY LODGED IN JAIL THROUGH HIS SISTER MS. SMITA GAWAS Adv.: MS. ASHA DESSAI	THE GOA STATE CO-OPERATIVE BANK LTD. THROUGH MANAGER, KORGAO BRANCH AND ANR., Adv.: MR. G. NAGVENKAR FOR R. 1	4
37	CRIR/51/2006	20/11/2007	SHRI DOMNIC SAVIO NAZARETH, CANDOLIM, BARDEZ GOA. Adv.: MR. JOSEPH VAZ	STATE OF GOA THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MR. C.A. FERREIRA, P.P.	2

CRIR

38	CRIR/27/2007	06/07/07	BERNARDO RAFAEL FERNANDES, SANTA CRUZ, GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA, THROUGH THE OLD GOA POLICE STATION AND ANR., Adv.: MR. N.R.S. BODKE FOR R-2	2
39	CRIR/58/2007	19/10/2007	MR. SIDDESH S. GAWAS PRESENTLY LODGED IN JAIL THROUGH HIS SISTER MS. SMITA GAWAS Adv.: MS. ASHA DESSAI	THE GOA STATE CO-OPERATIVE BANK LTD. THROUGH MANAGER, KORGAO BRANCH AND ANR., Adv.: MR. G. NAGVENKAR FOR R. 1	5
40	CRIR/59/2007	19/10/2007	MR. SIDDESH S. GAWAS PRESENTLY LODGED IN JAIL THROUGH HIS SISTER MS. SMITA GAWAS Adv.: MS. ASHA DESSAI	THE GOA STATE CO-OPERATIVE BANK LTD. THROUGH MANAGER, KORGAO BRANCH AND ANR., Adv.: MR. G. NAGVENKAR FOR R. 1	4
41	CRIR/66/2007	13/12/2007	MR. SHANKAR TIWARI PRESENTLY LODGED IN JAIL PANAJI Adv.: MR. SATISH S. SAUDAGAR	STATE OF GOA THROUGH PANAJI POLICE STATION AND 4 ORS., Adv.:	2
43	CRIR/52/2006	07/02/07	MR. AVDHUT RAVIOBA PARULEKAR, CANDOLIM GOA. Adv.: MR. ARUN BRAS DE SA	THE VAISHYA URBAN CO-OPERATIVE CREDIT SOCIETY LTD. REP. THROUGH THEIR REP. AND ANR., Adv.: MR. G.M. KANEKAR FOR RESP. NO. 1.	3
44	CRIR/28/2007	09/08/07	NARAYAN JAIDEV KASHALKAR, PERNEM, GOA. Adv.: MR. V. MENEZES	GOA STEELS LTD., REP. BY MANAGING DIRECTOR, SHRI KUNDAN KUMAR ANAND SHETYE Adv.: MR. RYAN MENEZES FOR RESP	3
45	CRIR/64/2007	06/12/07	MR. CHANDRAKANT U. MHAWALANKAR Adv.: MS. CYBIL BRITTO	THE BICHOLIM URBAN CO-OP. BANK LTD THROUGH BANK MANAGER MR. LENNY BARROS AND ANR., Adv.: MR. R.G.RAMANI FOR R-1	3
46	CRIR/61/2007	01/11/07	MR. JAYWANT DEMA DESSAI PRESENTLY LODGED IN SUB JAIL SADA, VASCO Adv.: MS. ASHA DESSAI	MRS. ARTI ASHOK NAROJI Adv.: MR. A.D. BHOBE	4
47	CRIR/39/2007	02/08/07	STATE OF GOA Adv.: MS. WINNIE COUTINHO	GOVIND @ MANOJ MULGAONKAR Adv.: MS. TRUPTI RANE	4
48	CRIR/40/2007	13/07/2007	SIDHESH ANANT DHARGALKAR AND 6 ORS., Adv.: MR. SIDDHARTH KALSHALKAR	STATE OF GOA THROUGH POLICE INSPECTOR PERNEM Adv.:	2
49	CRIR/25/2007	06/07/07	MS. TERESA D'SOUZA Adv.: MS. ASHA DESSAI	NORMAN ALBUQUERQUE AND ANR., Adv.:	3

CRIR

50	CRIR/53/2007	26/10/2007	PETER COTZ CIRKSENA, PRESENTLY UNDERGOING SENTENCE AT SUB JAIL SADA, VASCO Adv.: MR. ARUN BRAS DE SA	S T A T E Adv.: MR. C.A. FERREIRA, PP	2
51	CRIR/56/2007	04/10/07	MR. PRASHANT NAIK PRESENTLY IN CUSTODY Adv.: MR. AIRES RODRIGUES	S T A T E BY PUBLIC PROSECUTOR Adv.: MR. C.A. FERREIRA, P.P.	2
52	CRIR/54/2007	11/10/07	MR. HANIF CHAUDHARI Adv.: MR. S. G. BHOBE	THUNDERWAVE WATERS SPORTS REPRESENTED BY PARTNER PETER D'SOUZA AND ANR., Adv.: MR. V.A.LAWANDE FOR RESP 1	2
53	CRIR/55/2007	04/10/07	MAHESH MAYEKAR Adv.: MR. ARUN BRAS DE SA	S T A T E THROUGH PUBLIC PROSECUTOR Adv.:	3
54	CRIR/41/2007	30/11/2007	MRS. REENA JAIN Adv.: MR. YOGESH NADKARNI	MR. RAJESH KESHAV NEUREKAR AND ANR., Adv.: MR. S. M. SINGBAL FOR R-1	2
55	CRIR/42/2007	30/11/2007	MRS. REENA JAIN Adv.: MR. YOGESH NADKARNI	MR. NILESH KESHAV NEUREKAR THROUGH POWER OF ATTORNEY GOPAL R. PRABHU GAONKAR AND ANR., Adv.: MR. S.M.SINGBAL FOR R-1	2
57	CRIR/44/2007	26/07/2007	STATE THROUGH PUBLIC PROSECUTOR Adv.: MR. C. A. FERREIRA, P. P.	SHRI AIRES RODRIGUES, RIBANDAR, GOA. Adv.: MR. A.F. DINIZ	3
58	CRIR/29/2007	12/10/07	SHRI. FREDY FERNANDES Adv.: MR. VIVEK RODRIGUES	STATE THROUGH PUBLIC PROSECUTOR Adv.:	3
59	CRIR/31/2007	02/08/07	MR. SUNIL CHANDRASHEKAR JANTLI Adv.: MR. ROHIT BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR AND ANR Adv.: MS. W. COUTINHO, PP FOR R. 1	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CRMA/390/2006	31/01/2007	AMOL NAVELKAR, PARRA, BARDEZ GOA. Adv.: MR. V.P. THALI	NITIN VIRGINKAR, MARGAO GOA. Adv.: SHRI A.D.BHOBE FOR RESP.	4
2	CRMA/410/2006	31/01/2007	MISS ZAHEEDA KAZI, PONDA GOA. Adv.: MR. MARVIN D\SOUZA	MRS. SHARINA ASHRAFF KHAN, VASCO DA GAMA, GOA. Adv.: SHRI N.N.SARDESSAI FOR RESP	3
3	CRMA/386/2006	10/01/07	V P K URBAN CO-OPERATIVE CREDIT SOCIETY LTD. Adv.: MR. PRASANNA CHAUDIKAR	MR. SURESH NANA CHODANKAR AND ANR., Adv.: MR. NITIN SARDESSAI FOR R. 1	4
4	CRMA/385/2006	10/01/07	V P K URBAN CO-OPERATIVE CREDIT SOCIETY LTD. Adv.: MR. PRASANNA CHAUDIKAR	MR. SURESH NANA CHODANKAR AND ANR., Adv.: MR. NITIN SARDESSAI FOR R. 1	4
5	CRMA/364/2006	18/01/2007	PYRAMID FINANCE LTD., REPR. HEREIN BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. MAHESH SONAK	MR. RAMKRISHNA IYER, MARGAO-GOA. Adv.: MR. A.D. BHOBE	3
6	CRMA/357/2006	18/01/2007	PYRAMID FINANCE LTD., REP.BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. M.S. SONAK	MR. RAMKRISHNA IYER, MARGAO GOA. Adv.: SHRI A.D.BHOBE FOR RESP.	3
7	CRMA/358/2006	18/01/2007	PYRAMID FINANCE LTD., REP.BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. M.S. SONAK	MR. RAMKRISHNA IYER, MARGAO GOA. Adv.: MR. A.D. BHOBE	3
8	CRMA/362/2006	18/01/2007	PYRAMID FINANCE LTD., REPR. HEREIN BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. MAHESH SONAK	MR. RAMKRISHNA IYER, MARGAO-GOA. Adv.: MR. A.D. BHOBE	3
9	CRMA/360/2006	18/01/2007	PYRAMID FINANCE LIMITED, THR. POA, SHRI ALISTAIR NORONHA Adv.: MAHESH SONAK	MR RAMKRISHNA IYER, PROPRIETOR, PC-CLINIK Adv.: MR. A.D. BHOBE	3
10	CRMA/361/2006	18/01/2007	PYRAMID FINANCE LIMITED, THR. POA, SHRI ALISTAIR NORONHA Adv.: MAHESH SONAK	MR RAMKRISHNA IYER, PROPRIETOR, PC-CLINIK Adv.: MR. A.D. BHOBE	3
11	CRMA/365/2006	18/01/2007	PYRAMID FINANCE LTD., REP.BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. M.S. SONAK	MR. RAMKRISHNA IYER, MARGAO GOA. Adv.: MR. A.D. BHOBE	3

CRMA

12	CRMA/366/2006	18/01/2007	PYRAMID FINANCE LIMITED, REP. BY POA SHRI ALISTAIR NORONHA.. Adv.: MR. MAHESH SONAK	MR. RAMKRISHNA IYER, PROPRIETOR,PC-CLINIK, Adv.: MR. A.D. BHOBE	3
13	CRMA/359/2006	18/01/2007	PYRAMID FINANCE LTD.,REP.BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. M.S. SONAK	MR. RAMKRISHNA IYER, MARGAO GOA. Adv.: MR. A.D. BHOBE	3
14	CRMA/395/2006	17/01/2007	STATE THROUGH P.I. ATTACHED TO PONDA POLICE STATION, PONDA GOA. Adv.: MR. CARLOS A. FERREIRA(P.P.)	SHRI PRAMOD H. KURTIKAR AND 2 ORS., Adv.:	4
15	CRMA/363/2006	18/01/2007	PYRAMID FINANCE LTD., REPR. HEREIN BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. MAHESH SONAK	MR. RAMKRISHNA IYER, MARGAO-GOA. Adv.: MR. A.D. BHOBE	3
16	CRMA/367/2006	18/01/2007	PYRAMID FINANCE LTD.,REP.HEREIN BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. M.S. SONAK	MR. RAMKRISHNA IYER, MARGAO GOA. Adv.: MR. A.D. BHOBE	3
17	CRMA/9/2007	07/02/07	MR. ATRISH SHETTY Adv.: ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR Adv.: MRS. W. COUTINHO, PP	8
18	CRMA/25/2007	15/03/2007	M/S. SHAKTI ENTERPRISES THROUGH ITS PROPRIETOR MR.JAIME LAZARO Adv.: J. L. DIAS	SHRI. ANTHONY PEREIRA AND ANR Adv.:	6
21	CRMA/51/2007	05/04/07	SHRI. CHANDRAKANT K. GAWAS Adv.: A. D. BHOBE	M/S. SHREE ATCHUTANAND BHUVAN AND 2 ORS. Adv.:	3
26	CRMA/154/2007	06/07/07	MR. SAYYED JAFAR ABBAS RIZVI Adv.: MR. M. P. AMONKAR	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND 2 ORS., Adv.:	3
27	CRMA/10/2007	22/03/2007	SMT. MARIA P.A..A. FERNANDES, MARGAO GOA. Adv.: MRS. A. AGNI/ M. PRABHUDESAI	SHRI DEVENDRA SHANKAR KENKRE AND ANR., Adv.: MR. P.A. KAMAT FOR R. 1	3
28	CRMA/21/2007	14/02/2007	M/S GOA STEEL LTD. REP.BY ITS DIRECTOR SHRI KUNDANKUMAR ANAND SHETYE AND ANR., Adv.: RYAN MENEZES	SHRI. NARENDRA SAVLO TARI AND ANR. Adv.: MR. SHIVAN DESAI FOR R. 1	4
29	CRMA/61/2007	09/03/07	SHRI UDAY P. DESAI, AQUEM, MARGAO, GOA. Adv.: J. GODINHO	SHRI VISHWAS R. NAIK AND ANR., Adv.:	1
39	CRMA/56/2007	09/03/07	SHRI UDAY P. DESAI, AQUEM, MARGAO, GOA. Adv.: SAMIR TALAIGAONKAR	SHRI SUNIL RAMU GURAV AND ANR., Adv.:	6

CRMA

41	CRMA/414/2006	24/01/2007	AMAR SALKAR Adv.: MANISH SALKAR	SAI DEVELOPERS AND CONTRACTORS AND 2 ORS. Adv.:	3
45	CRMA/194/2007	21/08/2007	SMT. SUVARNA NAIK Adv.: MR. SHIVAN DESSAI	STATE THROUGH PUBIC PROSECUTOR Adv.:	4
47	CRMA/177/2007	13/08/2007	SHRI MANOHAR KRISHNA GAWANDALKAR, BICHOLIM, GOA. Adv.: MR. ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: MR. C. A. FERREIRA, P. P. FOR R. 1	4
49	CRMA/196/2007	21/08/2007	SHRI. ASHOK NAIK Adv.: MR. SHIVAN DESSAI	STATE THROUGH PUBLIC PROSECUTOR Adv.:	4
51	CRMA/71/2007	29/03/2007	MR. SERTORIO S. FACHO Adv.: IN PERSON	DR. FERNANDO JORGE COLASO Adv.: MS. TERESA COLASO FOR R. 1	3
53	CRMA/195/2007	21/08/2007	MR. VINOD MAYEKAR Adv.: MR. SHIVAN DESSAI	STATE THROUGH PUBIC PROSECUTOR Adv.:	4
56	CRMA/131/2007	02/08/07	SHRI. UMESH REDKAR Adv.: MR. A. D. BHOBE	SHRI. JOSEPH A. FERNANDES Adv.: MR. S.D. PADIYAR	3
57	CRMA/302/2006	26/07/2007	MR. WALTER RODRIGUES, CARANZALEM, GOA. Adv.: MR. S. D. PADIYAR	M/S. PRECISION EXPORTS THROUGH ITS PARTNER SHRI SUMIR NAGAR AND ANR., Adv.:	4
60	CRMA/303/2006	26/07/2007	MR. WALTER RODRIGUES, CARANZALEM, GOA. Adv.: MR. S. D. PADIYAR	M/S. PRECISION EXPORTS THROUGH ITS PARTNER SHRI SUMIR NAGAR AND ANR., Adv.:	15
61	CRMA/234/2007	18/10/2007	SHRI. SURESH BABU R. AND ANR., Adv.: MS. KIM KATAKY	THE CENTRAL BUREAU OF INVESTIGATION Adv.:	3
62	CRMA/48/2007	26/04/2007	M/S. VISHAL GOMANTAK SHIPPING CO. PVT. LTD. AND ANR Adv.: MR. MAHESH SONAK	PROVIDENT FUND INSPECTOR HIMESH RAJAN PRAKASH AND ANR Adv.:	3
63	CRMA/60/2007	15/03/2007	MR. JOSE SILVEIRA DIAS ALIAS J. S. DIAS Adv.: A. D. BHOBE	MR. BRUNO C.C. GOMINDES DIRECTOR OF TRAVCO HOLIDAYS PVT. LTD., AND ANR Adv.:	4
66	CRMA/356/2006	18/01/2007	PYRAMID FINANCE LTD., REPR. HEREIN BY ITS DULY CONSTITUTED POWER OF ATTORNEY SHRI ALISTAIR NORONHA Adv.: MR. MAHESH SONAK	MR. RAMKRISHNA IYER, MARGAO-GOA. Adv.: MR. A.D. BHOBE	3
67	CRMA/416/2006	13/09/2007	M/S ATREYA SHIPPING PVT.LTD., REP.BY ITS DIRECTOR SHRI PRABHAKAR N. SAWANT, MARCEL GOA. Adv.: MR. ARUN BRAS DE SA	SHRI A. CASTELLINO AND ANR., Adv.: MR E. DE MONTE FURTADO	3

CRMA

69	CRMA/149/2006	10/01/07	SHRI N.N. GAUNEKAR, PANAJI GOA. Adv.: MR. P.A. KAMAT	MR. SURESH PRABHU AND 8 ORS., Adv.: MR. IFTIKHAR A. AGHA, FOR RESP. NO. 9.	7
70	CRMA/206/2007	02/11/07	STATE OF GOA Adv.: WINNIE COUTINHO	AGNEL RODRIGUES Adv.: MR. ARUN BRAS DE SA	4
71	CRMA/197/2007	13/12/2007	SHRI. SIDDHANATH GANGADATA PANDEY Adv.: MISS. MALINI M. PANSHIKAR	SHRI. SANTOSH NAIK Adv.: MR. P. TALAULIKAR	3
72	CRMA/211/2006	29/11/2007	SHRI NILCONTA G. AMONKAR, CURCHOREM GOA. Adv.: MR. NITIN SARDESSAI	SHRI RAMESH M. BANDODKAR AND 8 ORS., Adv.:	3
83	CRMA/174/2007	05/10/07	ARCHITECT BRUNO DIAS SOUZA Adv.: MR. VALMIKI MENEZES	MR. LUCIO MIRANDA Adv.:	4
84	CRMA/273/2007	14/12/2007	ANTONIO SOARES Adv.: MR. MAHESH SONAK	S T A T E Adv.:	6
104	CRMA/127/2007	07/06/07	SMT. MEBUBAI A. SAYED, (PRESENTLY IN CENTRAL JAIL AGUADA, THROUGH HER BROTHER MR. AYUB SAYED Adv.: MR. P. A. KAMAT	SHRI PISSOLO NAIK GOANKAR AND ANR., Adv.:	3
108	CRMA/91/2007	03/05/07	SHRI KRISHNANATH GOPAL MATODKAR,CHAORAO-GOA. Adv.: MR. SIDDHARTH KALSHAWKAR	STATE (THROUGH THE POLICE INSPECTOR), PANAJI-GOA. Adv.:	4
186	CRMA/264/2007	07/12/07	MR. GOKULDAS NAIK PRESENTLY LODGED IN JAIL THROUGH MRS. SHALEN NAIK Adv.: MS. ASHA DESSAI	MR. RAVIKANT BORKAR Adv.:	7

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CRMAB/403/2006	16/01/2007	MR. ANANT YASHWANT VOLVOIKAR Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH THE P.I. CALANGUTE POLICE STATION Adv.: MS. WINNIE COUTINHO, P.P.	2
2	CRMAB/409/2006	10/01/07	SHRI. PRATHAM GADHAGKAR Adv.: MR. MENINO TELES	STATE THROUGH P.I. ATTACHED TO VASCO POLICE STATION, VASCO, GOA. Adv.: MS. W. COUTINHO, PP	2
3	CRMAB/13/2007	21/02/2007	NAFIYAZ SHEIKH (PRESENTLY LODGED IN JUDICIAL CUSTODY SUB-JAIL SADA), VASCO DA GAMA, GOA. Adv.: MR. SIDDHARTH KALSHAVKAR	STATE OF GOA (THROUGH OFFICER/C PANAJI POLICE STATION) Adv.: MS. W. COUTINHO, PP	2
4	CRMAB/72/2007	29/03/2007	DHANANJAY OZALE PRESENTLY LODGED IN JUDICIAL LOCK-UP Adv.: MS. CAROLINE COLLASSO	STATE OF GOA REPRESENTED BY OFFICER IN CHARGE, ANTI NARCOTIC CELL POLICE STATION Adv.:	2
5	CRMAB/58/2007	15/03/2007	DHIRAJ NAGESH NAIK Adv.: V. A. LAWANDE	STATE OF GOA THROUGH P.I./S.H.O./I.O. CUNCOLIM POLICE STATION Adv.:	2
6	CRMAB/59/2007	15/03/2007	SUJAY SHIVANAND GAONKAR Adv.: V. A. LAWANDE	STATE THROUGH P.I./S.H.O./I.O. CUNCOLIM, POLICE STATION Adv.:	2
9	CRMAB/43/2007	15/03/2007	MR. DESMOND THOMAS HOPE PRESENTLY IN JUDICIAL LOCK UP, MARGAO GOA. Adv.: TUSHAR KARMALKAR	STATE OF GOA REPRESENTED BY THE P. I. Adv.:	3
10	CRMAB/100/2007	27/04/2007	SHRI. SHIRISH MAHADEV NAIK Adv.: MR. SUHAS WALAWAIKAR	STATE THROUGH P. I. MAPUSA POLICE STATION AND ANR., Adv.:	2
11	CRMAB/52/2007	15/03/2007	MR. THEO PINTO PRESENTLY IN CUSTODY THROUGH HIS NEXT FRIEND HIS WIFE JULIET PINTO Adv.: RYAN MENEZES	THE STATE OF GOA THROUGH THE PORVORIM POLICE STATION AND ANR Adv.: MS. W. COUTINHO, PP	2
12	CRMAB/113/2007	07/06/07	SHRI AMANDEEP SINGH PRESENTLY LODGED IN JUDICIAL CUSTODY Adv.: MENINO TELES	STATE THROUGH P. I. CALANGUTE POLICE STATION Adv.: MR. C.A. FERREIRA, PP	2
13	CRMAB/112/2007	07/06/07	SHRI. JASVINDER SINGH PRESENTLY LODGED IN JUDICIAL CUSTODY Adv.: MENINO TELES	STATE THROUGH P. I. CALANGUTE POLICE STATION Adv.: MR. C.A. FERREIRA, PP	2

CRMAB

14	CRMAB/104/2007	14/06/2007	SHRI REGINALD SILVEIRA, BARDEZ, GOA. Adv.: MR. ZELLER DE SOUZA	THE STATE OF GOA (THROUGH THE POLICE INCHARGE, CALANGUTE POLICE STATION Adv.:	2
16	CRMAB/28/2007	21/04/2007	SHRI. SOUMIT RANJAN JENA Adv.: TUSHAR KARMALKAR	STATE OF GOA REPRESENTED BY P. I. MARGAO TOWN POLICE STATION Adv.: MRS. WINNIE COUTINHO	2
17	CRMAB/5/2007	14/02/2007	SHRI. SUDHIR BHAGAT, PRESENTLY IN JUDICIAL CUSTODY AT PANAJI-GOA. Adv.: MENINO TELES	STATE THROUGH P. I. ATTACHED TO VASCO POLICE STATION Adv.: MS. W. COUTINHO, PP	2
18	CRMAB/2/2007	24/01/2007	MR. GURUDAS VASSANT NAIK Adv.: RYAN MENEZES	STATE OF GOA THROUGH THE POLICE INSPECTOR, PONDA Adv.: MS. W. COUTINHO, PP	2
19	CRMAB/141/2007	05/07/07	SHRI. MARIO FERNANDES Adv.: MR. MENINO TELES	S T A T E THROUGH P. I. ATTACHED TO MAINA CURTORIM POLICE STATION Adv.:	2
20	CRMAB/245/2007	06/12/07	SHRI SHEKHAR DESAI PRESENTLY LODGED IN JUDICIAL CUSTODY AT MARGAO Adv.: MR. MENINO TELES	S T A T E THROUGH P. I. ATTACHED TO C.I.D. CRIME BRANCH, DONA PAULA Adv.: MS. WINNIE COUTINHO, PP	2
21	CRMAB/227/2007	19/10/2007	MR. SATYWANT K. DESSAI Adv.: MR. ARUN BRAS DE SA	S T A T E THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: MR. C.A. FERREIRA, PP	2
22	CRMAB/259/2007	13/12/2007	FRANCIS SHEIKH CHAND PRESENTLY LODGED AT JUDICIAL LOCK UP PANAJI Adv.: MR. K. POULEKAR	STATE REPRESENTED BY OFFICER IN CHARGE CID / CB POLICE STATION PANAJI Adv.:	2
24	CRMAB/97/2007	03/05/07	DASHMESH PRABHU DESSAI Adv.: MR. SIDDHARTH SAMANT	STATE THROUGH P. I. PEDNEM POLICE STATION AND ANR., Adv.: MS. W. COUTINHO, PP	2
25	CRMAB/55/2007	15/03/2007	MR. DESMOND THOMAS HOPE PRESENTLY IN JUDICIAL LOCK UP Adv.: V. S. NAIK	STATE OF GOA REPRESENTED BY THE POLICE INSPECTOR Adv.: MS. WINNIE COUTINHO, PP	4
26	CRMAB/187/2007	23/08/2007	SHRI. RAISON ALMEIDA Adv.: MR. ARUN BRAS DE SA	S T A T E THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	2
27	CRMAB/84/2007	03/05/07	SHRI. TULSIDAS VITHOBA VELIP Adv.: MR. ARUN BRAS DE SA	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR Adv.: MS. W. COUTINHO, PP	2

CRMAB

28	CRMAB/146/2007	05/07/07	MRS. PHILOMENA FERRAO PRESENTLY IN JUDICIAL LOCK UP Adv.: MR. TUSHAR KARMALKAR	STATE OF GOA THROUGH MARGAO TOWN POLICE STATION REPRESENTED BY PUBLIC PROSECUTOR Adv.:	2
29	CRMAB/175/2007	09/08/07	MR. TONY LUIS Adv.: MR. ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	2
30	CRMAB/98/2007	03/05/07	JAI UTTAM KASHALKAR Adv.: MR. SIDDHARTH SAMANT	STATE THROUGH P. I. PEDNEM POLICE STATION AND ANR., Adv.:	2
31	CRMAB/161/2007	19/07/2007	MR JASVINDER SINGH PRESENTLY LODGED IN JUDICIAL CUSTODY Adv.: MR. MENINO TELES	STATE THROUGH PUBLIC PROSECUTOR Adv.:	4
33	CRMAB/243/2007	02/11/07	DR. PETER FERNANDES Adv.: MR. ARUN BRAS DE SA	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: MS. W. COUTINHO, PP	2
34	CRMAB/115/2007	21/05/2007	MAHESH FAL DESSAI Adv.: MR. H. D. NAIK	STATE THROUGH CUNCOLIM POLICE STATION Adv.: MR. C. A. FERREIRA, P.P.	2
35	CRMAB/116/2007	21/05/2007	KRUPESH FAL DESSAI Adv.: MR. H. D. NAIK	STATE THROUGH CUNCOLIM POLICE STATION Adv.: MR. C. A. FERREIRA, P.P.	2
36	CRMAB/117/2007	21/05/2007	RAJU DESSAI Adv.: MR. H. D. NAIK	STATE THROUGH CUNCOLIM POLICE STATION Adv.: MR. C. A. FERREIRA, P.P.	2
37	CRMAB/118/2007	21/05/2007	NARESH BHIKU NAIK DESSAI Adv.: MR. H. D. NAIK	STATE THROUGH CUNCOLIM POLICE STATION Adv.: MR. C. A. FERREIRA, P.P.	2
38	CRMAB/119/2007	21/05/2007	SANJAY NAIK DESSAI Adv.: MR. H. D. NAIK	STATE THROUGH CUNCOLIM POLICE STATION Adv.: MR. C. A. FERREIRA, P.P.	2
39	CRMAB/120/2007	21/05/2007	PRASHANT DESSAI Adv.: MR. H. D. NAIK	STATE THROUGH CUNCOLIM POLICE STATION Adv.: MR. C. A. FERREIRA, P.P.	2
40	CRMAB/147/2007	29/06/2007	SHRI. KAVESH VASUDEV GOSAVI PRESENTLY IN POLICE CUSTODY THROUGH BROTHER MAHENDRA V. GOSAVI Adv.: MR. ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	2
41	CRMAB/160/2007	19/07/2007	SHRI. VINESH DESSAI PRESENTLY JUDICIAL CUSTODY THROUGH SMT. SAVITA DESSAI Adv.: MR. ARUN BRAS DE SA	STATE THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: MR. C.A. FERREIRA, PP	2
42	CRMAB/242/2007	02/11/07	SMT. IVY FERNANDES Adv.: MR. ARUN BRAS DE SA	S T A T E THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	2

CRMAB

43	CRMAB/223/2007	27/09/2007	SADASHIV MARUTI MALI, PRESENTLY IN JUDICIAL CUSTODY Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH THE WOMEN'S POLICE STATION, PANAJI-GOA. Adv.:	2
44	CRMAB/255/2007	21/11/2007	ANAND KASHINATH DESAI CURRENTLY IN JUDICIAL CUSTODY THROUGH HIS NEXT FRIEND SANJI JAIWANT NAIK Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH CANACONA POLICE STATION Adv.:	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CRMAM/350/2006	11/01/07	SHRI BASAVRAJ D. ALLAYYANAVAR, PONDA GOA. Adv.: MR. N.K. SAWAIKAR	SHRI SANTOSH KAPADI, PONDA GOA. Adv.: SHRI VALMIKI MENEZES FOR RESP.	2
2	CRMAM/349/2006	11/01/07	SHRI BASAVRAJ D. ALLAYYANAVAR, PONDA GOA. Adv.: MR. N.K. SAWAIKAR	SHRI SANTOSH KAPADI, PONDA GOA. Adv.: SHRI VALMIKI MENEZES FOR RESP.	2
3	CRMAM/241/2006	08/02/07	SANATAN SANSTHA THROUGH ITS TRUSTEE MR. VIRENDRA PANDURANG MARATHE Adv.: MR. R. D. KESARKAR	STATE OF GOA, THROUGH P.P. AND ANR., Adv.:	2
4	CRMAM/49/2007	15/03/2007	SHRI. DIGAMBAR V. LOTLIKAR Adv.: A. A. SALKAR	SHRI. PRASHANT PAI AND ANR Adv.:	5
5	CRMAM/240/2006	08/02/07	MRS. ANJALI MUKUL GADGIL, PONDA, GOA. Adv.: MR. R. D. KESARKAR	STATE OF GOA, THROUGH P.P. AND ANR., Adv.: MR. DIGAMBAR D. NAIK, FOR RESP. NO. 2.	2
6	CRMAM/253/2006	24/01/2007	CAPTAIN LANCE IRWIN LOBO, BARDEZ-GOA. Adv.: MR. NIGEL COSTA FRIAS	MR. ISMAIL D\SOUZA ALIAS ANGELO ISMAIL DE SOUZA, BARDEZ, GOA AND ANR., Adv.: MR. SHAILENDRA G. BHOBE, FOR RESP. NO. 1.	2
7	CRMAM/92/2007	04/05/07	SHRI. SANTOSH HUMRASKAR Adv.: MR. J. P. MULGAONKAR	STATE THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: MS. W. COUTINHO, FOR R. 1	2
8	CRMAM/243/2006	08/02/07	SANATAN SANSTHA THROUGH ITS TRUSTEE MR. VIRENDRA PANDURANG MARATHE Adv.: MR. R. D. KESARKAR	STATE OF GOA, THROUGH P.P. AND ANR., Adv.:	2
10	CRMAM/159/2007	05/07/07	UTTAM GAUDE AND 15 ORS., Adv.: MR. NITIN SARDESSAI	STATE REPRESENTED BY PUBLIC PROSECUTOR Adv.:	2
11	CRMAM/264/2006	20/04/2007	SHRI RAM S.S. PARIHAR, PONDA GOA. Adv.: MR. P.P. SINGH	SMT. SUNITI BHADAURIA AND 3 ORS., Adv.: MR. C. A. FERREIRA, P. P. FOR RESP. NO. 4	2
12	CRMAM/12/2007	28/02/2007	MRS. NICAELE DINIZ, PONDA GOA. Adv.: MR. JOSEPH VAZ	M/S WIBRO CONSTRUCTION CO. AND ANR., Adv.: MS. W. COUTINHO, PP FOR R. 2	3
13	CRMAM/17/2007	08/03/07	WANG WEI CHUN PRESENTLY AT SUB JAIL, SADA, VASCO Adv.: IN PERSON	STATE THROUGH PUBLIC PROSECUTOR Adv.:	2

CRMAM

14	CRMAM/11/2007	07/02/07	MR. EDUARD SCHRABECK,PRESENTLY IN JUDICIAL LOCKUP, MAPUSA GOA. Adv.: MR. ANTHONY D\SILVA	THE STATE THROUGH POLICE INSPECTOR, PANAJI GOA. Adv.: MR. C.A. FERREIRA, PP	2
15	CRMAM/33/2007	01/03/07	MR. AVELINE J. PINTO Adv.: IN PERSON	STATE (CID PANAJI), THROUGH PUBLIC PROSECUTOR Adv.:	3
16	CRMAM/31/2007	01/03/07	MR. AVELINE J. PINTO Adv.: IN PERSON	STATE (CID PANAJI), THROUGH PUBLIC PROSECUTOR Adv.:	3
17	CRMAM/29/2007	01/03/07	SHRI. AVELINE J. PINTO Adv.: IN PERSON	STATE (CID PANAJI) THROUGH PUBLIC PROSECUTOR Adv.:	3
18	CRMAM/157/2007	26/07/2007	MR. MICHAEL HAYES Adv.: MR. NIGEL DA COSTA FRIAS	THE P. I. CALANGUTE POLICE STATION AND ANR., Adv.:	2
19	CRMAM/62/2007	19/04/2007	RICARDO NAZARETH OWNER OF CHIN CHONG RESTAURANT AND BAR Adv.: PRASHANT V. VENGURLEKAR	JOAO FRANCISCO D'SOUZA AND ANR Adv.: MRS. W. COUTINHO, PP FOR R. 2	4
20	CRMAM/133/2007	19/07/2007	SHRI. GAJANAN DATTARAM ARONDEKAR Adv.: MR. PRASHANT VENGURLEKAR	NUTAN BABULI NAIK AND ANR., Adv.:	3
21	CRMAM/184/2007	27/09/2007	MR. RAFAT SHAIKH Adv.: MR. GALILEO TELES	S T A T E THROUGH P. I. VASCO AND ANR., Adv.: MS. W. COUTINHO, P. P. FOR RESPONDENTS	2
22	CRMAM/93/2007	05/07/07	PROVIDENT FUND INSPECTOR SHRI. HIMESH RANJAN PRAKASH Adv.: MR. P. P. SINGH	SHRI. RAMCHANDRA BANDODKAR AND 2 ORS., Adv.: MR. A.V.NIGALYE FOR RESP 1 TO 3	2
23	CRMAM/220/2007	27/09/2007	MR. RICHARD BRODERICK ELLAM Adv.: MR. ARUN BRAS DE SA	S T A T E THROUGH P. I., C.I.D. CRIME BRANCH DONA PAULA Adv.:	2
25	CRMAM/242/2006	08/02/07	SANATAN SANSTHA THROUGH ITS TRUSTEE MR. VIRENDRA PANDURANG MARATHE Adv.: MR. R. D. KESARKAR	STATE OF GOA, THROUGH P.P. AND ANR., Adv.:	2
26	CRMAM/263/2006	21/04/2007	SHRI SUDHIR PARIHAR, PONDA GOA. Adv.: MR. P.P. SINGH	SHRI RAVI SHANKAR SINGH BHADAURIA AND 2 ORS., Adv.: MR. C. A. FERREIRA, P. P. FOR RESP. NO. 3.	2

CRMAM

27	CRMAM/37/2007	28/06/2007	KRISHNA B. MAYENKAR PROPRIETOR OF SIDDHI SALES SERVICES Adv.: ARUN BRAS DE SA	SHRI. KAMAKSHI AQUATICS PVT. LTD. REPRESENTED BY ITS MANAGING DIRECTOR SHRI. P. R. SHIRODKAR AND ANR Adv.: MRS. W. COUTINHO, PP FOR R. 2	2
28	CRMAM/169/2007	26/07/2007	SHRI. KESHU RAMSAY AND ANR., Adv.: MR. JOSEPH VAZ	NATIONAL ORGANIZATION FOR TOBACCO ERADICATION(NOTE)THROUGH GENERAL SECRETARY SHEKHAR SALKAR AND ANR. Adv.: MR. V.P. THALI FOR R-1	2
29	CRMAM/338/2006	02/02/07	SHRI UTTAM FALKAR, BICHOLIM GOA. Adv.: MR. N.K. SAWAIKAR	THE STATE, THROUGH BICHOLIM POLICE STATION AND 2 ORS., Adv.: SHRI V.P.THALI FOR R-2 & 3	2
30	CRMAM/36/2007	29/03/2007	MRS. SHERYAZ MICHELLE LOBO THROUGH POWER OF ATTORNEY CAPT. LANCE IRWIN LOBO Adv.: NIGEL DA COSTA FRIAS	MR. ISMAIL D\SOUZA ALIAS AGNELO ISMAIL DE SOUZA MACHADO AND ANR Adv.: MR. C.A. FERREIRA, P.P. FOR R. 2	2
31	CRMAM/339/2006	07/09/07	MR. RASIKLAL M. GANGANI, PANAJI GOA. Adv.: MR. ROHIT BRAS DE SA	MR. MAHESH GAOKAR AND 3 ORS., Adv.: MR. C.A. FERREIRA, PP FOR R. 5	4
33	CRMAM/316/2006	10/01/07	STATE OF GOA Adv.: MRS. WINNIE COUTINHO, P. P.	GANADHISH KENI AND 4 ORS., Adv.: MR. S. G. BHOBE, FOR R.1	2
34	CRMAM/236/2007	06/12/07	SHRI. RATNAKAR CHANDRU VELIP AND 2 ORS., Adv.: MR. ZELLER D\SOUZA	THE SUB-DIVISIONAL MAGISTRATE QUEPEM, AND 4 ORS., Adv.:	2
35	CRMAM/266/2007	13/12/2007	PRAKASH SHINGADE PRESENTLY LODGED IN JAIL THROUGH NEXT FRIEND DURGA PRASAD MISHRA Adv.: MS. SMITA GAWAS	STATE THROUGH PUBLIC PROSECUTOR, PANAJI Adv.: MS. W. COUTINHO, PP	2
36	CRMAM/142/2007	28/06/2007	SHRI. ANIL V. SALGAOCAR Adv.: MR. D. J. PANGAM	UNION OF INDIA REPRESENTED BY B. RAM MOHAN Adv.:	2
37	CRMAM/239/2007	13/12/2007	PREMANAND KENKARE Adv.: MR. J. F. MELO	MRS. YOGINI AVINASH VAZE AND ANR., Adv.:	2
38	CRMAM/139/2007	28/06/2007	IFTEKAR ALI KHAN THROUGH POWER OF ATTORNEY SHAIKH MUSTAQ AHMAD Adv.: MR. RYAN MENEZES	UNION OF INDIA THROUGH COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE Adv.: MR. J. VAZ, CENTRAL GOVT. STANDING COUNSEL	2
39	CRMAM/190/2007	27/09/2007	MR. SUHAS P. JOSHI LODGED IN CENTRAL JAIL, AGUADA, PRISONER NO. 716 Adv.: MR. NIGEL COSTA FRIAS, U/LAS	STATE THROUGH PUBLIC PROSECUTOR Adv.:	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	CS/1/2007	16/05/2007	ZUARI INDUSTRIES LIMITED COMPANY Adv.: M. S. SONAK	M. V. \"OCEN FRONTIER\" Adv.:	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	EXA/2/2007	10/09/07	THE COMMISSIONER OF CENTRAL EXCISE Adv.: MR. JOSEPH VAZ	M/S. FINOLEX CABLE LTD., Adv.: MS. PRIYANKA KAMAT	7
2	EXA/9/2006	03/04/07	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, PANAJI GOA. Adv.: MR. C.A. FERREIRA, ASST. SOLICITOR GEN. OF INDIA	M/S KUNDIL ROLLING MILLS PVT.LTD., KUNDAIM GOA. Adv.: MR. S. DESAI	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	FA/266/2006	10/01/07	SUHAXINIM HIRLOS KAR, MAPUSA GOA. Adv.: MS. SHREYA S. NAIK	SHRI DATTA GANESH ALDONKAR AND 6 ORS., Adv.: MR. PAVITRAV A.V. FOR R. 6	5
2	FA/319/2006	07/03/07	MR. CAETANO ROSARIO D\ ' SOUZA. Adv.: AJIT R. KANTAK	MR. FRANCISCO X. D\ ' SOUZA AND 2 ORS., Adv.: MR. C.A.COUTINHO FO R R-1 & 2	2
3	FA/335/2006	07/03/07	MRS. KAMALA MATHIAS Adv.: MR. P. P. SINGH	SHRI. FRAZER XAVIER AND 2 ORS Adv.: MR. E. AFONSO FOR R-3	2
4	FA/348/2003	13/03/2007	MRS.MARIA A.DOS LOURDES DE MENEZES FERRAO & 2 ORS. Adv.: SHRI J.A.LOBO	M/S M.R.F.LTD.,CHENNAI. Adv.: SHRI SAMIT TALEIGAONKAR	10
5	FA/13/2007	15/03/2007	MRS. LOUISA MARIA MAURA DOURADO E PEREIRA Adv.: J. ABREU LOBO	MRS. RITA ESCOLASTICA TEIXEIRA AND ANR Adv.:	2
6	FA/307/2006	03/04/07	MR. JOSEPH TEOFIL GONSALVES AND ANR., Adv.: MR. SHASHANK A. SAMANT	VILLAGE PANCHAYAT OF MARRA-PILERNE REP. BY THE SARPANCH, PILERNE GOA. Adv.:	3
7	FA/168/2007	30/07/2007	HOME CRAFT ENGINEERS & BUILDERS Adv.: MR. NITIN R.S. BODKE	EXECUTIVE ENGINEER OFFICE OF THE EXE. ENG W.D. XVII (PHE-N) PWD AL PORVORIM BARDEZ GOA & 2 ORS. Adv.:	12
8	FA/264/2004	17/02/2007	MR.MANUEL CAETAN GONSALVES,CALANGUTE GOA. Adv.: MS.C. COLLASSO	SMT. KAMLAVATI CHIBDE AND 6 ORS., Adv.: SHRI SAMIR TALEIGAONKAR,R-4	12
9	FA/163/2006	11/06/07	M/S. ESSAR BUILDERS THROUGH ITS PARTNERS (1) MR. SADIQ SHEIK (2) MR. RAJENDRA M. NARKAR Adv.: MR. V. A. LAWANDE	MR. JOSE SEBASTIAO PIMENTA AND ANR., Adv.: MR. A. D. BHOBE R.1 & 2	5
10	FA/86/2006	27/04/2007	MR. AGOSTINHO D\ 'COSTA, PONDA GOA. Adv.: MR. S.G. BHOBE	THE MANAGER, TATA FINANCE LTD.,PANAJI GOA. Adv.:	2
11	FA/53/2007	19/04/2007	NATIONAL INSURANCE CO. LTD., BARDEZ, GOA. Adv.: MR. J. P. MULGAONKAR	SHRI SHRIPAD K. GOLTEKAR AND 5 ORS., Adv.:	4
12	FA/44/2007	13/07/2007	MAPUSA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER Adv.: S. D. PADIYAR	SMT. PARWATI SHANKAR KERKAR AND 3 ORS. Adv.:	3
13	FA/92/2007	24/07/2007	UNITED INDIA INSURANCE CO. (INSURER OF TRUCK) AND ANR Adv.: E. P. BADRINARAYANAN	SMT. SUCHITA SURESH SOLIENKAR DESSAI AND 5 ORS. Adv.: MR. S.S. KAKODKAR FOR R-1 7 TO 3	7

14	FA/115/2006	05/07/07	SHRI JOSINHO CORREIA AND ANR., Adv.: MR. ARUN BRAS DE SA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: MS. R. CHODANKAR, AGA FOR R. 1 TO 3, 5 TO 7	12
15	FA/72/2004	14/11/2007	SHRI ULHAS BUYAO, MARGAO-GOA. Adv.: SHRI S.V. KUDCHADKAR	SHRUSTI VISION AND 4 ORS Adv.: SHRI M.S. JOSHI	4
16	FA/199/2007	06/12/07	MRS. ANJALI DOURADO Adv.: MR. J. F. MELO	FR. ASSUNCAO DE SILVA AND 4 ORS., Adv.:	2
17	FA/102/2006	24/08/2007	GOVT.OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. SUBHASH P. SAWANT	SHRI SATISH SHRIPAD SAUDAGAR AND ANR., Adv.:	2
18	FA/110/2001	11/10/07	KRISHNA K.GAUDE Adv.: MR.SUDIN USGAONKAR	TULSIDAS A.GAUDE AND ORS. Adv.:	5
19	FA/153/2007	14/12/2007	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS Adv.: LEENA KAMAT DHARWADKAR, AGA	GLOBAL ISPAT LIMITED Adv.: MR. Y.V. NADKARNI	3
20	FA/125/2002	02/11/07	MR. DONALD CAESAR COELHO Adv.: MR. Y.V. NADKARNI	MRS. MARIA DOS ANJOS SOUZA ROMALHO E COSTA & ORS Adv.: MR.S.KARPE R.1 TO 3	13
21	FA/122/2000	17/02/2007	STATE OF GOA REP. BY SPL LAO (SIP) MARGAO & ANR Adv.:	IGRATIUS LOWRENCE RODRIGUES Adv.: MR.J.A.LOBO	5
22	FA/328/2006	30/03/2007	SHRI. OLWIN ALVARO DOS SANTOS COLACO Adv.: MR. V. G. P. DUKLE.	SHRI. PANDHARI GANESH VELIPO ALIAS PANDARI GANESH VELLIP Adv.: MR. S.KARPE FOR R-31	3
23	FA/280/2006	12/10/07	NATIONAL INSURANCE CO.LTD., PANAJI GOA Adv.: SHRI E.AFONSO	SMT.DIPTI DEEPAK GAONKAR AND 4 ORS., Adv.: MR. PREMANAND KHOLKAR, ADVOCATE FOR RESPONDENT	9
24	FA/204/2006	12/10/07	NATIONAL INSURANCE CO.LTD., PANAJI GOA Adv.: SHRI E.AFONSO	SHRI SHRIKANT K.GAONKAR AND 2 ORS., Adv.: MR. J. P. MULGAONKAR, ADVOCATE FOR RESPONDENT NO.1	7
25	FA/297/2006	12/10/07	NATIONAL INSURANCE CO.LTD., PANAJI GOA Adv.: SHRI E.AFONSO	SHRI RAMKRISHNA GAWDE AND 2 ORS., Adv.: MR. J. P. MULGAONKAR, ADVOCATE FOR RESPONDENT NO.1	8
26	FA/91/2006	23/08/2007	ROBERTINA OLGA ANDRADE BRAGANZA, FATORDA, SALCETE GOA. Adv.: MR. M.S. SONAK	MARIA MAURA MASCARENHAS PORTUGAL AND ANR., Adv.: MR. CARLO S. DA SILVA RESP. NO.1	3
27	FA/134/2004	17/08/2007	SANGAPPA V. TENGINAKAI, MAPUSA-GOA. Adv.: MR.A.F.DINIZ, AMICUS CURIA	RAJENDRA PEDNEKAR AND 3 ORS., Adv.: MR.V.MENEZES R-1	4

28	FA/123/2007	13/09/2007	MARCOS CORDEIRO ALIAS MR. MARK CORDEIRO Adv.: V. A. LAWANDE	M/S CONFEITARIA ITALIANA PROPRIETARY BY MR BENTO M FERNANDES THROUGH ITS MANAGER ALTINHO DE SOUZA Adv.: MR. JOSEPH VAZ FOR RESP	3
29	FA/114/2000	17/02/2007	STATE OF GOA,BY SPL. LAO (SIP) MARGAO & ANR Adv.: GOVT. ADVOCATE	ANTONIO JUVENAL DE ROSARIO REGO & ANR. Adv.: MR.J.A.LOBO	6
30	FA/155/2006	01/12/07	DEPUTY COLLECTOR AND S.D.O., AND ANR., Adv.: MS. RAKHI M. CHODANKAR	SHRI PRABHAKAR K. S. USGAONKAR Adv.: SANTOSH H.BHARNE FOR RESP.	4
31	FA/157/2006	01/12/07	DEPUTY COLLECTOR AND S.D.O., AND ANR., Adv.: MS. RAKHI M. CHODANKAR	SHRI PRABHAKAR K. S. USGAONKAR AND 2 ORS., Adv.: SANTOSH H.BHARNE FOR RESPONDENTS	4
33	FA/115/2000	17/02/2007	STATE OF GOA,BY SPL. LAO(SIP) MARGAO & ANR Adv.:	SHRI CHANDRAKANT BANDEDKAR & ANR Adv.:	6
34	FA/190/2000	21/07/2007	THE NEW INDIA ASSURANCE CO.LTD. Adv.: MR.E.AFONSO	CENTRAL BANK OF INDIA & ORS. Adv.: MR.C.A.FERREIRA,R1	9
36	FA/76/2007	25/10/2007	PHOENIX TOWNSHIP LTD.,AND ANR., Adv.: MR. M.S. JOSHI	MR. FLOYD BERNABAS J. GOMES DULY REP.BY HIS MOTHER, MUMBAI Adv.: MR. VALMIKI MENEZES	4
37	FA/277/2004	01/12/07	MR.MANUEL CAETAN GONSALVES,CALANGUTE GOA. Adv.: MS.C. COLLASSO	MR.ANAND N.KHEDEKAR AND 2 ORS., Adv.: SHRI SAMIR TALEIGAONKAR,R-1	8
38	FA/132/2003	12/01/07	SHRI SAZU R.S.NADKARNI,SANGUEM-GOA. Adv.: SHRI M.S. SONAK	SPECIAL LAND ACQUISITION OFFICER(SIP),MARGAO & ANR Adv.:	8
39	FA/257/2004	21/07/2007	SPECIAL LAND ACQUISITION OFFICER(N) AND ANR., Adv.: S.VAHIDULLA	SMT.LALITADEVI A.BHOSLE AND 3 ORS., Adv.: MR. G. BANDEKAR	14
41	FA/162/2001	21/08/2007	SHRI SASHIKANT KALGUTKAR ALIAS SASHIKANT KALANGUTK Adv.: MR.P.K.GUDE	SHRI FRANCISCO V.GRACIAS & ORS. Adv.: MR. E. AFONSO FOR R-5	7
42	FA/284/2006	12/10/07	NATIONAL INSURANCE CO.LTD.,PANAJI GOA Adv.: SHRI E.AFONSO	SMT.USHA PRAKASH GAWAS AND 5 ORS., Adv.: MR. PREMANAND KHOLKAR, ADVOCATE FOR RESPONDENT	8
43	FA/149/2007	06/09/07	SHRI. GOPAL PADMANAB CHARI Adv.: MR. R. G. RAMANI	DR. ANTONIO TITO VAZ Adv.: MR. A.F.DINIZ FOR R-2	3

44	FA/93/2007	02/08/07	DEPUTY COLLECTOR AND S.D.O. PONDA SUB DIVISION AND ANR., Adv.: MS. WINNIE COUTINHO	BHASKAR VITHAL SINAI WAGALE Adv.:	5
45	FA/145/2002	17/02/2007	STATE OF GOA & ANR. Adv.: MR. GURU SHIRODKAR, AGA FOR PETITIONERS.	SHRI IVO BERNARD PEREIRA MENDONCA Adv.: MR.E.ROSARIO	10
46	FA/23/2007	15/03/2007	SHRI. VALENTINO S. I. F. REBELLO AND ANR Adv.: MAHESH SONAK.	STATE OF GOA REPRESENTED BY CAPTAIN OF PORTS, GOVT. OF GOA Adv.:	2
47	FA/77/2007	25/10/2007	PHOENIX TOWNSHIP LTD.,AND ANR., Adv.: MR. M.S. JOSHI	MR. SHANE JOSEPH GOMES, MUMBAI Adv.: MR. VALMIKI MENEZES	4
48	FA/78/2007	25/10/2007	PHOENIX TOWNSHIP LTD.,AND ANR., Adv.: MR. M.S. JOSHI	MISS QUITERIA SUSAN GOMES AND ANR., Adv.: MR. VALMIKI MENEZES FOR R. 1 AND 2	4
49	FA/135/2006	05/07/07	SHRI GOPAL RAMKRISHNA GAUNS, KERI, SATTARI-GOA. Adv.: MR.M. P. AMONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: SHRIARUN BRAS DE SA FOR R-2 3A,3B & 3C	2
50	FA/144/2007	21/09/2007	THE MEMBER SECRETARY AND ANR., Adv.: MS. GAURI TALWADKAR	PUNDALIK PEDNEKAR (DECEASED) THROUGH HIS L.R. DNYANESHWAR PUNDALIK PEDNEKAR Adv.: MR. R. MENEZES FOR LRS. OF RESP	5
51	FA/225/2002	08/03/07	EUREKA BARGES Adv.: MR.N.K.SAWAIKAR	M/S.MACHADO AND SONS AND ANR., Adv.:	7
52	FA/246/2002	08/03/07	SMT. FATIMA BI SADEKAR Adv.: MR.SUDIN USGAONKAR	M/S. ASRA BUILDERS AND ORS., Adv.:	5
53	FA/282/2006	12/10/07	NATIONAL INSURANCE CO.LTD.,PANAJI GOA Adv.: SHRI E.AFONSO	SHRI PANDU @ VISHRAM NARAYAN MANDREKAR AND 3 ORS., Adv.: MR. PREMANAND KHOLKAR, ADVOCATE FOR RESPONDENT NO.	7
56	FA/52/2007	24/08/2007	ATTORNEY OF COMUNIDADE OF PROVINCIA DE BALLI THROUGH IT'S ATTORNEY ROHIDAS FALL DESSAI,QUEPEM GOA. Adv.: SHRI SANJAY M.CHODANKAR	SHRI VITHALDAS YESHWANT POI CACODE AND ORS., Adv.:	4
61	FA/226/2006	07/03/07	SHAIKH MOHAMMAD AZIZ, VASCO DA GAMA, GOA. Adv.: MR. VALMIKI MENEZES	MR. SHAIKH M. HANIF AND 6 ORS., Adv.: SHRI VIVEK RODRIGUES FOR R 1 TO 4	3
62	FA/28/1995	04/10/07	SEBASTIAO DIAS(DEC)BY LRS & ORS. Adv.: MR.V.P.THALI	SMT.BATISTINA RODRIGUES & ORS. Adv.: MR.M.S.SONAK,1,35-11,22	15

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	LPA/2/2007	09/04/07	SMT. LIZZY FERNANDES, PERNEM GOA. Adv.: MR. M. S. SONAK	GOA COASTAL ZONE MANAGEMENT AUTHORITY, SALIGAO GOA. Adv.:	6
2	LPA/1/2007	21/08/2007	BASAVARAJ Y. HANNUR Adv.: PREMANAND KHOLKAR	THE TELECOM DIST. MANAGER AND ORS Adv.: MR. J. VAZ FOR R. 1, 2 AND 4	4
3	LPA/7/2004	22/08/2007	MR. SITARAM A.NAIK(SIN.DEC.) THROUGH L.RS., Adv.:	MR.LAVACHANDRA GAUNDALKAR(DEC.) THROUHG L.RS., Adv.:	15
4	LPA/3/2004	17/08/2007	SMT. PREMA SAGUN WADKAR Adv.: MS.S.NAIK	SHRI ANTONIO P. GOMES (DEC) THROUGH HIS LRS. Adv.: MR.J.GODINHO FOR R.1 TO 8	5
5	LPA/4/2006	23/08/2007	MRS. MARIA AMELIA HILARIANA DE MELO AND 2 ORS., Adv.: MR. NIGEL DA COSTA FRIAS	BALRAJ NAGI AND 2 ORS., Adv.:	6
6	LPA/3/2006	26/02/2007	SMT. JANI HARISCHANDRA NAIK KHANDEPARKAR AND 5 ORS., Adv.: MR. MARVIN D\SOUZA	MR. RAJARAM ANANT AMONKAR AND 15 ORS., Adv.:	5

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	MCA/738/2006	18/01/2007	UNITED INDIA INSURANCE CO.LTD., PANAJI GOA. Adv.: MR. EMERICO AFONSO	SHRI KESHAV HARI KUNKOLINKAR AND 4 ORS., Adv.:	4
2	MCA/870/2006	11/01/07	CAPT. HARCHARANJIT THIND LE BOUGAINVILLE, BETIM GOA. Adv.: BRAS DE SA ROHIT	MAPUSA URBAN CO-OPERATIVE BANK OF GOA LTD.,MAPUSA. Adv.:	3
3	MCA/871/2006	11/01/07	CAPT. HARCHARANJIT THIND, BETIM GOA. Adv.: BRAS DE SA ROHIT	MAPUSA URBAN CO-OPERATIVE BANK OF GOA LTD.,MAPUSA. Adv.:	3
4	MCA/22/2007	02/02/07	MS. ALMEIDA CELSA MARGARET NITYA, PORVORIM GOA. Adv.: MAHESH SONAK	NATIONAL INSTITUTE OF OCEANOGRAPHY THROUGH ITS CONTROLLER OF ADMINISTRATION AND ANR., Adv.:	5
5	MCA/12/2007	05/02/07	SHRI PRAMOD DESAI, PANAJI-GOA. Adv.: D. P. BHISE	STATE OF GOA, THROUGH ITS CHIEF SECRETARY Adv.: AG WITH AGA	7
13	MCA/676/2006	02/03/07	RAMA ANDRADE AND 3 ORS., Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	8
15	MCA/45/2007	13/03/2007	KUM. REKHA RAMDAS GAUNS Adv.: A. A. AGNI	MRS. SUSHILA SURYAKANT GAUNS Adv.:	12
19	MCA/883/2006	05/02/07	M/S. AMIT SHIP MANAGEMENT PVT.LTD., MUMBAI. Adv.: MS. ARCHANA A. N. GAUNEKAR	M/S. AQUARIUS PVT.LTD.,VASCO DA GAMA,GOA. Adv.:	7
22	MCA/124/2007	13/04/2007	SHRI SHAKTI PRAKASH GHOSH, VASCO DA GAMA,GOA. Adv.: ASHA DESAI	M/S ASEA BROWN BOVERI LTD.,WEST BENGAL. Adv.:	4
28	MCA/95/2007	13/03/2007	SAI SERVICE STATION LIMITED Adv.: A. R. KANTAK	SHRI. GAJENDRANATH R. USGAONKAR AND 4 ORS. Adv.: MR. V.R. TAMBA	7
29	MCA/161/2007	30/03/2007	SMT. SHEFALI SHARADCHANDRA PRABHU DESSAI THROUGH POWER OF ATTORNEY MANDAR R. PRABHU DESSAI AND 4 ORS Adv.: S. D. PADIYAR	SMT. SACHITABAI SADANAND PRABHUDESSAI Adv.:	4
34	MCA/512/2004	03/05/07	SHRI KRISHNA A. MAPARI, SINCE DEC. BY L. HEIRS Adv.: MR. D.N. MORATGIKAR	SHRI MAHADEO S. KAKODKAR AND ORS. Adv.: SHRI R.G. RAMANI R.1	4

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35	MCA/156/2007	02/03/07	SHRI. NILCONTA G. AMONKAR THROUGH ATTORNEY GAJANAN NILCONTA AMONKAR Adv.: NITIN SARDESSAI	RAMESH M. BANDODKAR AND 7 ORS. Adv.:	5
38	MCA/111/2007	30/03/2007	VASSUDEV VISHNU VAZE THROUGH ITS ATTORNEY MR. RAMAKRISHNA VASSUDEV VAZE Adv.: J. P. MULGAONKAR	SPECIAL LAND ACQUISITION OFFICER (NORTH GOA) AND ANR Adv.:	5
41	MCA/2/2007	13/03/2007	SHRI SALVADOR I. FURTADO AND 4 ORS., Adv.: MAHESH SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: AG WITH MR. M. SALKAR, AGA	5
43	MCA/824/2006	29/01/2007	SHRI DEEPAK PRABHU AND 2 ORS., Adv.: MR. E. P. BADRINARAYANAN	SHRI KESHAV VENKATESH MADGAONKAR Adv.: MR. P. WAGLE	4
45	MCA/823/2006	29/01/2007	SHRI DEEPAK PRABHU AND 2 ORS., Adv.: MR. E. P. BADRINARAYANAN	SHRI NARESH KESHAV MADGAONKAR THROUGH HIS MOTHER AND GUARDIAN Adv.: MR. P. WAGLE	4
63	MCA/387/2007	22/06/2007	DY. CHIEF LABOUR COMMISSIONER (CENTRAL) MUMBAI Adv.: MR. T. GEORGE JOHN	M/S. HIRALAL AND CO. Adv.: MR. S.V. KAMAT	4
65	MCA/386/2007	22/06/2007	DY. CHIEF LABOUR COMMISSIONER (CENTRAL) MUMBAI Adv.: MR. T. GEORGE JOHN	M/S.AGENCIA ULTRAMARINA PVT. LTD. REPRESENTED BY DIRECTOR MR. SUDIL VINAYAK MANERKAR AND ANR. Adv.: MR. S.V. KAMAT	3
67	MCA/385/2007	22/06/2007	DY. CHIEF LABOUR COMMISSIONER (CENTRAL) MUMBAI Adv.: MR. T. GEORGE JOHN	M/S. V. S. DEMPO AND CO. LTD. REPRESENTED BY SHARE HOLDER AND CHAIRMAN MR. SHRINIVAS V. DEMPE Adv.:	4
68	MCA/388/2007	22/06/2007	DY. CHIEF LABOUR COMMISSIONER (CENTRAL) MUMBAI Adv.: MR. T. GEORGE JOHN	M/S. ELESBAO PEREIRA AND SONS THROUGH MANAGING PARTNER MRS. MADELINE PEREIRA AND ANR., Adv.: MR. D.B. AMBEKAR	5
69	MCA/383/2007	22/06/2007	DY. CHIEF LABOUR COMMISSIONER (CENTRAL) MUMBAI Adv.: MR. T. GEORGE JOHN	M/S. AGENCIA COMMERCIAL MARITIMA REPRESENTED BY PARTNER MR. T. KESAVAN Adv.: MR. S.V. KAMAT	4
70	MCA/384/2007	22/06/2007	DY. CHIEF LABOUR COMMISSIONER (CENTRAL) MUMBAI Adv.: MR. T. GEORGE JOHN	M/S. MACHADO AND SONS AND STEVEDORES PVT. LTD. REPRESENTED BY DIRECTOR MR. ASHISH MACHADO Adv.: MR. S.V. KAMAT	4
90	MCA/511/2004	26/04/2007	SHRI KRISHNA A. MAPARI, SINCE DEC. BY L.HEIRS Adv.: MR. D.N. MORATGIKAR	SHRI MAHADEO SITARAM KAKODKAR AND ORS. Adv.: SHRI R.G. RAMANI,R.1	2

MCA

97	MCA/854/2006	19/07/2007	SMT. KASHIBAI BALSU DESSAI AND 5 ORS., Adv.: MR. MAHESH AMONKAR	SPECIAL LAND ACQUISITION OFFICER (SOUTH GOA) AND ANR., Adv.: MR. E. AFONSO	7
113	MCA/270/2007	02/08/07	MSTC LIMITED Adv.: MR. E. P. BADRINARAYANAN	M/S. NATIONAL STEEL TRADERS REPRESENTED BY PARTNER MR. SALIM SHAH MAKANDAR Adv.: MR. D. V.PATKAR	4
115	MCA/361/2007	09/05/07	SHRI FRANCISCO XAVIER ROSE ALMEIDA AND 3 ORS., Adv.: MR. MARVIN D\\\'SOUZA	SHRI ANTONIO COLUMBAN WILSON DAS DORES FERNANDES ALIAS WILSON FERNANDES,BETALBATIM GOA. Adv.:	6
116	MCA/359/2005	20/07/2007	STATE OF GOA AND ANR., Adv.: MS. WINNIE COUTINHO,GA	SHRI K.R.GHODKE AND ANR., Adv.:	3
117	MCA/492/2007	26/07/2007	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR Adv.: MANISH SALKAR	MR. INGO GRILL AND ANR. Adv.:	4
127	MCA/132/2007	05/07/07	SHRI. PRABHAKAR GOVIND CHARI (DECEASED) THROUGH LR\'S REPRESENTED BY POWER OF ATTORNEY G. P. CHARI Adv.: V. A. LAWANDE	STATE OF GOA THROUGH THE LAND ACQUISITION OFFICER PWD (CELL) AND ANR Adv.: MR. S. VAHIDULLA, AGA	7
157	MCA/430/2007	29/10/2007	NILIMA MADHU FAL DESSAI Adv.: MR. S. D. PADIYAR	SPECIAL LAND ACQUISITION OFFICER Adv.: MR. E. AFONSO	7
158	MCA/440/2007	28/06/2007	SHRI. DEVENDRA RAJARAM SINAI KELEKAR Adv.: MR. R. G. RAMANI	STATE OF GOA REPRESENTED BY DY. COLLECTOR AND S.D.O. PONDA SUB-DIVISION AND ANR Adv.: MR. G. SHIRODKAR, AGA	7
169	MCA/526/2007	30/08/2007	SADASHIV B. NADKARNI Adv.: MR. R. G. RAMANI	DEPUTY COLLECTOR (REV) MARGAO, AND ANR., Adv.:	10
172	MCA/722/2007	06/12/07	SHRI. DINKAR VASSANT BUDKULE (DECEASED) THROUGH LR'S Adv.: MR. J. F. MELO	LAND ACQUISITION OFFICER PWD CELL AND ANR., Adv.:	8
173	MCA/692/2006	13/12/2007	SHRI VITHOBA NAGU ADEL, MARGAO GOA Adv.: MR. MAHESH AMONKAR	SHRI JACINTO D'SOUZA(SIN.DEC.) THROUGH HIS L.R.'S AND ORS., Adv.: MR. HYDER KHILJI FOR R. 4	4
184	MCA/646/2007	17/08/2007	MR. RUDOLFO R. RAPOSO, CABESA, ST.CRUIZ, ILHAS GOA. Adv.: MR. HRUDAYNATH SHIRODKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.:	4

MCA

188	MCA/726/2007	04/10/07	MR. HORNESTO JOAQUIM PIEDADE GREGORIO FERNANDES (DECEASED) THROUGH LR'S AND 2 ORS., Adv.: MR. IFTIKHAR AGHA	SMT. JOYCE COLACO ALIAS IVON JOYCE COLACO, VELIM-GOA AND ANR., Adv.:	6
218	MCA/683/2007	29/10/2007	THE NEW INDIA ASSURANCE CO.LTD.,PANAJI GOA. Adv.: MR. E. AFONSO	MR. VEERAPA NAIDU AND 3 ORS., Adv.: MR. S.G. BHOBE FOR R. 1 AND 2	13
310	MCA/741/2007	29/09/2007	MS. PADMAJA ALIAS RANJANA BHAKTA Adv.: MR. V. KORGAONKAR	MR. RAMESH DAMODAR BHAKTA Adv.:	8
318	MCA/851/2007	29/11/2007	MR. MANOHAR T. HARMALKAR Adv.: MR. DATTA NAYAK KARMALI	STATE OF GOA Adv.:	3
342	MCA/725/2007	04/10/07	MR. HORNESTO JOAQUIM PIEDADE GREGORIO FERNANDES (DECEASED) THROUGH LR'S AND 2 ORS., Adv.: MR. IFTIKHAR AGHA	SMT. JOYCE COLACO ALIAS IVON JOYCE COLACO, VELIM-GOA Adv.:	6
348	MCA/700/2007	11/09/07	STATE OF GOA THROUGH MEMBER SECRETARY OF URBAN DEVELOPMENT Adv.: MS. GAURI BHONSULE	HAROON EBRAHIM Adv.:	5
349	MCA/443/2007	22/06/2007	COMMUNIDADE OF USGAON REP. BY ITS ATTORNEY, SHRI CHEDO RAYLO PARAB Adv.: MS. SAPNA MORDEKAR	SHRI JAYANT SHIVRAM KHANDEPARKAR AND 5 ORS., Adv.:	3
363	MCA/227/2007	04/05/07	SHRI AGNELO CORNELIO M. FERNANDES THROUGH POWER OF ATTORNEY SMT. PATSY VAZ Adv.: MR. NITIN SARDESSAI	SMT. ANNAMIKA AMERKAR AND ANR. Adv.: MS. R. CHODANKAR FOR R. 1 AND 2	6
396	MCA/34/2007	13/04/2007	M/S SHIKARGAH ENGINEERS PVT.LTD.,VASCO DA GAMA, GOA. Adv.: AMEY SHETYE	M/S GOA INDUSTRIAL DEVELOPMENT CORP.,PANAJI GOA. Adv.:	6
446	MCA/117/2007	05/07/07	MR. ANTONIO JOSE HERODOTO L. F. RODRIGUES Adv.: JOHN ABREU LOBO	STATE OF GOA THROUGH THE DEPUTY COLLECTOR AND L.A.O. AND ANR Adv.: MR. S. VAHIDULLA, AGA	7
559	MCA/525/2007	09/08/07	HARBOUR WATER SUPPLIER COMPANY PRIVATE LIMITED Adv.: MR. F. E. NORONHA	M/S. HEDE NAVIGATION LIMITED Adv.:	8
560	MCA/342/2007	03/05/07	MR. MANUEL A. R. CARNEIRO AND ANR. Adv.: MS. PRIYANKA KAMAT	SMT. AUDREY CARNEIRO PEREIRA AND 3 ORS. Adv.:	5
562	MCA/567/2007	02/08/07	SHRI. SURESH V. KAMAT WAGH Adv.: MR. VALMIKI MENEZES	STATE OF GOA THROUGH LAND ACQUISITION OFFICER P.W.D. CELL AND ANR., Adv.:	12

MCA

564	MCA/911/2007	14/12/2007	SHRI COLIN FRED LISBOA, BARDEZ-GOA Adv.: MR. NIGEL DA COSTA FRIAS	MR. PRAKASH AND 4 ORS., Adv.:	4
585	MCA/44/2007	05/07/07	MR. FRANCIS CRUZINHO PINTO, SIRIDAO, TISWADI GOA. Adv.: V. PANGAM	MR. MOZES ANTHONY D'SILVA AND 2 ORS., Adv.: MR. J. GODINHO FOR R. 1 AND 2	5
614	MCA/409/2007	29/06/2007	DY. COLLECTOR AND S.D.O. AND ANR. Adv.: MR. S. R. RIVONKAR	SHRI. KIRAN MADHAV VAIDHYA THROUGH HIS POWER ATTORNEY HOLDER PRAKASH S. DESAI. Adv.: MR. N.K. SAWAIKAR	7
700	MCA/675/2006	02/03/07	GANPAT ANDRADE ADKONKAR AND 7 ORS., Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	7

MCAM, PILWP

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
2	MCAM/300/2007	29/06/2007	MS. SANDRA CLAUDIA TELES AND ANR., Adv.: MR. EDWIN FURTADO	STATE OF GOA THROUGH MINISTERIO PUBLICA(PUBLIC MINISTRY) THROUGH ADV. GENERAL Adv.: MS. LEENA DHARWADKAR, AGA	2
4	MCAM/507/2007	23/08/2007	MS. SANDRA CLAUDIA TELES AND ANR., Adv.: MR. EDWIN FURTADO	STATE OF GOA REPRESENTED BY THE MINISTERIO PUBLICA (PUBLIC MINISTRY) THROUGH ADV. GENERAL Adv.:	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	PILWP/3/2006	26/02/2007	MR. SHYAMSUNDAR P. KAREKAR, MAPUSA GOA. Adv.: IN PERSON	THE CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA, FOR R.1 & 2	6
3	PILWP/2/2007	02/07/07	FLORIANO C. LOBO Adv.: IN PERSON	VILLAGE PANCHAYAT THROUGH SECRETARY AND 3 ORS., Adv.: MR. A.D. BHOBE FOR R. 1	3
4	PILWP/9/2007	08/10/07	MR. RAJARAM D. PAGI AND 4 ORS., Adv.: IN PERSON	CHIEF OFFICER, CANACONA MUNICIPAL COUNCIL AND 2 ORS., Adv.:	3
5	PILWP/7/2007	26/09/2007	SHRI. CRUZ CARDOZO Adv.: IN PERSON	VILLAGE PANCHAYAT OF CAVELOSSIM THROUGH SECRETARY AND 2 ORS., Adv.: MR. A. PALEKAR FOR R-1	5
7	PILWP/16/2007	10/12/07	MR. MATHEW FERNANDES Adv.: IN PERSON	MAPUSA MUNICIPAL COUNCIL Adv.: AG WITH MS. LEENA DHARGALKAR, AGA FOR R. 2	3
8	PILWP/12/2007	21/11/2007	MR. FRANCISCO FERNANDES Adv.: IN PERSON	VILLAGE PANCHAYAT OF CALANGUTE AND 3 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR R. 2,3 AND 4	3
10	PILWP/8/2006	26/11/2007	MR. JOSE CRUZ F. GOMES AND 5 ORS. Adv.: IN PERSON	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 10 ORS. Adv.: AG WITH MS. TALWADKAR, AGA FOR R.1 TO 7, 9 & 10.	3

MCAM, PILWP

11	PILWP/15/2007	18/12/2007	MR. JOHN M. FERNANDES Adv.: IN PERSON	GOA COSTAL ZONE MANAGEMENT AUTHORITY THROUGH MEMBER SECRETARY AND 5 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 1	3
12	PILWP/14/2007	10/12/07	MR. JOHN FERNANDES Adv.: IN PERSON	MR. NITIN KUDOV AND 3 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 3	6
14	PILWP/7/2006	17/07/2007	DR. JAIRAM KARMALKAR Adv.: IN PERSON	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS. Adv.: MS. W. COUTINHO, GA	3
15	PILWP/3/2007	02/07/07	EDUARDO PINTO Adv.: IN PERSON	CHIEF OFFICER, MUNICIPAL COUNCIL MARGAO AND ANR., Adv.: S.D.PADIYAR FOR R-1	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	SA/48/2006	19/01/2007	SMT. NARMADABAI DAMODAR DIUKAR AND 7 ORS., Adv.: MR. C.A. FERREIRA	SMT. MEENA MANVENDRA DIUKAR AND 5 ORS., Adv.: MR. NITIN SARDESSAI FOR R-5 & 6	2
2	SA/122/2006	01/02/07	SHAIKH ALI USMAN(SIN.DEC.) THROUGH L.RS., Adv.: MR. A.D. BHOBE	MEHER KHAN AND 2 ORS., Adv.: MS. H. FERNANDES	3
3	SA/99/2006	19/01/2007	SHRI ROHIDAS KUSTA NAIK (SINCE DEC. THROUGH L.RS.) SMT. VITHABAI ROHIDAS NAIK Adv.: MR. ANIRUDHA A. S. BORKAR	INDIAN OVERSEAS BANK, THROUGH BRANCH MANAGER, MADKAI BRANCH Adv.: MRS A.A.AGNI FOR RESP	3
4	SA/88/2006	07/03/07	SHRI SHIVDAS KRISHNANATH VERNEKAR AND 2 ORS., Adv.: MR. DAJVIP V. PATKAR	SHRI RAJARAM ATMARAM POLE (SINCE DEC.) THROUGH HIS L.RS. Adv.: MR. H.D.NAIK FOR R-1A TO 1M	2
5	SA/36/2006	23/02/2007	SHRI NATHA ARJUN NARVEKAR, BICHOLIM GOA. Adv.: MR. VALMIKI MENEZES	SHANTADURGA SANGODKARIN MAHAJAN AND 4 ORS., Adv.: SHAMBHAVI RAO-R-1	4
6	SA/117/2006	08/03/07	SHRI SAVIO MESSIAS AND ANR., Adv.: MR. G. VIJAYCHANDRAN	M/S M.K.S. ENGG. WORKS REP.BY SHRI MOHAN KUMAR SINGH, VASCO. Adv.: MRS. ANITA A. THORAT FOR RESP.	2
7	SA/95/2006	22/03/2007	SHRI SHABA ZULO SHET ALIAS SANGTU SHET (SINCE DEC.) THROUGH L.RS. Adv.: MR. SUDIN M. S. USGAONKAR	SHRI ULHAS KRISHNA FONDEKAR AND 2 ORS., Adv.: SHRI S.SAMANT FOR R-2 & 3	3
8	SA/107/2006	16/03/2007	PRABHAKAR YESHWANT NAGVEKAR AND ANR., Adv.: MR. VIVEK DANDEKAR	GAJANAN RAGHUNATH NAIK PRATAPRAO SARDESSAI(SIN.DEC.) REP.BY L.RS., Adv.: SHRI R. G.RAMANI FOR RESPONDENTS.	3
9	SA/96/2006	16/03/2007	MR. MANOHAR TUKARAM SHIRODKAR AND ANR., Adv.: MR. V.R. TAMBA	MR. MANUEL RODRIGUES(DEC.) THROUGH HIS LEGAL HEIRS Adv.: MS SAPNA MORDEKAR FOR 1D	3
10	SA/172/2005	29/03/2007	SHRI VINAYAK SITARAM GAUNSO AND 12 ORS., Adv.: MR. J. A. LOBO	SMT. EMA JUDITH EMERICO NORONHA(DEC) THROUGH L.RS.AND 6 ORS., Adv.: MR. S. KARPE, FOR RESP. NO. 1(E,F,H,I,L,M,P,Q)	2
11	SA/60/2006	29/03/2007	SHRI DATTU NILU FAL DESSAI(DECEASED) THROUGH L.RS., Adv.: MS.SUSAN LINHARES	SHRI SHAUNAK PHATORPEKAR,QUEPEM GOA Adv.: SHRI S.S. KAKODKAR FOR RESP.	4
13	SA/6/2007	21/06/2007	MRS. MARIETTA D\COSTA E NUNES AND ANR., Adv.: SHRI ANTHONY D\SILVA	MRS. LOURDES ALBUQUERQUE AND 6 ORS., Adv.: MR. VALMIKI MENEZES, FOR R. 1 TO 7.	4
14	SA/104/2006	08/02/07	RAMESH M. BANDODKAR AND 7 ORS., Adv.: MR. J. ABREU LOBO	SHRI NILCONTA G. AMONKAR AND ANR., Adv.: MR. N. N. SARDESSAI, FOR RESP. NO. 1.	5

15	SA/37/2007	13/07/2007	SHRI RAM SANKLU VELIP, AGONDA, CANACONA GOA. Adv.: SHRI V.P. THALI	SADANAND BABUSSO PAGUI (SINCE DEC.) AND 5 ORS., Adv.:	6
16	SA/123/2006	13/07/2007	MR.ANTHONY PEREIRA,CALANGUTE GOA Adv.: SHRI SAMIR TALEIGAONKAR	FILOMENA REBELO,NANI,DAMAN. Adv.: MR. V.P.THALI FOR RESP	4
17	SA/100/2006	08/02/07	RAMESH M. BANDODKAR AND 7 ORS., Adv.: MR. J.A. LOBO	SHRI NILCONTA G. AMONKAR THROUGH ITS ATTORNEY SHRI GAJANAN NILCONTA AMONKAR AND ANR., Adv.: MR. N. N. SARDESSAI, FOR RESP. NO. 1.	5
18	SA/87/2006	03/08/07	MRS. SANTANA PIMENTA Adv.: SHRI C.A.FEREIRA	MRS. FILOMENA TEREZA E LEITAO AND ANR. Adv.: SHRI F.M.REIS FOR RESPONDENTS	2
19	SA/57/2006	02/08/07	SHRI VASUDEV LAXIMAN KAMBLI, PIRNA-GOA. Adv.: MR. SAMEER KHEDEKAR	SHRI PANDURANG LAXIMAN KAMBLI REP.BY THE POWER OF ATTORNEY MRS. MALINI UDAI AMBRE Adv.: SHRI S. V. PRABHUGAONKER FOR RESP.	5
21	SA/92/2005	19/04/2007	MRS. NINETTE RODRIGUES AND 3 ORS., Adv.: SHRI. B. R. SAWANT	SHRI. FRAZER T. REBELLO AND 2 ORS., Adv.: MR. M.S.SONAK FOR R-1	2
22	SA/47/2006	07/03/07	SHRI PRABHAKAR DATTARAM SIRVOICAR, PANAJI GOA. Adv.: SHRI V.A. LAWANDE FOR APPELLANT	SHRI RAM KESHAV SHILKAR AND 2 ORS., Adv.: SHRI SUDIN USGAONKAR FOR R-1	2
23	SA/43/2007	22/06/2007	MR. ANTONIO COLACO AND ANR Adv.: AGNELO F DINIZ	SHRI. MANUEL FRANCISCO XAVIER COLACO Adv.: MS. GAYATRI KALE	3
24	SA/103/2006	17/01/2007	SHRI JOHN JOSEPH REBELLO AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI DIOGO FERNANDES AND ANR., Adv.: SHRI C. A. COUTINHO FOR R1 & 2	3
25	SA/73/2007	27/09/2007	SHRI. VINOD VILAS KENAUDEKAR AND 3 ORS., Adv.: MR. J. P. MULGAONKAR	SHRI. HARISH ALIAS SHRIKRISHNA KENAUDEKAR AND 3 ORS., Adv.: MR. SUDIN USGAONKAR FOR R-1 & 2	3
26	SA/84/2007	05/10/07	SHRIPAD BABLO TALKAR Adv.: MR. DAJVIP PATKAR	KALINDI MADHUKAR TALKAR Adv.: MR. A.D.BHOBE FOR RESP	4
27	SA/70/2007	24/09/2007	DATTA DAKU NAIK (DECEASED) THROUGH LR'S Adv.: MR. SUDIN M. S. USGAONKAR	PURSHOTTAM DATTARAM SINAI GUDE (DECEASED) THROUGH LR'S Adv.:	2
28	SA/22/2007	29/11/2007	MARIA DE JESAS MARCELA JOAO AND 14 ORS. Adv.: MR. M. S. SONAK	MARIA FRANCISCO ANGELICA NAZARETH (SINCE DEC.) THROUGH L.R\'S. AND 7 ORS. Adv.: MR. P. LOTLIKAR FOR R-2 TO 5	3
29	SA/42/2007	10/08/07	SMT. SEBASTIANA GRACIANA CABRAL Adv.: V. A. LAWANDE	SHRI. THOMAS MENINO CARDOZO Adv.: MR. C.A. FERREIRA	3

30	SA/121/2006	31/01/2007	SHRI SONU LAXIMON VELIP AND 10 ORS., Adv.: MR. MAHESH AMONKAR	SHRI DHARMU SANKLU GAONKAR(SIN.DEC.) THROUGH L.RS., Adv.:	3
31	SA/65/2007	29/09/2007	MR. LINO SANTANA FERNANDES, (SINCE DEC.) THROUGH L\RS. Adv.: MR. V. KORGAONKAR	MR. EDMUNDO COSME JOAO AGNELO EUSTAQUIO DA CUNHA AND 2 ORS., Adv.:	4
32	SA/31/2002	06/07/07	LADU PANDURANG KORGAONKAR Adv.: MR.J.GODINHO	MAHADEV ANTA KAMBLI AND ORS Adv.: SHRI ASWIN D.BHOBE FOR	3
33	SA/45/2007	28/06/2007	SHRI. UNNI KRISHNAN MENON ALIAS UNNI KRISHNAN NAIR THE PROPRIETOR OF M/S. USHA TYRES FACTORY Adv.: MR. M.S. JOSHI	SMT. RUBERTINA VAZ Adv.: MR. J.P.MULGAONKAR FOR RESP.	2
34	SA/71/2006	22/03/2007	SHRI CHANDRAKANT K. SHIRODKAR Adv.: SHRI F.M.REIS	SHRI GURUDAS K. SHIRODKAR Adv.: SHRI S.S.KAKODKAR FOR RESP	2
35	SA/58/2007	22/11/2007	CENTRAL BANK OF INDIA AND CONSTITUTED ATTORNEY SHRI BACHARAM LAXMAN PATIL Adv.: MR. SUDIN M.S. USGAONKAR	SHRI VENKATESH KESHAV PRABHU DESSAI, SANGUEM GOA. Adv.: MR. V.A. LAWANDE	4
36	SA/73/2006	29/03/2007	SHRI NAMDEV GANESH NAIK, PONDA, GOA. Adv.: MR. VALMIKI MENEZES	SMT. LOKMUDRA DATTA TARI AND 10 ORS., Adv.: G.SHIRODKAR FOR R - 2,4,5, 10A & 10B	2
37	SA/16/2007	12/10/07	SHRI KURSHID AHMED, VASCO DA GAMA. Adv.: MS. SUSAN LINHARES	SHRI KANTA SHIRODKAR, NEW VADDEM, VASCO. Adv.: SHRI R.G.RAMANI FOR RESP.	6
40	SA/26/2007	29/11/2007	SHRI LAURENCE FRANCIS, BARDEZ, GOA. Adv.: MRS. SHAMBHAVI RAO	SMT. CELINA LAURENCE FRANCIS ALIAS MICHAEL A. CELINA VAZ Adv.: MR. J.A. LOBO	3
41	SA/28/2006	21/09/2007	SHRI AGNELO D'COSTA, Adv.: MR. S. S. KAKODKAR	SMT. ADELINA GONSALVES, Adv.: F.M.REIS FOR RESP.	3
42	SA/6/2004	19/10/2007	SHRI DATTA D.KAKULE,CANDOLIM-GOA. Adv.: SHRI M.S. SONAK	MARY MASCARENHAS AND ORS., Adv.: MS. SHAMBHAVI DESAI,R-1	3
43	SA/5/2004	19/10/2007	SHRI DATTA D.KAKULE,CANDOLIM-GOA. Adv.: SHRI M.S. SONAK	JOSE E.MASCARENHAS(SIN.DEC.) THROUGH L.RS., Adv.: MR.J.GODINHO	2
44	SA/28/2003	19/10/2007	SHRI DATTA DAMODAR KAKULE,CANDOLIM- BARDEZ-GOA. Adv.: SHRI M.S. SONAK	JOSE EUSTAQUIO MASCARENHAS(DEC.) THROUGH L.RS. Adv.: MR. S. KARPE	4
45	SA/117/2003	19/10/2007	SHRI DATTA D.KAKULE AND ANR., Adv.: SHRI M.S. SONAK	MARY MASCARENHAS AND ANR., Adv.: MS. SHAMBHAVI DESAI,R-1	6
46	SA/24/1998	22/11/2007	COMMUNIDADE OF CACODA Adv.: MR. M.J. RANE	SHKRI VISHNU B.SAWANT & ANR. Adv.: MR.R.G. RAMANI	3

47	SA/34/1999	19/11/2007	SHRI V.R.NAIK GAONKAR Adv.: MR.M.S. SONAK	SHRI V.N.NAIK GAONKAR [DEC.] BY L.RS. & ORS. Adv.: MR.C.A. COUTINHO	5
48	SA/12/2007	14/12/2007	SHRI. JOAQUIM GAMA AND 6 ORS Adv.: SHAMBHU S. KAKODKAR	SHRI. CUSTODIO GAMA ALIAS KISTOD GAMA(DECEASED) THROUGH HIS LR'S Adv.: MR. S.PARULEKAR FOR 1A TO H (III)	3
49	SA/116/2003	19/10/2007	SHRI DATTA D.KAKULE AND ANR., Adv.: SHRI M.S. SONAK	JOSE EUSTAQUIO MASCARENHAS(SIN.DEC.) THROUGH L.RS. Adv.: MS.S.NAIK	8
50	SA/7/2007	14/12/2007	SHRI. JOAQUIM GAMA AND 6 ORS Adv.: SHAMBHU S. KAKODKAR	SHRI. CUSTODIO GAMA ALIAS KISTOD GAMA(DECEASED) THROUGH HIS LR'S Adv.:	3

SMCP, SMWP

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	SMCP/1/2007	19/06/2007	- Adv.: -	MR. DAYANAND NARVEKAR AND ANR., Adv.: MS. L. KAMAR DHARWADKAR, AGA FOR R. 2 (STATE)	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	SMWP/3/2006	17/10/2007	- Adv.:	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	16

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	STA/3416/2006	15/03/2007	SHRI SHIVAJI SHABA NAIK GAONKAR AND ANR., Adv.: ZELLER C D\\\' SOUZA	SHRI GANABA YESHWANT DESAI AND 33 ORS., Adv.:	1
2	STA/3417/2006	15/03/2007	SHRI SHIVAJI SHABA NAIK GAONKAR AND ANR., Adv.: ZELLER C D\\\' SOUZA	SHRI GANABA YESHWANT DESAI AND 33 ORS., Adv.:	1
3	STA/3418/2006	15/03/2007	SHRI SHIVAJI SHABA NAIK GAONKAR AND ANR., Adv.: ZELLER C D\\\' SOUZA	SHRI GANABA YESHWANT DESAI AND 33 ORS., Adv.:	1
4	STA/2663/2005	27/01/2007	SHRI PRADIP V.FAL DESAI,QUEPEM GOA. Adv.: SHRI M. S. SONAK	SMT. RAHIMABI SHAIKH AND 11 ORS., Adv.:	1
5	STA/2750/2006	15/02/2007	MR.SATCHITANAND BALKRISHNA MALVANKAR, ARPORA GOA. Adv.: MRS. SHAMBHAVI RAO	MRS.MANGALA SATCHITANAND MALVANKAR, ARPORA,BARDEZ GOA. Adv.:	1
8	STA/3485/2006	03/05/07	CONSTANCIO MENEZES Adv.: AMIT PALKAR	MR. SURESH PRABHAKAR PRABHU Adv.:	2
9	STA/1743/2007	03/07/07	MRS. EDITH DEY THROUGH P. O. A. FLORIANO LOBO Adv.: IN PERSON	VILLAGE PANCHAYAT THROUGH SECRETARY AND 3 ORS., Adv.:	2
10	STA/191/2007	26/06/2007	PIE DADE AFONSO AND 2 ORS., Adv.: ARJUN F. NAIK	DR. VITHOBA PANVELKAR AND ANR Adv.:	2
14	STA/1254/2007	27/11/2007	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: MR. A. D. BHOBE	SHRI PRABHAKAR G.N. GAUNKAR AND ORS., Adv.:	1
16	STA/1124/2007	20/11/2007	SHRI AHMAD I. SHAIKH AND ANR., Adv.: MR. MARIO DE LOYOLA FURTADO	SHRI MANUEL FRANCISCO D'COSTA Adv.:	1
21	STA/1876/2007	04/12/07	MRS. MARY D'SOUZA THROUGH ATTORNEY AGOSTINHO GOMES Adv.: MR. A. D. BHOBE	SHRI. SHRIKRISHNA SHETYE (S.D) THROUGH LR'S Adv.:	1

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	STM/2042/2007	16/10/2007	M/S. GAMMA MANGANESE CHEMICALS AND 2 ORS., Adv.: MR. A. D. BHOBE	EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICE THROUGH PROVIDENT FUND INSPECTOR AND 3 ORS., Adv.:	4
12	STM/105/2007	25/01/2007	MISS. ROSHELL AURITA FERNANDES Adv.: S. P. MULGAONKAR	THE GOA UNIVERSITY THROUGH THE REGISTRAR PROF. A. V. AFONSO Adv.:	2
13	STM/2671/2006	22/02/2007	SHRI DEVIDAS VAMAN BARVE, VALPOI, SATTARI GOA. Adv.: MR. B.S. DESAI, LEGAL AID COUNSEL	SHRI ULHAS NARAYAN NARVEKAR, PONDA GOA. Adv.:	1
14	STM/2607/2006	25/01/2007	SMT. DEIRDRE SAMPAYO FERNANDES, MUMBAI. Adv.: MR. S.M. SINGBAL	SHRI K.D. SALGAONKAR AND 2 ORS., Adv.:	1
17	STM/2427/2006	25/01/2007	SHRI RAMAKRISHNA K. KULAM THROUGH HIS CONSTITUTED ATTORNEY SHRI CELESTINO C. FERNANDES Adv.: MR. AIRES RODRIGUES	STATE OF GOA BY ITS SECRETARY(TOURISM) AND 2 ORS., Adv.:	2
18	STM/3211/2006	15/03/2007	MR. MANGAL RAI Adv.: MR. P. P. SINGH	MR. PRAKASH ANANT DHOND Adv.:	2
20	STM/997/2007	12/04/07	SMT. UMABAI BHIKAJI PARULEKAR (DECEASED) THROUGH LR'S Adv.: MR. V. A. LAWANDE	CHAMPAVATI SHYAM NAIK AND ANR., Adv.:	2
21	STM/3501/2006	03/05/07	M/S. WIBRO CONSTRUCTION CO THROUGH ITS PROPRIETOR MR. K. ABDULLAH Adv.: MR. M. S. JOSHI.	M/S. FINEX AGENCY THROUGH ITS PROPRIETOR MR. VALLABH G. PATEL AND ANR. Adv.:	1
24	STM/3273/2006	03/05/07	MR. SUNIL THUKRAL Adv.: MR. SHIVAN DESAI	STATE Adv.:	2
25	STM/3500/2006	03/05/07	M/S. WIBRO CONSTRUCTION CO THROUGH ITS PROPRIETOR MR. K. ABDULLAH Adv.: MR. M. S. JOSHI.	M/S. FINEX AGENCY THROUGH ITS PROPRIETOR MR. VALLABH G. PATEL AND ANR. Adv.:	1
26	STM/750/2007	26/04/2007	SHRI. BABLO LAXIMAN WADJI Adv.: MR. V. PANGAM	SHRI. RAGHUVIR KRISHNA KAMAT Adv.:	1
27	STM/2896/2006	25/01/2007	MARIA INACINHA CARMA VAZ AND ANR., Adv.: MR. C. MASCARENHAS	SANTOS ROQUE B. VAZ, MARGAO GOA. Adv.:	1

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29	STM/1197/2007	13/06/2007	MR. ADV. ARMANDO MAXIMIANO FERNANDES, PANJIM-GOA. Adv.: IN PERSON	ADV. MR. A. N.S. NADKARNI, PANJIM-GOA. Adv.:	1
30	STM/1227/2007	28/06/2007	M/S UNIVERSAL MARINE WORKS, THROUGH ITS PROPRIETOR DAYA PRASAD TIWARI Adv.: MR. RYAN MENEZES	GOA SHIPYARD LIMITED AND ANR., Adv.:	2
35	STM/1106/2007	27/11/2007	UNION OF INDIA THROUGH COMMANDER WORKS ENGINEER (NAVY) REPRESENTED BY GARRISON ENGINEER (PROJECT) Adv.: MR. E. P. BADRINARAYANAN	M/S. AMERKAR CONSTRUCTION AND ANR., Adv.:	1
36	STM/726/2007	20/11/2007	CHARLENE LEITAO Adv.: MR. C. MASCARENHAS	SHRI. PIEDADE FERNANDES Adv.:	3
37	STM/1401/2007	16/10/2007	ALCON REAL ESTATE PRIVATE LIMITED Adv.: MR. MAHESH SONAK	ASSISTANT COMMISSIONER OF INCOME TAX AND ANR., Adv.:	2
38	STM/1899/2007	31/08/2007	UNITED INDIA INSURANCE COMPANY LTD., Adv.: MR. E. P. BADRINARAYANAN	SHRI. VITHAL KUSTA GAONKAR AND 5 ORS., Adv.:	3
39	STM/2365/2007	18/10/2007	SHRI. DENIS LOPES AND ANR., Adv.: MR. SAMEER KHEDEKAR	FABRICA CHURCH OF ST. ANDREWS (ADMINISTRATIVE BODY OF CHURCH) THROUGH MANAGING COMMITTEE PRESIDENT Adv.:	4
40	STM/2302/2007	11/12/07	AUREO QUADROS (S. D.) THROUGH LR'S Adv.: MR. ZELLER D\\\\\\\\\\\\\\\\SOUZA	FRANCISCO VICTOR PEREIRA AND 4 ORS., Adv.:	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	TXA/3/2007	13/03/2007	M/S KUNDIL ROLLING MILLS PVT.LTD., KUNDAIM GOA. Adv.: MR. S.G. BHOBE	THE ASSTT. COMMISSIONER OF INCOME TAX , PANAJI GOA. Adv.:	3
2	TXA/82/2006	20/03/2007	M/S G.K.B. HI-TECH LENSES LTD. REP.BY ITS DIRECTOR SHRI NEERAJ GUPTA, MAPUSA GOA. Adv.: MR. AJIT R. KANTAK	THE ASSISTANT COMMISSIONER, PANAJI GOA. Adv.:	3
3	TXA/76/2006	12/03/07	THE COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.: MR. S.R. RIVONKAR	M/S KARAPURKAR AGRO LTD., PANAJI GOA. Adv.: SHRI S.M. SINGBAL FOR RESP.	3
4	TXA/2/2007	13/03/2007	M/S. KUNDIL ROLLING MILLS PVT.LTD., KUNDAIM GOA. Adv.: MR. S.G. BHOBE	THE ASSTT. COMMISSIONER OF INCOME TAX , PANAJI GOA. Adv.:	3
5	TXA/17/2007	17/04/2007	THE COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.: MR. S.R. RIVONKAR	M/S VELINGKAR BROTHERS, MARDOL GOA. Adv.: MR. RAMA G. RIVANKAR, FOR RESPONDENT.	5
6	TXA/1/2007	13/03/2007	M/S KUNDIL ROLLING MILLS PVT.LTD., KUNDAIM GOA. Adv.: MR. S.G. BHOBE	THE ASSTT. COMMISSIONER OF INCOME TAX , PANAJI GOA. Adv.:	3
7	TXA/46/2007	06/08/07	MR. DOMNIC DIAS Adv.: MELVYN AGUIAR	COMMISSIONER OF INCOME TAX AND ANR. Adv.: MR. S. R. RIVONKAR	3
8	TXA/45/2007	06/08/07	MR. RICHARD DIAS, MARGAO-GOA. Adv.: MR. MELVYN J. AGUIAR	COMMISSIONER OF INCOME TAX AND ANR., Adv.: MR. S. R. RIVONKAR	3
9	TXA/44/2007	06/08/07	MRS. NINETTE DIAS, MARGAO -GOA. Adv.: MR. MELVYN J. AGUIAR	COMMISSIONER OF INCOME TAX AND ANR., Adv.: MR. S. R. RIVONKAR	3
10	TXA/47/2007	06/08/07	MRS. THERESA D'SOUZA, MARGAO, GOA. Adv.: MR. MELVYN J. AGUIAR	COMMISSIONER OF INCOME TAX AND ANR., Adv.: MR. S. R. RIVONKAR	3
12	TXA/50/2007	29/08/2007	THE COMMISSIONER OF INCOME TAX (CENTRAL) Adv.: MR. S. R. RIVONKAR	M/S. HEERA CONSTRUCTION COMPANY Adv.: MR. S. PADIYAR FOR RESP	3
13	TXA/33/2007	23/11/2007	COMMUNIDADE OF MOROMBI - O - PEQUENO THROUGH SPECIAL ATTORNEY MR. ANDRE AGNELO OLIVEIRA Adv.: MR. AJIT R. KANTAK	THE ASSISTANT COMMISSIONER OF INCOME TAX Adv.: MR. S.R. RIVONKAR	6
14	TXA/42/2007	16/07/2007	MRS. RUTH GONSALVES FURTADO Adv.: MR. MELWYN J. AGUIAR	COMMISSIONER OF INCOME TAX AND ANR., Adv.: MR. S.R. RIVONKAR	3
15	TXA/40/2007	18/09/2007	THE COMMISSIONER OF INCOME TAX Adv.: MR. S. R. RIVONKAR	M/S. COSME REMEDIES PVT. LTD., Adv.: MR. S. SINGBAL FOR RESP	3

TXA

16	TXA/49/2007	29/08/2007	THE COMMISSIONER OF INCOME TAX (CENTRAL) Adv.: MR. S. R. RIVONKAR	M/S. HEERA CONSTRUCTION COMPANY Adv.: MR S.D.PADIYAR FOR RESP	3
17	TXA/48/2007	29/08/2007	THE COMMISSIONER OF INCOME TAX (CENTRAL) Adv.: MR. S. R. RIVONKAR	M/S. HEERA CONSTRUCTION COMPANY Adv.: MR. S.D.PADIYAR FOR RESP	3
18	TXA/51/2007	29/08/2007	THE COMMISSIONER OF INCOME TAX (CENTRAL) Adv.: MR. S. R. RIVONKAR	M/S. HEERA CONSTRUCTION COMPANY Adv.: MR. S. PADIYAR FOR RESP	3
19	TXA/41/2007	16/07/2007	GULF GOANS HOTELS COMPANY LTD., Adv.: MR. MELVYN J. AGUIAR	COMMISSIONER OF INCOME TAX AND ANR., Adv.: MR. S.R. RIVONKAR	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	WP/596/2006	16/01/2007	MR. VINOD SHANKAR YADAV Adv.: MR. SHIVANAND SINGBAL	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY Adv.: SHRI G. SHIRODKAR FOR RESPONDENTS	3
2	WP/38/2006	05/02/07	WORKMEN OF M/S ANDERSON MARINE PVT.LTD.REP.BY GOA TRADE AND COMMERCIAL WORKERS' UNION, PANAJI GOA. Adv.: MR. VIVEK L. DESAI	M/S EDC LTD. AND 2 ORS., Adv.: MR. MAHESH SONAK, ADVOCATE FOR RESPONDENT NO. 1.	5
3	WP/15/2006	05/02/07	V.T. THOMAS, MARGAO GOA. Adv.: IN PERSON	UNION OF INDIA THROUGH THE SECRETARY AND 3 ORS., Adv.:	7
4	WP/33/2007	19/01/2007	MRS. PADMA PRABHAKAR BHANDARI AND ANR Adv.: MR. GAURISH KUDCHODKAR	DAYANAND ZAIRAM NEOGI AND 16 ORS. Adv.:	2
5	WP/610/2006	09/01/07	BARTHOLOMEW CYRIACO D' SOUZA AND 2 ORS. Adv.: V. A. LAWANDE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS. Adv.:	3
7	WP/213/2006	09/01/07	BRITTO AMUSEMENTS PVT.LTD. AND ANR., Adv.: MR. PARAG RAO	UNION OF INDIA,THROUGH SECRETARY, NEW DELHI. Adv.: MR. C.A. FERREIRA, ASST. SOL. GENERAL	3
9	WP/433/2006	10/01/07	MRS. ISHA SAMEER DESSAI ALIAS NIMA KHAPRU FOL DESSAI Adv.: MR. VIVEK RODRIGUES	DR. FONDO SHIVRAM DESSAI AND ANR., Adv.:	2
10	WP/565/2006	07/02/07	M/S BOSHAN DEVELOPERS PVT.LTD.,THROUGH ITS DIRECTOR SHRI AMIR SADASHIV GAITONDE Adv.: MR. JOHN LOBO	MR. CARLOS TAVORA AND ANR., Adv.: MR. D. PANGAM FOR R. 1	2
11	WP/527/2006	15/01/2007	SHRI VITHOBA DESSAI, CHAIRMAN, PONDA GOA. Adv.: MR. M.S. SONAK	THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND ANR., Adv.: AG WITH MS. R CHODANKAR, AGA FOR R.2	3
12	WP/481/2006	08/01/07	MR. ABDUL KADAR MUGLIKATTI, ANJUNA, BARDEZ GOA. Adv.: MR. SIDDHATH KALSHAVKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.:	3
13	WP/632/2006	05/02/07	BERGER BECKER COATINGS PVT. LTD. THROUGH ITS VICE PRESIDENT MR. RAJESH MEHROTRA Adv.: MR. AMEY KAKODKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY Adv.: AG WITH MS. GAURI BHONSULE, AGA	9
14	WP/535/2006	08/01/07	SHRI SHEKHAR DESSAI & 2 ORS. Adv.: MR. NITIN SARDESSAI	CANACONA MUNICIPAL COUNCIL & 2 ORS. Adv.: MR. SUDESH USGAONKAR FOR R. 1	3

15	WP/18/2007	06/02/07	SMT. QUEENY L. FERNANDES Adv.: V. P. THALY	THE STATE OF GOA THROUGH ITS SECRETARY TOURISM AND 6 ORS Adv.: MR. M. SALKAR, AGA, FOR R.1 TO 4	3
16	WP/607/2006	15/01/2007	PUJA FERRO ALLOYS LTD. AND ANR., Adv.: MR. NITIN SARDESSAI	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND 3 ORS., Adv.:	3
17	WP/145/2000	12/01/07	SMT.FERLY VAZ Adv.: MR.J.P.MULGAONKAR	PRESIDING OFFICER,IND.TRI.& ANR. Adv.: MR.M.S.SONAK,R.2	4
18	WP/599/2006	07/02/07	M/S AGRAWAL MINERALS(GOA) PVT.LTD. REP.BY ITS CONSTITUTED ATTORNEY SHRI J.P. D\COSTA Adv.: MR. S.R. RIVONKAR	THE CITY CORPORATION OF PANAJI THROUGH ITS COMMISSIONER AND ANR., Adv.:	2
19	WP/306/2006	10/01/07	JANARDHAN SAKHARAM NAIK, TIVIM, GOA. Adv.: MR. VIVEK AMRUT DANDEKAR	VITHU HORGE NAIK AND 3 ORS., Adv.: SHRI THALMANN PEREIRA FOR R-3 & 4	2
21	WP/28/2007	07/02/07	RIJIM BUILDERS REPRESENTED BY ITS PARTNER MR. MOHAMMED AKBAR JIVANI Adv.: J. ABREU LOBO	JERRY ORICULO ALEX BRAGANZA AND ANR Adv.:	2
22	WP/540/2006	08/01/07	MAGNUM ADEVENTS PVT. LTD. Adv.: MR. NITIN SARDESSAI	ENTERTAINMENT SOCIETY OF GOA & 4 ORS. Adv.: MR. C. A. FERREIRA, FOR R.1	3
23	WP/567/2006	08/01/07	CLIVE JOHN PEGG AND ANR. Adv.: MR. DAJVIP V. PATKAR	THE SUB-REGISTRAR OF SALCETE AND ANR., Adv.: AG WITH MRS. L. DHARWADKAR, AGA	3
24	WP/566/2006	07/02/07	M/S BOSHAN DEVELOPERS PVT.LTD.,THROUGH ITS DIRECTOR SHRI AMIR SADASHIV GAITONDE Adv.: MR. JOHN A. LOBO	MR. CARLOS TAVORA AND ANR., Adv.: MR. D. PANGAM FOR R. 1	2
25	WP/594/2006	08/02/07	MR. RODGI MALLIKARJUNA AMRAPPA (DECEASED) BY HIS LR'S Adv.: MR. PRASHANT GADKAR	CHOWGULE AND COMPANY LIMITED Adv.: SHRI MARVIN D\SOUZA FOR RESP.	2
26	WP/593/2006	09/02/07	MAHESH VINAYAK PAI Adv.: MR. M. S. JOSHI	RUPA MAHESH PAI Adv.: SHRI J.P. MULGAONKAR FOR RESP	2
27	WP/88/2007	09/02/07	SHRI. BHAGIRATH PANDHARINATH GAONKAR Adv.: S. Y. THALY	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS. Adv.:	2
28	WP/27/2007	07/02/07	RIJIM BUILDERS REPRESENTED BY ITS PARTNER MR. MOHAMMED AKBAR JIVANI Adv.: J. ABREU LOBO	M/S. PEGASSUS DEVELOPMENT AND 3 ORS. Adv.:	2
29	WP/476/2006	08/01/07	MRS. JOAQUINA PAIKA DIAS AND 5 ORS., Adv.: MR. NIGEL DA COSTA FRIAS	MAMLATDAR OF TISWADI TALUKA AND 2 ORS., Adv.:	3

30	WP/11/2007	22/02/2007	MR. DILEEP MAHADEV GAUNS AND 6 ORS Adv.: VALMIKI MENEZES	MR. PRAKASH VAIKUNT KAMAT Adv.: SHRI V. KORGAONKAR FOR RESP	2
31	WP/512/2006	18/01/2007	SHRI VISHNU KAMLAKANT BHONSLE AND ANR., Adv.: MR. SAMIR TALEIGAONKAR	SHRI ASHOK KAMLAKANT BHONSLE AND 7 ORS., Adv.: MR. MANDAR KHANDEPARKAR FOR R. 1 TO 4 & 7	2
32	WP/405/2005	08/01/07	THE GODREJ AND BOYCE MANUFACTURING CO. LTD., PONDA, GOA. Adv.: SHRI VALMIKI MENEZES	CHETAN NAIK AND 2 ORS. Adv.: SHRI E. DIAS FOR R-1	5
33	WP/451/2003	16/01/2007	M/S PARWANI BUILDERS, NAGPUR. Adv.: SHRI SUDIN USGAONKAR	KONKAN RAILWAY CORPORATION LTD.,AND 2 ANR., Adv.: SHRI E. AFONSO	7
34	WP/5/2007	06/03/07	VINAYAK DECORATORS THROUGH ITS PROPRIETOR MR. VINAYAK M. DESAI Adv.: MR. AMIT PALEKAR	DIRECTORATE OF INFORMATION AND PUBLICITY THROUGH ITS DIRECTOR AND ANR Adv.: AG WITH MS. L. DHARWADKAR, AGA	3
35	WP/21/2007	06/03/07	M/S. CARLOS TAVORA REPRESENTED BY ITS PROPRIETOR MR. CARLOS TAVORA Adv.: VIJAY PALEKAR	THE STATE OF GOA THROUGH THE DIRECTORATE OF FIRE AND EMERGENCY SERVICES. Adv.: AG WITH MS. R. CHODANKAR, AGA	7
36	WP/157/2007	27/03/2007	SHRI. SUDAN RAJARAM DESAI Adv.: IN PERSON	MR. A. V. PALEKAR, MANAGING DIRECTOR GOA INDUSTRIAL DEVELOPMENT CORPORATION Adv.:	3
38	WP/466/2006	06/03/07	SMT. AZIZAN BI AND 3 ORS., Adv.: MR. V. A. LAWANDE	THE COLLECTOR AND 2 ORS., Adv.:	3
39	WP/549/2006	06/03/07	SHRI ANIL DAMU MURGAONKAR, TALIGAON, GOA. Adv.: MR. NIGEL DA COSTA FRIAS	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MS. R. CHODANKAR FOR THE STATE	3
40	WP/493/2006	06/03/07	SYNAPSE INFORMATION SERVICES PVT. LTD., THROUGH ITS PROJECT MANAGER MR. ABHISEK SARDA Adv.: MR. N. COSTA FRIAS	INFO TECH CORPORATION OF GOA LTD., THROUGH ITS MANAGING DIRECTOR Adv.: SHRI M.S.SONAK FOR RESP	3
41	WP/103/2006	07/03/07	SHRI SATISH KAUTANKAR, TIVIM GOA. Adv.: MR. ROHIT BRAS DE SA	SHRI RAMESH A. NAIK AND 4 ORS., Adv.:	2
42	WP/570/2006	22/02/2007	MR. K. M. RAO AND ANR. Adv.: MR. J. GODINHO	THE SAINIK CO-OPERATIVE HOUSING BLDG. SOCIETY LIMITED Adv.: MR. D. PANGAM	2

43	WP/627/2006	05/03/07	MR. BERNARDO COUTINHO Adv.: MR. A. D. BHOBE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 15 ORS Adv.: MR. A. SALKAR, AGA	3
44	WP/628/2006	01/03/07	SHRI. SIMON LOBO Adv.: MR. RODOLFO CASTRO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 15 ORS Adv.: SHRI MAHESH AMONKAR FOR R-10	2
45	WP/16/2007	06/03/07	SHRI. ELVIS GOMES Adv.: MR. V. A. LAWANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR Adv.:	3
46	WP/30/2007	06/03/07	MISS. SUVARNA N. CHODANKAR Adv.: J. GODINHO	THE REGISTRAR GOA UNIVERSITY AND ANR Adv.: MRS. A.A. AGNI FOR R. 1 AND 2	3
47	WP/110/2007	27/02/2007	SHRAMIK SUDHARAK SHIKSHAN SAUNSTHA REPRESENTED BY CHAIRMAN MR. CAJETAN PEREIRA AND ANR Adv.: MAHESH SONAK	THE DIRECTOR, DIRECTORATE OF EDUCATION Adv.:	3
48	WP/112/2007	05/03/07	SHRI. ILARIO AGOSTINHO MENEZES REPRESENTED BY CONSTITUTED POWER OF ATTORNEY MRS. VIRGINIA RODRIGUES Adv.: AIRES RODRIGUES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR Adv.:	3
49	WP/113/2007	06/03/07	SHRI. SANDESH Y. G. DESSAI Adv.: A. A. AGNI	THE DIRECTOR OF EDUCATION AND 2 ORS. Adv.: MR. M. SALKAR, AGA	3
50	WP/114/2007	28/02/2007	SHRI. DEVI BHUMIKA DEVASTHAN THROUGH MANAGING COMMITTEE, REPRESENTED ATTORNEY MR. VISHNU N. GAONKAR Adv.: A. CASTRO	THE ADMINISTRATOR OF DEVALAYAS AND 2 ORS. Adv.: MRS. SHAMBHAVI RAO FOR R.2	2
51	WP/122/2007	02/03/07	M/S. DELCON ENGINEERING THROUGH ITS PARTNER MR. T. D. AHMED Adv.: VIVEK RODRIGUES	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR Adv.:	3
52	WP/8/2007	16/01/2007	MARMAGOA STEEL LIMITED, THROUGH MR. C. N. VENKATESH JOINT GENERAL MANAGER AND ANR Adv.: SARVESH KAMAT MALYEKAR	THE BOARD OF TRUSTEES, MORMUGAO PORT TRUST Adv.:	10
53	WP/12/2007	16/01/2007	MAHESHWARI BROTHERS AUTHORIZED SIGNATORY MR. P. SRINIVASA RAO Adv.: MR. AMIT PALEKAR	BOARD OF TRUSTEES OF MORMUGAO PORT TRUST THROUGH ITS SECRETARY Adv.:	
54	WP/131/2007	13/03/2007	MRS. MEDHA MADAN CHODANKAR Adv.: RYAN MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS. Adv.: MR. G. SHRIRODKAR AGA FOR R-1 TO 3	3

55	WP/118/2007	12/03/07	GEOARGE FERNANDES THROUGH HIS NEXT FRIEND GAUTAM PEDNEKAR Adv.: IN PERSON	REGIONAL PASSPORT OFFICER Adv.:	3
57	WP/600/2006	12/03/07	SMT. NIKITA NARENDRA SAWANT AND 4 ORS. Adv.: MR. H. D. NAIK	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 9 ORS. Adv.: MR. M. SALKAR, AGA, FOR R.1,2,3,10 & 11	3
58	WP/162/2007	09/04/07	DR. RAJENDRA TAMBA Adv.: MR. VALLABH G. N. PANVELCAR	STATE OF GOA THROUGH SECRETARY (HEALTH) PUBLIC HEALTH DEPT. AND 6 ORS Adv.:	3
59	WP/129/2007	09/04/07	M/S. GAMMA MANGANESE CHEMICALS AND 2 ORS Adv.: A. D. BHOBE	EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICE THROUGH ITS P. F. INSPECTOR AND 3 ORS Adv.: MR. T. GEORGE JOHN FOR R. 1	3
61	WP/496/2006	12/03/07	DR.(MRS.) MANGALA RAJENDRA TAMBA, SOCORRO, BARDEZ GOA. Adv.: MR. VALLABH G.N. PANVELKAR	STATE OF GOA THROUGH SECRETARY,(HEALTH) AND 8 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR R. 1 AND 2	3
62	WP/211/2000	13/03/2007	MRS.MARIA A.D.L.DE MENEZES FERRAO & ORS. Adv.: MR.J.A.LOBO	STATE OF GOA & ORS. Adv.: AG WITH GA	6
63	WP/422/2006	22/03/2007	SHRI OSIAS LOBO, CALANGUTE, BARDEZ GOA. Adv.: MRS. SHAMBHAVI RAO	SHRI SHARFARAJ KITTUR , NEAR 'O. COQUEIRO', BARDEZ GOA. Adv.:	2
64	WP/583/2006	14/03/2007	MISS. FAWIA MENEZES MESQUITA AND ANR Adv.: MR. VILAS THALI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY, AND 3 ORS. Adv.: MR. S. R. RIVANKAR, GA FOR R.1 AND 3	5
65	WP/192/2007	11/04/07	SHRI. UMESH A. PHADTE Adv.: MR. VIVEK RODRIGUES	THE DIRECTOR OF PANCHAYATS AND 3 ORS., Adv.: MR. V.P.THALI FOR R-2	3
66	WP/80/2007	20/04/2007	MR. UMAKANT S. NAGWEKAR AND ANR., Adv.: MR. J. GODINHO	CORPORATION BANK THROUGH ITS SENIOR MANAGER Adv.: MR. G. TAMBA FOR RESP	3
67	WP/464/2006	09/04/07	GOMANTAK MAZDOOR SANGH THROUGH ITS SECRETARY MR. ASHOK KAVELAKAR Adv.: MR. HRUDAYNATH SHIRODKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: SHRI H.D.NAIK FOR R-3	5
69	WP/93/2007	02/04/07	SHRI. LAURENTE RODRIGUES Adv.: MR. SUDESH USGAONKAR	THE STATE OF GOA THROUGH ITS SECRETARY AND 6 ORS. Adv.: MR. N.N.SARDESSAI FOR R-7	3

70	WP/187/2006	13/03/2007	MAHALSA SERVICES, THROUGH ITS PROPRIETOR SHRI PRADEEP SHET Adv.: MR. H. D. NAIK	DEAN, GOA MEDICAL COLLEGE AND 2 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA	5
71	WP/138/2007	02/04/07	SHRI. RAMNATH G. PAI Adv.: V. A. LAWANDE	CORPORATION OF THE CITY OF PANAJI THROUGH IT'S COMMISSIONER AND ANR Adv.: MR. A.F. DINIZ FOR R. 1	3
72	WP/172/2007	09/04/07	MR. ANTONIO PEREIRA Adv.: MR. VALMIKI MENEZES	DIRECTOR GENERAL OF POLICE AND 2 ORS. Adv.:	3
73	WP/152/2007	02/04/07	KENKRE ELECTRICALS THROUGH ITS PARTNER MR. ASHOK KENKRE AND ANR Adv.: MR. SARVESH KAMAT MALYEKAR	INFO-TECH CORPORATION OF GOA LTD AND ANR Adv.: AG WITH MS. G. BHONSULE	3
74	WP/603/2006	10/04/07	M/S. MAA DURGA ENTERPRISES (PVT.), LTD. Adv.: NITIN SARDESSAI	STATE OF GOA THROUGH THE FINANCE SECRETARY GOVT. OF GOA. AND 3 ORS. Adv.: AG WITH MS. L. DHARWADKAR, AGA	3
75	WP/154/2007	09/04/07	MARINE INFRASTRUCTURE (GOA PVT. LTD.) REPRESENTED BY CEO MR. ALVITO D'SOUZA Adv.: MS. RAKHI CHODANKAR	MORMUGAO PORT TRUST THROUGH ITS MANAGING DIRECTOR AND ANR Adv.: MR. V. PANVELKAR FOR R-2	3
76	WP/161/2007	09/04/07	DR. CELINA B. NORONHA Adv.: MR. VALLABH G. N. PANVELCAR	STATE OF GOA THROUGH SECRETARY (HEALTH) PUBLIC HEALTH DEPT. AND 5 ORS. Adv.:	3
77	WP/184/2007	04/04/07	SANJIV DHAKU KHANDEPARKAR @ RUPO DAKU GAUDE Adv.: MR. RAYN MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	3
78	WP/128/2007	09/04/07	M/S. METASAL SPECIALITY CHEMICALS PVT. LTD., AND 2 ORS. Adv.: A. D. BHOBE	EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICE THROUGH ITS P. F. INSPECTOR AND 3 ORS Adv.: MR. T. GEORGE JOHN FOR R. 1	3
79	WP/519/2006	20/03/2007	MRS. PIEDADE NORONHA AND 2 ORS., Adv.: MR. SHIVAN DESAI	SHRI RAJANDRA T. AZGOANKAR AND 5 ORS., Adv.: SHRI H.D.NAIK FOR R-1	3
80	WP/160/2007	09/04/07	DR. VINOD MAHADEV NAIK Adv.: MR. VALLABH G. N. PANVELCAR	STATE OF GOA THROUGH SECRETARY (HEALTH) PUBLIC HEALTH DEPT. AND 7 ORS. Adv.:	3
81	WP/525/2006	09/04/07	SANTANA FERNANDES AND 15 ORS., Adv.: MR. M. S. SONAK	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. L. DHARWADKAR, AGA	3
82	WP/13/2007	13/02/2007	SHRI JOSEPH SIQUEIRA AND 6 ORS Adv.: H. D. NAIK	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS. Adv.: SHRI V.P.THALI FOR R-4	7

83	WP/214/2007	26/04/2007	SMT. TULSI SADANAND DESSAI Adv.: MR. VALMIKI MENEZES	SHRI. JOSE MARIA FERNANDES AND ANR., Adv.: MR. S.S. KAKODKAR FOR R-1 & 2	2
84	WP/29/2007	26/03/2007	NAV-GAURI CO-OPERATIVE HOUSING SOCIETY LTD. REPRESENTED BY THE CHAIRMAN MR. DINESH VAGHELA Adv.: MR. J.A.LOBO FOR PETITIONER	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 9 ORS. Adv.: MR. Y.V.NADKARNI FOR R-6	14
85	WP/232/2007	03/05/07	SHRI GANESH SALGAONKAR, PANJIM-GOA. Adv.: MS. ASHA DESAI	THE SARPANCH, VILLAGE PANCHAYAT OF ST. ESTEVAM AND ANR., Adv.:	2
86	WP/78/2007	01/05/07	SMT. SUSHAMA D\ PINGE CLINICAL SUPERVISOR AND ANR Adv.: MAHESH SONAK	THE DIRECTOR, DIRECTORATE OF HEALTH SERVICES AND ANR Adv.: MRS. W. COUTINHO, GA	3
88	WP/141/2007	26/04/2007	SMT. PREMALATA JAYWANT NATEKAR (DECE.) THROUGH HER L\RS AND 3 ORS. Adv.: J. P. MULGAONKAR	SHRI. JAGANNATH VINAYAK MANERKAR AND 7 ORS. Adv.:	2
89	WP/218/2007	23/04/2007	DR. MARIA MARGARIDA O SEQUEIRA Adv.: MR. VALLABH G. N. PANVELCAR	STATE OF GOA THROUGH SECRETARY (HEALTH), PUBLIC HEALTH DEPT. AND 5 ORS Adv.:	3
90	WP/555/2006	18/04/2007	FLEMINGO (DFS) PVT. LTD., Adv.: MR. AMEY KAKODKER	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND 4 ORS. Adv.: MR. Y. V. NADKARNI, FOR R.1 & 2	5
91	WP/85/2007	19/04/2007	MR. GABRIEL FERNANDES AND ANR. Adv.: IFTIKHAR AGHA	MR. MININO FERNANDES Adv.:	2
92	WP/208/2007	24/04/2007	MR. ARSENIO D'SILVA AND 2 ORS., Adv.: MS. ASHWINI AGNI	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MR. S.R. RIVONKAR, GA FOR R. 1, 2 AND 3	3
93	WP/524/2006	26/04/2007	SHRI NAMDEVA R. FATARPEKAR, PANAJI GOA. Adv.: MR. ANTHONY D\ SILVA	MR. SAVIO ALMEIDA AND 8 ORS., Adv.: SHRI J.A.LOBO FOR R1, 2,5 & 6	2
94	WP/574/2006	23/04/2007	GOVIND S. HALANKAR, CARONA, BARDEZ GOA. Adv.: MR. SUHAS WALAWAIKAR	THE UNDER SECRETARY(HOME) AND 3 ORS., Adv.: MR. C.A. FERREIRA, ASST. S.G.	3
95	WP/211/2007	24/04/2007	SHRI. BHAGIRATH PANDHARINATH GAONKAR Adv.: MR. S. Y. THALY	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MR. S.R. RIVANKAR, GA	6
96	WP/186/2007	30/04/2007	MR. PRAMOD BUNYAN Adv.: MR. SHIVANAND SINGBAL	UNION OF INDIA THROUGH REVENUE SECRETARY MINISTRY OF FINANCE AND 2 ORS., Adv.: MR. J. VAZ	3

97	WP/217/2007	20/04/2007	SHRI. ROHIDAS S. VOLVOIKAR AND 6 ORS., Adv.: MR. SAMIR TALEIGAONKAR	SHRI. SHRIRAM V. VOLVOIKAR AND 13 ORS., Adv.:	4
98	WP/241/2007	01/05/07	FUTURE HOPE SCHOOL THROUGH ITS PRESIDENT SMT. DEEPA GOMES Adv.: MR. V. P. THALI	THE STATE OF GOA THROUGH THE SECRETARY OF EDUCATION AND 2 ORS., Adv.:	3
99	WP/124/2007	26/04/2007	MR. ANTONIO SANTANA FERNANDES AND ANR., Adv.: MR. C. A. COUTINHO	MR.MATEUS MARTINHO SOARES AND 30 ORS., Adv.: MR. P.A.KAMAT FOR R-1 & 2	2
100	WP/620/2006	25/04/2007	SHRI SHIVA TUKARAM GAUNS AND 5 ORS. Adv.: A.D. BHOBE	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS. Adv.: AG WITH MS. R. CHODANKAR, AGA	3
101	WP/56/2007	07/03/07	MISS. CELINA COELHO PEREIRA Adv.: S. Y. THALY	MR. XEC. AHMED Adv.: MR. I. AGHA FOR RESP.	2
102	WP/83/2007	19/04/2007	SHRI. ASHOK TUKARAM KORGAONKAR Adv.: P. P. SINGH	GEORGE RAYMOND RODRIGUES REPRESENTED BY POA MR. RAUL RODRIGUES AND 9 ORS. Adv.:	2
103	WP/224/2007	24/04/2007	SHRI K. S. PAWAR, VASCO DA GAMA, GOA. Adv.: MR. D. P. BHISE	THE DIRECTOR GENERAL,CENTRAL INDUSTRIAL SECURITY FORCE (H.Q.) AND 4 ORS., Adv.:	3
104	WP/49/2007	02/04/07	MR. SANDEEP G. DESSAI AND 10 ORS. Adv.: M. S. PRABHUDESAI	THE CHIEF OFFICER CURCHOREM CACORA MUNICIPAL COUNCIL AND 2 ORS Adv.: MR. M. SALKAR, AGA FOR R. 2	5
105	WP/622/2006	10/01/07	SHRI. VINAY M. PRABHU VERLEKAR Adv.: SUDIN USGAONKAR	SHRI. NISHITH M. PRABHU VERLEKAR AND 2 ORS. Adv.: SHRI M.S.JOSHI FOR R-2	2
106	WP/65/2007	06/02/07	MR. A. V. RADHAKRISHNAN Adv.: MARVIN D' SOUZA	THE STATE OF GOA THROUGH THE SECRETARY MINISTRY OF TOWN AND COUNTRY PLANNING AND HOUSING AND 2 ORS Adv.: SHRI G. SHIRODKAR AGA FOR RESP. NO.1	3
107	WP/3/2007	07/02/07	M/S. ASIATIC ESTATE DEVELOPERS REPRESENTED BY ITS MANAGING PARTNER SAVIO DA ROCHA LOBO AND ANR Adv.: MR. P. S. LOTLIKAR	MRS. PHILOMENA D' SOUZA AND 10 ORS. Adv.: SHRI D.V.PATKAR FOR RESP.2 TO 11	2
108	WP/40/2007	20/02/2007	SHRI. SUBODH S. SAWANT Adv.: IN PEROSON	THE STATE OF GOA THROUGH THE CHIEF SECRETARY OF GOA AND 9 ORS. Adv.:	3

109	WP/279/2007	06/06/07	SHRI. D. S. KANEKAR Adv.: MR. D. P. BHISE	THE CHAIRMAN EDC LIMITED AND 4 ORS., Adv.:	3
110	WP/23/2007	07/02/07	SHRI. RUDOLFO NORONHA Adv.: ZELLER DE SOUZA	MR. HONORATO PINTO AND ANR Adv.: SHRI P.A.KHOLKAR FOR R1 & 2	2
111	WP/334/2002	09/01/07	SMT.KUNDDA RAGHUVIR GHARSE,MARGAO,GOA. Adv.: MR.M.S.SONAK	UNION OF INDIA AND ORS. Adv.: MR.E.P.BADRINARAYAN,ADDL.CGSC R.1	6
113	WP/202/2006	29/11/2007	MISS MARIA ESLINDA DE SILVA,RAIA,SALCETE GOA. Adv.: MR. V.P. THALI	SHRI CONCEICAO DIAS AND ANR., Adv.: MISS HENRIETTA NEWTON, FOR RESP. NO. 1 & 2.	2
114	WP/199/2007	15/06/2007	MAYA G. DHARGALKAR Adv.: MR. VIVEK RODRIGUES	MR. SAKHARAM K. SAWANT Adv.: MR. A.S. MASHELKAR	3
115	WP/63/2007	06/02/07	MARIA A. PIRES AND 5 ORS., Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.:	5
116	WP/1/2007	24/01/2007	MR. ANTONIO FERNANDES Adv.: MS. FELICIA FERNANDES	SMT. SHAKUNTALA D. NAIK AND 7 ORS. Adv.: SHRI MANDAR G.S. KHANDEPARKAR FOR R-7	2
117	WP/568/2006	19/01/2007	SHRI XAVIER MARTINS(SIN.DEC.) THROUGH HIS LEGAL HEIRS., Adv.: MR. E. DIAS	SHRI HARI GANESH KAMAT AND HIS WIFE(SIN.DEC.) THROUGH L.RS. AND 3 ORS., Adv.: SHRI J.A.LOBO FOR R1A,1B,1H,1G,2A TO 2G	6
118	WP/26/2007	15/02/2007	SHRI. KRISHNA M. NAIK Adv.: V. A. LAWANDE	THE GOA COSTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 4 ORS. Adv.: MR. S.R. RIVONKAR, GA	3
119	WP/339/2006	14/06/2007	SHRI MINGUELINO D\COSTA, SANGUEM, GOA. Adv.: MR. V. A. LAVANDE	SHRI JOAQUIM ELLOGIO D\COSTA AND 9 ORS., Adv.: MR. RYAN MENEZES FOR R-1 & 2	2
120	WP/41/2007	23/01/2007	M/S. ZUARI INDIAN OIL TANKING LIMITED REPRESENTED ITS CHIEF EXECUTIVE OFFICER SHRI. SANJAY DAWAR Adv.: D. PANGAM	THE BLOCK DEVELOPMENT OFFICER AND 2 ORS. Adv.: SHRI J.GODINHO FOR R-2	3
121	WP/260/2007	27/07/2007	SHRI. ANKUSH RAMNATH SHIRODKAR (DECEASED) THROUGH HIS LR\S AND ANR., Adv.: MR. V. R. PARSHEKAR	SHRI. VASSUDEV N. KAMAT DALAL AND ANR., Adv.: MR. P. LOTLIKAR FOR R-1	2
122	WP/143/2007	19/07/2007	SHRI. DINKAR VASSANT BUDKULE(DECEASED) THROUGH LR\S AND ANR Adv.: MR. V. R. TAMBA	SHREE DEU RUDRESHWAR TEMPLE ARAVLEM, REPRESENTED BY HIS ATTORNEY AND ANR Adv.:	3

123	WP/352/2007	13/07/2007	RAVINDRA NAVELKAR AND ANR., Adv.: MS. KIM KATAKY	H. P. GEMINI RETURNING OFFICER OF GOA STATE CO-OP. BANK LTD. AND 36 ORS., Adv.:	2
124	WP/436/2006	09/07/07	SHRI VIJAYANAND DNYANPRASARAK SAUNSTHA AND 2 ORS., Adv.: MR. M.S. SONAK	DIRECTOR OF EDUCATION AND ANR., Adv.: S. KALSHAVKAR, FOR INTERVENOR	6
125	WP/255/2007	21/06/2007	ANTONIO SANTANA VAZ (SINCE DEC.) THROUGH HIS L'RS. AND ANR., Adv.: MR. P. P. SINGH	ERNESTO CAETANO LOBO AND ANR., Adv.:	2
126	WP/212/2007	21/06/2007	M/S. MADHU CONTINENTAL CONSTRUCTIONS PVT. LTD. THROUGH ASSTT. GENERAL MANAGER SHRI. N. SAHU Adv.: MR. AJIT KANTAK	SHRI. PARAMBIDATHU CHECKO JOSE Adv.:	2
127	WP/612/2006	24/01/2007	M/S. MISONO RESTAURANT PVT. LTD., THROUGH ITS DIRECTOR MR. JOHANNES JOSEF MARIA WOLFF Adv.: ANTHONY D\\\' SILVA	THE MAMLATDAR OF BARDEZ AND 6 ORS. Adv.:	2
128	WP/297/2007	21/06/2007	THE COMUNIDADE OF PILERNE THROUGH ITS ATTORNEY COSMAS FERNANDES Adv.: MR. P. A. KAMAT	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	2
129	WP/220/2007	21/06/2007	PRINCIPAL CHIEF ENGINEER PUBLIC WORKS DEPARTMENT AND ANR., Adv.: MR. S. R. RIVONKAR	SHRI. ALEXINHO F. MONSERRAT Adv.:	2
130	WP/150/2007	06/07/07	MRS. NATIVIDADE ELEUTERINA FERNANDES Adv.: JOSEPH VAZ	SHRI. SEBASTIAO BOTELHO Adv.: MR. G. TELES	2
131	WP/287/2007	09/07/07	MOHIT STEEL INDUSTRIES PVT. LTD., REPRESENTED BY DIRECTOR MR. SANDEEP AGRAWAL AND ANR., Adv.: MR. MAHESH SONAK	THE CHIEF ELECTRICAL ENGINEER AND ANR., Adv.: AG WITH MR. M.D. SALKAR, AGA	4
132	WP/36/2007	22/06/2007	MR. VYAS RAMAKRISHNA PRABHU LAWANDE Adv.: MR. J .P. MULGAONKAR	THE LAND ACQUISITION OFFICER Adv.:	3
134	WP/111/2007	11/06/07	DR. U. G. NACHINOLKAR Adv.: RYAN MENEZES	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR Adv.: MR. S.R. RIVONKAR, GA	5
135	WP/334/2001	13/06/2007	SHRI ASHOK R.FATARPEKAR & ORS. Adv.: MR.S.N.JOSHI	STATE OF GOA & ANR. Adv.: AG WITH MS.S.LINHARES,AGA	5
136	WP/250/2001	12/06/07	SHRI LAVU MAMLEKAR. Adv.: MR.D.P. BHISE	STATE OF GOA AND ORS. Adv.: AG WITH MS.L.DHARWADKAR,AGA R.1 & 2	3

137	WP/243/2007	12/06/07	SMT. FILOMENA F. FERNANDES, CHANDOR, GOA. Adv.: MR. VIVEK RODRIGUES	THE SARPANCH, VILLAGE PANCHAYAT OF CHANDOR AND ANR., Adv.:	3
138	WP/554/2006	02/07/07	MR. CRUZ VIEGAS AND 4 ORS. Adv.: MR. ARJUN F. NAIK	STATE OF GOA AND 4 ORS. Adv.: MR. S.R. RIVONKAR, GA FOR R. 1 AND 2	3
139	WP/239/2007	02/07/07	MR. CAIUS FRANCIS D'SILVA (JUNIOR), BARDEZ-GOA. Adv.: MR. VIVEK DANDEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 9 ORS., Adv.: MR. S.R. RIVONKAR, GA FOR R. 1 TO 4	7
140	WP/246/2007	27/06/2007	SHRI GURUDAS GOVIND TARI, KUMBHARJUA, GOA. Adv.: MR. D. B. AMBEKAR	THE GOVT. OF GOA THROUGH THE SECRETARY (EDUCATION) AND 11 ORS., Adv.: MS. W. COUTINHO, GA FOR R. 1 TO 3	3
141	WP/130/2007	10/04/07	MR. UDAY A. KAMAT AND 2 ORS. Adv.: IFTIKHAR AGHA	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR Adv.: AG WITH MS. R. CHODANKAR, AGA	5
142	WP/552/2006	05/02/07	MRS. SMITA D. NAGWEKAR AND 2 ORS., Adv.: MS. SHILPA KHORJUVENKAR	VILLAGE PANCHAYAT OF SIOLIM-SODIEM, THROUGH ITS SECRETARY AND 6 ORS., Adv.: MR. S. VAHIDULLA, AGA FOR R. 2,3 AND 6	7
143	WP/283/2006	05/03/07	MR. TEOFILO BARRETO, REP. BY HIS ATTORNEY, MAPUSA GOA. Adv.: MR. V. BRAGANZA	SADASHIVA G. NASNODKAR AND 2 ORS., Adv.: MS. A. A. AGNI, FOR RESPONDENT NO. 1.	2
144	WP/34/2007	07/02/07	MR. ASHOK NARAYAN VERNEKAR Adv.: AMIT PALEKAR	MS. UMABAI GOPINATH KESARKAR (DECEASED) REPRESENTED BY HIS LR'S AND 2 ORS. Adv.: ADV. AIRES RODRIGUES FOR R-1	2
145	WP/227/2007	19/06/2007	MR. MOHAMMAD BADRUDZA, VASCO DA GAMA, GOA. Adv.: MR. S. Y. THALY	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MRS. W. COUTINHO, GA FOR R. 1	3
146	WP/324/2007	28/06/2007	SHRI. JANARDAN PANDU MADKAIKAR (DECEASED) AND 7 ORS., Adv.: MR. PRASHEEN LOTLIKAR	SHRI. SURESH VINAYAK RAIKAR AND 5 ORS., Adv.:	2
147	WP/142/2007	28/06/2007	SHRI. ABDUL WAHEB BEIG AND 2 ORS. Adv.: MR. MAHESH AMONKAR	SHRI. ABDUL RASHID BEIG Adv.:	2
149	WP/318/2007	28/06/2007	MR. ANTONIO JOAO LOPES Adv.: MR. ANTHONY D'SILVA	STATE REPRESENTED BY SARPANCH OF VILLAGE PANCHAYAT OF BATIM AND 2 ORS., Adv.:	2
150	WP/14/2004	27/02/2007	SHRI ASHOK MENON, PANAJI-GOA. Adv.: SHRI M.S. SONAK	THE DIRECTOR OF FIRE AND EMERGENCY SERVICES & 3 OR Adv.: AG WITH MR.P.A.KAMAT,GA-	9

151	WP/514/2006	28/03/2007	SHRI PANDURANG R. SHET, PANAJI GOA. Adv.: MR., AMEY KAKODKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: MR. S.R. RIVONKAR	5
153	WP/474/2006	14/08/2007	SHRI PRAVINKUMAR S. GOSALIA, MARGAO GOA. Adv.: MR. SUDESH USGAONKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. L. DHARWADKAR FOR STATE	7
154	WP/356/2007	14/08/2007	MR. BHIMRAO DHONDIRAM DIVEKAR Adv.: MR. T. GEORGE JOHN	UNION OF INDIA THROUGH SECRETARY G. I. DEPARTMENT AND 25 ORS., Adv.: MR. C. A. FERREIRA, ASST. S. G. FOR R.1	7
155	WP/77/2007	17/08/2007	SHRI. SURENDRA SAJU GOVEKAR AND 17 ORS. Adv.: SUDESH USGAONKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS. Adv.: MR. V. P. THALI, FOR R.3	5
156	WP/273/2007	03/08/07	SMT. LATA MANOHAR KERKER THROUGH POWER OF ATTORNEY MR. SANTOBARAO KRISHNARAO DESAI AND 3 ORS. Adv.: MR. H. D. NAIK	SHRI. SUBASH G. KENI Adv.: MR. J.A. LOBO	2
157	WP/365/2007	24/07/2007	GOAN REAL ESTATE AND CONSTRUCTION LTD. AND 2 ORS., Adv.: MR. MAHESH SONAK	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.: MR. C.A.FERREIRA FOR R-6	3
158	WP/335/2007	03/09/07	MRS. SANJIVANI KRISHNANATH SHETKAR Adv.: MR. SANDESH G. SHIGAONKAR	GOVERNMENT OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.:	3
159	WP/115/2007	20/06/2007	SHRI. JOHN PHILIP PEREIRA Adv.: MS. ASHVINI AGNI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 14 ORS. Adv.: MS. W. COUTINHO FOR THE STATE	3
160	WP/194/2007	14/08/2007	MRS. PIEDADE COLASSO Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: MR. G SHIRODKAR AGA FOR R-1,2,4 & 5	3
161	WP/370/2007	39121	SHRI. DENIZ LOPES AND ANR., Adv.: MR. BHUPESH BANDEKAR	FABRICO OF CHURCH OF THE CHURCH OF ST ANDREWS PRESENTED BY MANAGING COMMITTEE FR. ANTONIO COUTO Adv.:	2
162	WP/13/2002	17/08/2007	GOA POST AND TELEGRAPHS CREDIT CO-OP. SOCIETY LTD Adv.: MR.A.V.NIGALYE	THE REGISTRAR OF CO-OP. SOCIETIES AND ANR. Adv.:	9

163	WP/170/2007	04/08/07	SHRI. CHAITANYA PRAKASH AUDICHYA Adv.: MR. A. V. NIGALYE	UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF LABOUR AND 2 ORS. Adv.: MR. BADRINARAYANAN	3
165	WP/228/2007	14/06/2007	SHRI KASHINATH JAIRAM SHETYE AND ANR., Adv.: MR. S. Y. THALY	SHRI DEELIP RAGHAVENDRA SHETYE AND ANR., Adv.: MR. SUDIN USGAONKAR FOR RESP.NO.1	5
166	WP/45/2007	06/08/07	MRS. MARIANINHA BARRETO Adv.: P. A. KAMAT	VILLAGE PANCHAYAT CORTALIM THROUGH SARPANCH/SECRETARY AND 2 ORS. Adv.: MS SUSAN LINHARES FOR R 1	3
167	WP/375/2007	13/08/2007	MISS JYOTI SURESH CHANNAMETRI THROUGH GUARDIAN SHRI. KHADAPPA CHANNAMETRI AND 2 ORS., Adv.: MR. A. D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3
168	WP/343/2007	13/08/2007	SHRI. SATISH A. DESSAI AND 2 ORS., Adv.: MS. P. H. RANE	SHRI. K. ABDULLA AND 2 ORS., Adv.:	5
169	WP/238/2005	17/08/2007	MS. SHAKUNTALA K. BARDE Adv.: MR. V.A. LAWANDE	THE VILLAGE PANCHAYAT OF VERLA-CANCA REP. BY ITS SARPANCH AND 2 ORS. Adv.: MR. V. P. THALI FOR RESPS NO.1 AND 2	3
170	WP/384/2007	13/08/2007	SHRI. EMMANUEL XAVIER THOMAS AFONSO AND ANR., Adv.: MR. SOMNATH KARPE	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.:	3
171	WP/330/2007	13/08/2007	SMT. SANDHYA KORGAONKAR Adv.: MR. NIKHIL VAZE	THE MAPUSA MUNICIPAL COUNCIL THROUGH CHIEF OFFICER Adv.: MR.S.D.PADIYAR FOR RESP	3
172	WP/397/2007	28/08/2007	FILM MAKERS THROUGH PRESIDENT PROF. MILIND MHADGUT Adv.: MR. D. P. BHISE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3
173	WP/125/2007	24/08/2007	MR. FRANCISCO XAVIER NUNES AND ANR., Adv.: MR. YOGESH V. NADKARNI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS., Adv.: MR. H.D.NAIK -R4	9
174	WP/234/2001	17/08/2007	KADAMBA OFFICERS ASSOCIATION (KOAT) Adv.:	KADAMBA TRANSPORT CORPORATION LTD. & ORS. Adv.: MR.D.B.AMBEKAR,R1&2	3
175	WP/456/2006	26/07/2007	SMT. GAURI @ PARVATI MAHABLESHWAR KERKAR, BAPSORA, BETUL GOA. Adv.: MR. V.R. TAMBA	SMT. SHARADA BHAVANI KUVALEKAR AND 6 ORS., Adv.: MR. S.PADIYAR FOR RESP. 1 TO 4	3
176	WP/597/2006	26/07/2007	SHRI. ASHOK TUKARAM KORGAONKAR Adv.: MR. P. P. SINGH	GEORGE RAYMOND RODRIGUES Adv.: MR. C.A.FEREIRA FOR R-1 & 2	3

177	WP/225/2007	23/08/2007	MR. V. LADHA, VERNA, GOA. Adv.: MR. A. D. BHOBE	EDC LIMITED AND ANR., Adv.: MR. M.S.SONAK FOR R-1	3
178	WP/386/2007	21/08/2007	SMT. VICTORIA FERNANDES Adv.: MR. H. D. NAIK	SHRI. PRATAPSINGH RAOJI RANE HON'BLE SPEAKER Adv.:	3
179	WP/190/2007	16/08/2007	MARIA ROSE GRACE D'SOUZA Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.: AG WITH MRS. G. TALWADKAR, AGA FOR R. 1 AND 2	3
180	WP/400/2007	23/08/2007	SANJIV DHAKU KHANDEPARKAR @ RUPO DHAKU GAUDE Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	3
182	WP/320/2007	24/07/2007	SHRI. PRABHAKAR KRISHNA GADEKAR Adv.: MR. AMRUT KANSAR	THE CUSTODIAN OF EVACUEE PROPERTY AND 3 ORS., Adv.: MS. G. BHONSULE, AGA	5
183	WP/344/2007	31/07/2007	TANAY SHASHIKANT KANDOLKAR THROUGH HIS NEXT FRIEND SHASHIKANT KANDOLKAR Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MS. GAURI BHONSULE FOR RESPONDENTS	5
184	WP/395/2007	04/10/07	SHREE DEVI BHUMIKA DEVASTHAN THROUGH MANAGING COMMITTEE REPRESENTED BY ATTORNEY ANTA NAMDEV GAONKAR Adv.: MS. KIM KATAKY	THE ADMINISTRATOR OF DEVALAYS AND MAMLATDAR OF PERNEM AND 2 ORS., Adv.: MR. MARVIN D\ ' SOUZA FOR R-NO.2	3
185	WP/164/2007	22/10/2007	SHRI. MINGUEL JOSE REBELLO Adv.:	THE LAND ACQUISITION OFFICER AND THE DEPUTY COLLECTOR AND SUB-DIVISIONAL OFFICER AND 7 ORS. Adv.: MS. W. COUTINHO, GA	5
186	WP/423/2007	09/10/07	M/S. METASAL SPECIALITY CHEMICALS PVT. LTD. AND 2 ORS., Adv.: MR. A. D. BHOBE	EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICE THROUGH PROVIDENT FUND INSPECTOR AND 3 ORS., Adv.: MR. P.P.SINGH FOR R-1 TO 3	3
187	WP/427/2007	19/10/2007	VILLAGE PANCHAYAT OF COLVALE THROUGH ITS SARPANCH Adv.: MR. VALMIKI MENEZES	SHRI. RAGHUNATH MEGHASHYAM BHANGLE AND 2 ORS., Adv.: MR. P.S.RAO FOR R-1	2
188	WP/437/2007	13/09/2007	MR. PRABHAKAR KRISHNA SINAI USGAONKAR Adv.: MR. SUDIN M. S. USGAONKAR	SMT. SAKHU VISHNU GAUDE ALIAS SAKHU VISHNU GAONKAR AND 45 ORS., Adv.:	2
189	WP/193/2006	27/09/2007	SHRI UDAY PUNDALIK NADKARNI AND ANR., Adv.:	MR. PREMANAND J. GAITONDE AND ANR., Adv.: SHRI SUDESH USGAONKAR FOR R 2	3

190	WP/475/2007	08/10/07	MR. COSME ROMALDO SILVEIRA Adv.: MS. ASHWINI AGNI	VILLAGE PANCHAYAT OF CHICALIM THROUGH SARPANCH AND 2 ORS., Adv.:	3
191	WP/410/2007	09/10/07	MR. AUDUMBER SIRSAIKAR Adv.: MR. V. A. LAWANDE	VILLAGE PANCHAYAT OF ASSAGAO THROUGH SECRETARY AND 2 ORS., Adv.: AG WITH MRS. R. CHODANKAR, AGA FOR R. 2 AND 3	3
192	WP/418/2007	08/10/07	MR. SHANKAR RAGHUNATH JOG Adv.: IN PERSON	THE GOVERNMENT OF INDIA THROUGH SECRETARY, MINISTRY OF MINES AND 3 ORS., Adv.:	3
194	WP/466/2007	04/10/07	MR. RAMESH K. HALDANKAR Adv.: MR. S. M. WALAWAIKAR	THE REGIONAL TRANSPORT AUTHORITY THROUGH ITS CHARIMAN AND 2 ORS., Adv.:	2
195	WP/505/2007	17/10/2007	SHRI. JOSE BRAGANZA AND ANR., Adv.: MR. PARAG RAO	DIRECTOR OF PANCHAYATS AND 4 ORS., Adv.:	3
196	WP/348/2007	24/09/2007	SHRI. KAMAL PATHAK AND ANR., Adv.: MR. P. P. SINGH	SHRI. RATNAKAR SADANAND DIUKAR AND 12 ORS., Adv.:	2
197	WP/338/2007	08/10/07	MR. MELVILLE R. D'SOUZA, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: MR. GURU SHIRODKAR, AGA, FOR R.1	3
198	WP/465/2007	05/10/07	SHRI ROSARIO GOMES, NAVELIM, SALCETE, GOA. Adv.: MR. VALMIKI MENEZES	SHRI PEDRO ANTONIO DINIZ AND 5 ORS., Adv.:	2
199	WP/298/2007	15/10/2007	MR. JAMES REES MALCOLM PERRY, BARDEZ, GOA. Adv.: MR. VALMIKI MENEZES	TALATHI OF VILLAGE ALDONA AND 2 ORS., Adv.: MR. G. SHIRODKAR AGA FOR RESPS	3
200	WP/411/2007	26/09/2007	MR. KUNDANKUMAR ANAND SHETYE AND 2 ORS., Adv.: MR. RYAN MENEZES	THE MAPUSA URBAN CO-OPERATIVE BANK OF GOA LIMITED AND ANR., Adv.: MR. J.P. MULGAONKAR	3
201	WP/102/2007	15/03/2007	MS. PADMAJA ALIAS RANJANA BHAKTA Adv.: V. KORGAONKAR	MR. RAMESH DAMODAR BHAKTA AND ANR Adv.: MR. I. AGHA FOR RESP NO.1	2
202	WP/451/2007	08/10/07	MR. ASHOK SAVIO PINTO AND ANR., Adv.: MR. D. S. SHIRODKAR	FALEIRO INVESTMENTS PRIVATE LIMITED THROUGH MANAGING DIRECTOR AND 10 ORS., Adv.:	3
203	WP/285/2007	04/10/07	LUIS FILIPE MENEZES AND ANR., Adv.: MR. SANDESH S. VOLVOIKER	MR. ELLIOT MENEZES AND 5 ORS., Adv.:	2
204	WP/347/2007	24/09/2007	SHRI. KAMAL PATHAK AND ANR., Adv.: MR. P. P. SINGH	SHRI. RATNAKAR SADANAND DIUKAR AND 12 ORS., Adv.:	2

205	WP/442/2007	18/09/2007	BRITTO AMUSEMENTS PVT. LTD. AND ANR., Adv.: MR. P. S. RAO	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	3
206	WP/394/2007	22/10/2007	SHRI. DINIZ C. T. DE MELO, MUNICIPAL ENGINEER CURCHOREM Adv.: MR. MAHESH SONAK	THE JOINT SECRETARY AND ANR., Adv.: AG WITH MRS. LEENA DHARWADKAR, AGA	3
207	WP/481/2007	11/10/07	M/S. MADHU CONTINENTAL CONSTRUCTIONS PVT. LTD. THROUGH ASST. GENERAL MANAGER MR. N. SAHU Adv.: MR. AJIT R. KANTAK	M/S. PRAGATI CONSTRUCTIONS THROUGH MANAGING PARTNER MR. ASHOK SHRIVASTAVA AND ANR., Adv.:	2
208	WP/266/2007	09/10/07	SHRI. EDGAR MELO FURTADO AND 8 ORS., Adv.: MR. SHIVAN DESSAI	STATE OF GOA. THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MR. G. SHIRODKAR, AGA FOR R. 1	3
209	WP/235/2007	28/09/2007	SHRI BHIKARO PANDHARI NAGVEKAR AND ANR., Adv.: MS. A. A. AGNI	SHRI DADU R. AMBRE AND 2 ORS., Adv.: MR. A. D. BHOBE, FOR R.1 & 2	2
210	WP/402/2007	27/09/2007	SHRI. LAXMIKANT TRIVIKRAM JOSHI AND ANR., Adv.: MR. P. A. KAMAT	SHRI. NAGESH TRIVIKRAM JOSHI AND ANR., Adv.:	2
211	WP/308/2007	29/09/2007	SHRI. JOAQUIM XAVIER FERNANDES (DECEASED) THROUGH LR'S AND 3 ORS., Adv.: MR. A. D. BHOBE	SMT. MARIA CARMINA COUTINHO (DECEASED) AND 2 ORS., Adv.:	2
212	WP/460/2007	22/10/2007	SHRI RAJESH MADHUKAR KAUTHANKAR, BARDEZ, GOA. Adv.: MR. P. A. KAMAT	SCRUTINY COMMITTEE FOR SOCIAL STATUS CERTIFICATE AND 5 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 1, 2, 4 AND 6	3
213	WP/357/2007	11/09/07	SHRI. SUSHANT BHAGAT Adv.: MR. HRISHIKESH GAWTHANKAR	M/S. D. B. ENTERPRISES AND 5 ORS., Adv.:	5
214	WP/333/2007	13/07/2007	SHRI. NAMDEVA R. FATARPEKAR Adv.: MR. ANTHONY D\SOUZA	MR. SAVIO ALMEIDA AND 8 ORS., Adv.: MR. J.A. LOBO FOR R. 1	4
218	WP/341/2007	08/08/07	MISS KAVITA KAMBALE AND ANR., Adv.: MR. M. P. AMONKAR	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. S. R. RIVONKAR, G.A.	3
219	WP/299/2007	21/08/2007	TRIFONIO JACQUES AND ANR., Adv.: MR. C. A. COUTINHO	THE LAND ACQUISITION OFFICER AND 2 ORS., Adv.: MR. S. VAHIDULLA, AGA, FOR R.1 & 2	3
220	WP/383/2006	09/08/07	SHRI SAKHLU BHICK GAUNKAR ALIAS SANCLU SURIA GAONKAR, QUEPEM, GOA. Adv.: MR. SANJAY M. CHODANKAR	SHRI CHANDRAKANT MURNO GAUNKAR AND 2 ORS., Adv.: MR. M. AMONKAR, FOR R-1	4
221	WP/445/2007	29/10/2007	MR. CLIVE JOHN PEGG AND ANR., Adv.: MR. DAJVIP PATKAR	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. L. DHARWADKAR, AGA	3

222	WP/401/2007	20/11/2007	SHRI. SANTOSH PANDURANG BANDODKAR Adv.: MR. SUDIN M. S. USGAONKAR	THE SARPANCH VILLAGE PANCHAYAT LOUTOLIM AND 4 ORS., Adv.:	2
223	WP/503/2007	30/11/2007	M/S. TRANSPORT CORPORATION OF INDIA LIMITED Adv.: MR. PRAVIN NAIK / MR. SAKHARAY U. NAIK	M/S. NARCINVA DAMODAR NAIK REPRESENTED BY TWO PARTNERS Adv.:	2
224	WP/528/2007	30/10/2007	MR. MICHAEL JOHN HOLYOAKE Adv.: MR. D. J. PANGAM	THE SUPERINTENDENT OF CUSTOMS AND ANR., Adv.:	3
225	WP/307/2007	30/10/2007	SHRI. BHOLU VITHU NAIK Adv.: MR. NITIN SARDESSAI	THE DIRECTOR OF PANCHAYAT AND ANR., Adv.: MR. G.SHIRODKAR AGA FOR RESPS.	3
229	WP/460/2006	29/10/2007	SHRI GOPAL V. TAMBA, PANAJI GOA. Adv.: MR. V.R. TAMBA	THE VILLAGE PANCHAYAT OF TIVRE-ORGAO THROUGH ITS SARPANCH/SECRETARY AND 3 ORS., Adv.: SHRI MAHESH AMONKAR FOR R-1	3
230	WP/281/2007	25/10/2007	SHRI KRISHNA SALGAONKAR Adv.: MR. S.D.PADIYAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY HAVING OFFICE AT SECRETARIAT, PORVORIM GOA & 5 ORS. Adv.: AG WITH MR. M. SALKAR, AGA FOR R. 1 TO 4	3
231	WP/331/2007	25/10/2007	MAJ. GEN (RETD) A. K. DEWAN Adv.: MR. M. P. AMONKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: MR. V. BRAGANZA, FOR R.6	3
232	WP/413/2007	05/12/07	SHRI. SAIFULLAH KHAN PATEL AND 4 ORS., Adv.: MS. ASHWINI AGNI	STATE OF GOA THROUGH CHIEF SECRETARY AND 8 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR R. 1,3,6 & 9	3
233	WP/492/2007	30/10/2007	MAHESH PRABHAKAR KAMAT Adv.: MR. RYAN MENEZES	KADAMBA TRANSPORT CORPORATION LIMITED THROUGH MANAGING DIRECTOR AND ANR., Adv.: MR. AMEY KAKODKAR FOR R. 1	3
234	WP/498/2007	05/12/07	SHRI RAHUL NICHOLAS SHAH THROUGH ATTORNEY MR KESHWANAND D. MORAJKAR AND ANR., Adv.: MR. SHIVAN DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. G. BHONSULE, AGA	9
235	WP/574/2007	30/11/2007	SHRI. GURU SHIRODKAR Adv.: MR. SAMEER KHADEKAR	SHRI. KESHAV FERNANDES AND 5 ORS., Adv.:	2
236	WP/135/2007	23/11/2007	MRS. SONIA ZUZARTE ALMEIDA THROUGH ATTORNEY MRS.JUSTINA ALMEIDA Adv.: NIGEL DA COSTA FRIAS	MR. ABAJI R. VANZARI AND ANR Adv.:	2

237	WP/244/2007	17/10/2007	THE GOA STATE COOPERATIVE MILK PRODUCERS UNION THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: MR. N. K. SAWAIKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: MR. G. SHIRODKAR AGA FOR RESPS.	3
239	WP/562/2007	27/11/2007	GOA CHAMBERS OF COMMERCE AND INDUSTRY, PANAJI, GOA. Adv.: MR. GIRISH SARDESSAI	UNITED MINE WORKERS UNION AND ANR., Adv.:	3
240	WP/504/2006	10/12/07	VILLAGE PANCHAYAT OF PENHA DE FRANCA THROUGH ITS SARPANCH, BRITONA, BARDEZ GOA. Adv.: MR. VIVEK RODRIGUES	SHRI FERNANDO REBEIRO, PORVORIM, BARDEZ GOA. & ANR Adv.: MR. GURU SHIRODKAR, AGA FOR R. 2	3
241	WP/539/2007	20/11/2007	ALL INDIA TRADE UNION CONGRESS (AITUC) REPRESENTED BY GENERAL SECRETARY CHRISTOPHER FONSECA AND ANR Adv.: MS. SHANTI MARIA FONSECA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. SHIVAN DESSAI FOR R. 2 AND 3	3
242	WP/547/2007	11/12/07	M/S. REIRA PETRO SERVICES PVT. LTD. AND ANR., Adv.: MR. P. S. RAO	THE TECHNICAL OFFICER, ASSISTANT ENGINEER AND 4 ORS., Adv.: MR. S.R. RIVONKAR, GA	3
243	WP/306/2007	26/11/2007	PRASHEEN S. LOTLIKAR Adv.: MR. RYAN MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. G. BHONSULE, AGA	3
244	WP/551/2007	21/11/2007	MRS. LALITA SHYAM KAMAT AND ANR., Adv.: MR. V. P. THALI	MRS. MARIA JULIET D'SOUZA ALIAS MARIA ALBERTINA ANTONIO DE GRACIA D'SOUZA Adv.:	2
245	WP/558/2007	07/12/07	MR. BRIAN ROBERTSON Adv.: MR. NEELESH A. TAKKEKAR AND MR. Y. V. NADKARNI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	3
246	WP/536/2007	07/11/07	SOUTH WEST PORT LTD.,AND ANR., Adv.: MR. SUDIN M.S. USGAONKAR	BOARD OF TRUSTEES OF PORT OF MORMUGAO AND ANR., Adv.: MR. YOGESH NADKARNI FOR RESP.	3
249	WP/550/2007	10/12/07	MR. MICHAEL JOHN HOLYOAKE Adv.: MR. D. J. PANGAM	THE COMMISSIONER OF CUSTOMS Adv.: MR. J. VAZ, C.G.S.C.	3
250	WP/349/2007	02/11/07	MR. SIBERT COLLACO THROUGH POWER OF ATTORNEY MRS. FREDA LOURDES COLLACO Adv.: MR. S. D. PATIL	MR. HENRY D'SOUZA AND 10 ORS.,[R1 TO 8 AND 11 DELETED] Adv.: MRS. AGNI FOR R. 10	9
252	WP/487/2007	27/11/2007	SHRI. C. RAJESHWAR RAO Adv.: MS. ASHA DESSAI	THE EXTRA ASSISTANT DIRECTOR (ADMN) AND ANR., Adv.: MR. J. VAZ FOR R. 1, 3 AND 4	3

253	WP/379/2007	05/12/07	MAHABLESHWAR T. WARKHANDKAR, REVORA, BARDEZ GOA. Adv.: MR. D. P. BHISE UNDER LEGAL AID	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MS. W. COUTINHO, GA	3
254	WP/558/2006	03/10/07	VASSUDEV N. KAMAT DALAL Adv.: MR. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE SECRETARY (REVENUE) & ANR. Adv.: AG WITH MR. S. VAHIDULLA	11
255	WP/321/2007	15/10/2007	SHRI. ASHOK V. NANWARE Adv.: MR. M. P. AMONKAR	UNION OF INDIA THROUGH SECRETARY MINISTRY OF PETROLEUM AND NATURAL GAS AND 10 ORS., Adv.: MR. SUDIN USGAONKAR FOR R-12	3
256	WP/495/2007	25/10/2007	MR. VIJAY K. B. CHODANKAR Adv.: MR. SARVESH KAMAT MALYEKER	UNION OF INDIA THROUGH MINISTRY OF SHIPPING AND 3 ORS., Adv.:	3
257	WP/362/2007	29/10/2007	SHRI. AGOSTINHO GODINHO REPRESENTED BY MRS. SHIRLEY GODINHO Adv.: MR. V. P. THALI	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. G. SHIRODKAR AGA FOR R-1 & 2	7
258	WP/390/2007	22/11/2007	SMT. LAXMI VISHNU PARSEKAR AND 2 ORS., Adv.: MR. V. A. LAWANDE	MARIA FELICIANA DA COSTA CAVALHO AND ANR., Adv.: MR. JOSEPH VAZ	2
259	WP/446/2007	29/10/2007	MR. ANTHONY JAMES HORWOOD AND ANR., Adv.: MR. DAJVIP PATKAR	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. L. DHARWADKAR, AGA	3
260	WP/409/2007	23/10/2007	M/S. FOCUS TRADING COMPANY LIMITED THROUGH DIRECTOR MR. J. M. SAHAI Adv.: MR. NITIN SARDESSAI	PANAJI TOWN POLICE STATION THROUGH OFFICER IN-CHARGE AND ANR., Adv.: MS. W. COUTINHO, PP	3
261	WP/275/2007	23/10/2007	MR. SANDEEP HEBLE Adv.: MR. VIVEK RODRIGUES	ELECTION COMMISSION OF INDIA AND 3 ORS., Adv.: MR. S.R. RIVONKAR FOR R. 1	3
262	WP/530/2007	30/10/2007	MRS. MEENA JUDITH PINTO E TAVORA ALIAS MRS. JUDY TAVORA Adv.: MR. ANTHONY D\\\'SILVA	MR. DEEPAK MADHOLKAR AND ANR., Adv.:	2
263	WP/543/2007	21/11/2007	MR. MICHAEL JOHN HOLYOAKE Adv.: MR. D. J. PANGAM	THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT AND 2 ORS., Adv.: MR. J.VAZ STANDING COUNSEL FOR RESPS	3
264	WP/559/2007	23/11/2007	SHRI. DEV SHRI PURUSH OF PRIOL REPRESENTED BY PRESIDENT TRUST VISHVAMBHAR CHITTARANJAN KENKRE Adv.: MR. M. S. JOSHI	SHRI. ARJUN SOIRU PRIOLKAR AND 15 ORS., Adv.:	2

265	WP/556/2007	22/11/2007	SHRI. CRUZ CARDOZO Adv.: MR. ZELLER D\SOUZA	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	3
266	WP/374/2007	07/12/07	SHRI. SHAILESH S. N. GAONKAR AND 11 ORS., Adv.: MR. MAHESH AMONKAR	THE MANAGING DIRECTOR, GOA INDUSTRIAL DEVELOPMENT CORPORATION AND 10 ORS., Adv.: MR. V.R. PARSHEKAR FOR R-2A	2
267	WP/524/2007	12/12/07	UNION OF INDIA THROUGH SECRETARY AND 3 ORS., Adv.: MR. JOSEPH VAZ	SMT. ANUJA AJIT PALKAR AND ANR., Adv.: MR. U.N.PALKAR FOR R-1	3
268	WP/604/2007	10/12/07	MR. NARAYAN VASUDEV MANDREKAR Adv.: MRS. DEEPTI P. CHAWDIKAR	REGISTRAR OF CO-OPERATIVE SOCIETIES AND 18 ORS., Adv.:	3
269	WP/490/2007	17/10/2007	SHRI. PARSHURAM SHETKAR Adv.: MR. AGNELO F. DINIZ	STATE OF GOA THROUGH SECRETARY (HEALTH GOVT. OF GOA) AND ANR., Adv.: AG WITH MS. RAKHI CHODANKAR, AGA	5
271	WP/436/2007	05/12/07	M/S. DATTA TRANSPORT THROUGH PROPRIETOR NARAYAN NAIK Adv.: MR. H. D. NAIK	INDIAN OIL CORPORATION LTD. THROUGH DEPUTY GENERAL MANAGER AND ANR., Adv.: MR. NIGEL DA COSTA FRIAS	5
272	WP/484/2007	10/12/07	MR. SHIVA BALKRISHNA DESAI AND ANR., Adv.: MR. NIGEL DA COSTA FRIAS	THE CORPORATION OF THE CITY OF PANAJI THROUGH COMMISSIONER AND ANR., Adv.: MR. A.F. DINIZ FOR R. 1	7
273	WP/509/2007	23/11/2007	SHRI. SHANTIKUMAR L. KOLVEKAR THROUGH ATTORNEY PRITESH DATTARAM ANVEKAR Adv.: MR. MAHESH SONAK	THE CHIEF ELECTRICAL ENGINEER Adv.:	3
274	WP/565/2007	30/11/2007	MRS. DAISIDA FERNANDES Adv.: MR. ARUN BRAS DE SA	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA	3
275	WP/545/2007	15/11/2007	MR. DIPESH AMBARAM MESURIA AND ANR., Adv.: MR. ANTHONY D\SILVA	S T A T E THROUGH CHIEF SECRETARY Adv.: MR. G.SHIRODKAR AGA FOR RESP.	2
276	WP/25/2007	07/03/07	VINAYAK PADMANABH SHINKRE (DECEASED) THROUGH ITS LR\S AND 2 ORS., Adv.: M. S. SONAK	DEPUTY COLLECTOR AND S.D.O. AND 2 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR RESPONDENTS	2
277	WP/132/2007	09/03/07	NATALINA FERNANDES (DECEASED) THROUGH HIS LR'S Adv.: J. ABREU LOBO	SHRI. YESHWANT S. ASNODKAR AND 5 ORS. Adv.:	2
278	WP/314/2007	02/07/07	SHERYAZ MICHELLE LOBO Adv.: MR. NIGEL DA COSTA FRIAS	ASSISTANT ENGINEER AND ANR., Adv.: MR. S.R. RIVONKAR, GA	3

279	WP/59/2007	15/03/2007	SHRI ISMAIL BAIG AND 8 ORS., Adv.: MR. PARAG S. RAO	SMT. AMINA BI AND 11 ORS., Adv.: MR. SUDIN USGAONKAR FOR RESP.1 TO 10	2
280	WP/35/2007	23/02/2007	MRS. GETUNGA SHAIKH ABDUL KADAR Adv.: RAKHI CHODANKAR, AGA	ALCINA PACHECO FIGUEIREDO (DECEASED) THROUGH HIS LR'S REPRESENTED BY HIS ATTORNEY SUNIT F. RODRIGUE Adv.: MR. M. AGUIAR	2
281	WP/81/2007	19/11/2007	MRS. JUSTINA PRECIOSA LOBO ALIAS CARIDADE MENDONCA AND 5 ORS. Adv.: MS. SAPANA MORDEKAR	MR. TOME ALIAS THOMAS NOLASCO ISIDORO DO MENDONCA (DECEASED) THROUGH LR'S AND 3 ORS. Adv.: MR. N. N. SARDESSAI, FOR R-1.A, 2,3,4, 1.C TO 1.F	2
283	WP/372/2007	12/10/07	SHRI. ALEIXANDRE D'COSTA THROUGH ATTORNEY SMT. MARY CARMA SANTANA FERNANDES D'COSTA AND ANR., Adv.: MR. AGNELO F. DINIZ	SMT. JOANITA FERNANDES E MASCARENHAS AND ANR., Adv.:	2
284	WP/438/2007	08/10/07	SHRI. EKNATH SONU KANOLKAR Adv.: MR. D. PANGAM	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH MEMBER SECRETARY AND 4 ORS., Adv.: MR. S.R. RIVONKAR FOR R. 1 TO 4	3
285	WP/66/2007	06/07/07	SHRI. FRANCISCO ALBERTO FOURENCE DE CUNHA Adv.: IFTIKHAR AGHA	LEOPOLDINA PEREIRA E MENDONCA(DECEASED)THROUGH HIS LR'S AND ANR Adv.: MR. F.M.REIS FOR R -1F & 1G	2
286	WP/618/2006	23/03/2007	SMT. S. M. MANJREKAR Adv.: M.S. PRABHUDESAI	SHRI. VINCENT ROSARIO FERNANDES AND 4 ORS. Adv.: MR. A. NACHINOLKAR FOR R-5	2
287	WP/587/2006	02/04/07	MRS. MARCELINA OLIVEIRA Adv.: MR. E. DIAS	MRS. FRANCISCA ESTEVES & 5 ORS Adv.: SHRI A.D.BHOBE FOR R-3 & 6	3
288	WP/48/2007	23/02/2007	MR. LLOYD SEQUEIRA VAZ AND ANR Adv.: J. ABREU LOBO	SHRI. INACIO ALBANO LOURENCO AND 4 ORS. Adv.: SHRI V.A.KAMAT FOR R2 TO 5	2
289	WP/463/2006	28/03/2007	GOMANTAK MAZDOOR SANGH THROUGH ITS GENERAL SECRETARY MR. PUTI GAONKAR, PONDA GOA. Adv.: MR. PRASANNA C.CHAWDIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY, PORVORIM GOA AND ANR., Adv.: MR. SHIVAN DESSAI FOR R. 2	6
291	WP/286/2007	29/06/2007	ANA PRAXEDES DA PIEDADE PINTO ALIAS ANITA PINTO REPRESENTED BY SR. ZEENA FERNANDES Adv.: MR. AGNELO DINIZ	SHRI. JOAQUIM FILIPE AFONSO ALIAS FELIX AFONSO AND ANR., Adv.: MR. SHIVAN DESSAI FOR R-1 & 2	2

292	WP/151/2007	29/03/2007	SHRI. VIDHYADHAR VITHAL NAIK Adv.: MR. S. Y. THALY	SHRI NAMDEVA VISHNU SALGAONKAR(DEC)THROUGH LR\`S AND ANR Adv.: MR. S. KARPE	2
293	WP/569/2007	30/11/2007	MR. INAS M. FERNANDES Adv.: MR. ARUN BRAS DE SA	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA	3
294	WP/2/2007	15/03/2007	SMT. LAXIMI LAXMAN TORASKAR Adv.: MARVIN D\`\`' SOUZA	ASSISTANT DIRECTOR OF PANCHAYATS, DIRECTORATE OF PANCHAYAT AND ANR Adv.: SHRI N.N.SARDESSAI FOR R-2	3
295	WP/179/2007	02/04/07	M/S. WEST COAST INGOTS PVT. LTD. REPRESENTED BY SHRI. DAYANAND SHENAI Adv.: MR. ULHAS K. TARI	UNION OF INDIA THROUGH SECRETARY MINISTRY OF FINANCE AND 2 ORS., Adv.:	3
296	WP/561/2007	26/11/2007	SHRI. NAMDEO VISHNU SALGAOKAR @ JOAO AUGUSTO CARDOZO (DECEASED) THROUGH LR\`S AND ANR., Adv.: MR. V. KORGAONKAR	SHRI. SUBHASH V. VELINGKAR AND ANR., Adv.:	2
297	WP/120/2007	05/10/07	MARIA FERNANDES AND 3 ORS. Adv.: MAHESH SONAK	DEPUTY COLLECTOR (LA) AND LAO AND ANR Adv.: MS. W. COUTINHO, GA	2
298	WP/605/2006	07/03/07	RELIANCE INFOCOM LIMITED Adv.: RYAN MENEZES	THE VILLAGE PANCHAYAT OF CORTALILM- QUEOLOSSIM Adv.: MS SUSAN LINHARES FOR RESP	2
299	WP/87/2007	07/03/07	SHRI. CAMILO ALBERT D'SOUZA Adv.: IFTIKHAR AGHA	COMMUNIDADE OF MAPUSA THROUGH PROCURDOR/ATTORNEY AND 2 ORS. Adv.: MR. VALMIKI MENEZES FOR RESP. NO.1	2
300	WP/623/2006	02/03/07	MR. FRANCISCO JOSE GODINHO Adv.: MR. J. GODINHO	MR. TOMMIE DEAN HARDIN Adv.: MR. A.D . BHOBE	2
301	WP/302/2007	14/09/2007	SMT. SHRIMATI NARAYAN AMONKAR AND ANR., Adv.:	FERICEM ENGINEERING COMPANY PVT. LTD. REPRESENTED BY DIRECTOR MR. RAFIK SATTAR CHOWHAN Adv.: MR. A. D. BHOBE	2
302	WP/14/2007	22/03/2007	SMT. CHANDRALEKHA JAWAHAR KARANGIA ALIAS BABY CHANDRALEKHA JAWAHAR KARANGIA Adv.: DAJVIP V. PATKAR	SHRI. JAHANGIR ALIAS JAHANGIR KAIKUSHROO KARANJIA AND ANR Adv.: MR. MENINO PEREIRA FOR RESP NO.1	2
303	WP/90/2007	09/04/07	THE GENERAL MANAGER DEPT. OF TELECOMMUNICATION REPRESENTED BY MR. K.R. WALKE ASSTT. GENERAL MANAGER Adv.: P. P. SINGH	THE COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE GOA Adv.: MR. J. VAZ	3
304	WP/311/2007	02/07/07	MR. NIGEL FERNANDES Adv.: MR. NIGEL DA COSTA FRIAS	ASSISTANT ENGINEER AND ANR., Adv.: MR. S.R. RIVONKAR, GA	3

305	WP/312/2007	02/07/07	CAPT. JOAQUIM FRANCIS JAMES PINTO Adv.: MR. NIGEL DA COSTA FRIAS	ASSISTANT ENGINEER AND ANR., Adv.: MR. S.R. RIVONKAR, GA	3
306	WP/219/2007	18/06/2007	MR. NAZARETH LOPES Adv.: MR. NIGEL DA COSTA FRIAS	THE TOWN PLANNER, TOWN AND COUNTRY PLANNING DEPT. AND 2 ORS., Adv.:	3
307	WP/621/2006	22/02/2007	SMT. MAYA RAMA YADAV Adv.: V. R. TAMBA	MRS. KAREN NORONHA AND 2 ORS. Adv.: SHRI J.P.MULGAONKAR FOR R1 & 2	2
308	WP/213/2007	11/06/07	SHRI. JOHN MILAGRES D'SOUZA Adv.: MR. VALLABH G. N. PANVELKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3
309	WP/433/2007	13/09/2007	CESAR REGO FERNANDES AND 2 ORS., Adv.: MR. V. P. THALI	ANGELA NINETTE OLIVEIRA FERNANDES AND 3 ORS., Adv.:	2
310	WP/619/2006	26/03/2007	SHRI. DHARMA FATI SHIDDEKAR Adv.: MAHESH SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 35 ORS., Adv.:	3
311	WP/576/2006	12/04/07	SHRI. CUSTODIO FERNANDES (DECEASED) THROUGH HIS LR'S. Adv.: MR. GAURISH KUDCHADKAR	SHRI. SAVLO FONDU GAONKAR (DECEASED) THROUGH HIS LR'S. Adv.: SHRI V.P. THALI FOR R-1 TO 11	2
312	WP/315/2007	02/07/07	LEONARD JOHN SALDANHA Adv.: MR. NIGEL DA COSTA FRIAS	THE ASSISTANT ENGINEER AND ANR., Adv.: MR. S.R. RIVONKAR, GA	3
313	WP/202/2007	19/04/2007	M/S. CASA BLANCA BEACH RESORT THROUGH ITS PROPRIETOR MR. ANTONIO P. FERNANDES Adv.: MR. HRUDAYNATH SHIRODKAR	ADDITIONAL DIRECTOR OF PANCHAYAT- II AND 2 ORS., Adv.: MR. N.N.SARDESSAI FOR R-2	3
314	WP/126/2007	30/08/2007	SMT. BELLA ALMEIDA COLACO AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI MARIANO COSTA AND 3 ORS., Adv.: MR. N.SARDESAI FOR R-1 & 3	4
315	WP/159/2007	25/06/2007	M/S. V-8 DEVELOPERS AND ANR Adv.: MR. H. D. NAIK	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS Adv.: MR. S.R. RIVONKAR, GA FOR RESPONDENTS	3
316	WP/283/2007	20/06/2007	SHRI. MENON PASCOAL VAZ Adv.: MR. AGNELO F. DINIZ	COLLECTOR AND DISTRICT ELECTION OFFICER SOUTH GOA Adv.: MRS. W. COUTINHO, GA	3
317	WP/313/2007	02/07/07	MR. TREVOR JOSEPH DIAS Adv.: MR. NIGEL DA COSTA FRIAS	ASSISTANT ENGINEER AND ANR., Adv.: MR. S.R. RIVONKAR, GA	3
318	WP/369/2006	20/03/2007	BYRON A. XAVIER, QUELOSSIM, CORTALIM GOA. Adv.: MR. E.O. MENDES	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: SHRI S.G.BHOBE FOR R-5	3

319	WP/226/2007	28/06/2007	SHRI SANDEEP SHIVAJI SINAI NADKARNI, MARGAO, GOA. Adv.: MR. SHAMBHU S. KAKODKAR	SHRI SHRIPAD RAMNATH NAIK, PONDA, GOA. Adv.: MR. S.R.SINGBAL FOR RESP	2
320	WP/568/2007	30/11/2007	MR. SALVADOR BAPTISTA Adv.: MR. ARUN BRAS DE SA	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA	3
321	WP/523/2006	02/04/07	CAPT.(RETD.) MADHUKAR A. SHELDEKAR, CALANGUTE GOA. Adv.: MR. VIVEK L. DESAI	THE SECRETARY,VILLAGE PANCHAYAT OF CALANGUTE AND 2 ORS., Adv.: MR. P.A. KAMAT FOR R. 1	3
322	WP/178/2007	29/06/2007	THLSHIDAS SOIRU LAAD Adv.: MR. PREMANAND A. KHOLKAR	SHRI. SAUDE VINCENT RODRIGUES AND 2 ORS., Adv.: MR. D. PANGAM FOR R. 1 AND 3	4
324	WP/108/2007	21/03/2007	MRS. LUZ BONIFACIO BERNARDO Adv.: AIRES RODRIGUES	UNION OF INDIA BY THE SECRETARY (MINISTRY OF HOME AFFAIRS) AND 3 ORS Adv.: MR. C.A. FERREIRA, ASST. S.G. FOR R. 1	3
325	WP/595/2006	21/03/2007	DISTRICT AND SESSION JUDGE, NORTH GOA, PANAJI. Adv.: -	CHIEF SECRETARY, GOVT. OF GOA, SECRETARIAT, PORVORIM, GOA. Adv.: ADVOCATE GENERAL	3
326	WP/9/2007	02/03/07	MR. HARMOHAN SINGH CHANDHOK Adv.: MR. A. D. BHOBE	MR. ROLLAND LIANO AUGUSTIN REMEDIOS AND ANR Adv.: MR. V. BRAGANZA	2
327	WP/64/2007	19/04/2007	MR. VISHNU R.S. CUNCOLIENCAR Adv.: MR.MARVIN D\ ' SOUZA.	MR. SAYED MOHIDIN Adv.:	2
328	WP/43/2007	16/04/2007	SMT. KISHORI AMONKAR Adv.: MAHESH AMONKAR	THE VILLAGE PANCHAYAT OF SE OLD GOA THROUGH SARPANCH / SECRETARY AND 3 ORS Adv.: MS. R. CHODANKAR, AGA FOR R. 2	3
329	WP/550/2006	26/04/2007	SHRI GAJENDRA PURUSHOTTAM KALANGUTKAR AND ANR., Adv.: MR. J.P. MULGAONKAR	SHRI ANAND LINGAPPA MURGODI AND ANR., Adv.: MR. SHASHANK A. SAMANT FOR R. 1 AND 2	2
330	WP/96/2007	02/04/07	MR. LAMARTINE DA ROCHA Adv.: RYAN MENEZES	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR Adv.: MR. S. VAHIDULLA, AGA FOR R. 1 AND 2	3
331	WP/566/2007	30/11/2007	MRS. DARIA DOROTEA DA COSTA E-RODRIGUES Adv.: MR. ARUN BRAS DE SA	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA	3
332	WP/567/2007	30/11/2007	MR. HONORATH SALDANHA Adv.: MR. ARUN BRAS DE SA	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA	3

333	WP/67/2007	27/04/2007	SMT. LUISA BARBOSA E FERNANDES, VASCO DA GAMA,GOA. Adv.: MR. NITIN SARDESSAI	MARIA VICTORIA PEREIRA(DECEASED) THROUGH LR'S REPRESENTED BY ATTORNEY D. D. MERCES HILARIO RODRIGUE Adv.: MR. ANTHONY X. N.REBELLO FOR LR OF RESP.	2
334	WP/163/2007	11/06/07	MR. SHIVAJI RAMCHANDRA PATIL, IN-CHARGE, HEAD MASTER OF DURGA ENGLISH HIGH SCHOOL Adv.: MR. A. D. BHOBE	THE DIRECTOR, DIRECTORATE OF EDUCATION AND ANR Adv.: MR. M. SALKAR, AGA	3
335	WP/336/2007	24/09/2007	MRS. MERICIA SENHORA DO ROSARIO VIEGAS E GOMES Adv.: MR. P. P. SINGH	M/S. ALMEIDA ASSOCIATES REPRESENTED BY PARTNER JOSE ALMEIDA Adv.:	2
336	WP/121/2007	22/03/2007	M/S. MAA DURGA ENTERPRISES PVT. LTD. Adv.: NITIN SARDESSAI	THE COMMISSIONER OF COMMERCIAL TAXES AND 2 ORS Adv.:	2
337	WP/262/2007	09/05/07	M/S TERACOM LIMITED Adv.: MR. P.S. RAO	UNION OF INDIA & ORS Adv.: MR. JOSEPH VAZ STANDING COUNSEL FOR RESPS.	3
338	WP/116/2007	05/03/07	SMT. SUZAN D' CUNHA Adv.: A. A. AGNI	DIRECTOR OF PANCHAYATS AND 3 ORS. Adv.:	3
339	WP/54/2007	03/05/07	SHRI. DNYANESHWAR PANDURANG NAGVEKAR AND ANR Adv.: DAJVIP V. PATKAR	SMT. JYOTI PRAKASH NAGVEKAR AND ANR Adv.: MR. VALMIKI MENEZES FOR RESP	2
340	WP/180/2007	02/04/07	M/S. BALAJI METALS REPRESENTED BY PARTNER SMT. KUMUD MITTAL Adv.: MR. ULHAS K. TARI	UNION OF INDIA THROUGH SECRETARY MINISTRY OF FINANCE AND 2 ORS., Adv.:	3
341	WP/133/2007	28/03/2007	M/S. GOA FRUITS SPECIALITIES LTD THROUGH ITS MANAGING DIRECTOR SHRI. J. M. CHAWLA Adv.: V. P. THALI	THE UNION OF INDIA THROUGH ITS SECRETARY OF INDUSTRY, DEPT. OF INDUSTRIAL DEVELOPMENT & 5 ORS., Adv.: MR. C.A. FERREIRA, ASST. S.G. FOR R. 6	3
342	WP/15/2007	07/03/07	GAJANAN SAKARAM TALEIGAONKAR Adv.: MR. S. Y. THALY	M/S. RAGHURAI TAMBA. Adv.: MR. S. PADIYAR FOR RESP.	2
343	WP/175/2007	23/04/2007	HOTEL SOLMAR EXOTICA THROUGH ITS PROPRIETRESS MRS MARIA HELENA DIAS ALIAS MARIA ELENA AUGUSTA XAVIER Adv.: MR. SAMIR TALEIGAONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: MR. G.SHIRODKAR AGA FOR RESP.	3
344	WP/387/2007	22/08/2007	MRS. GEORGINA F. DO FIGUIREDO REPRESENTED BY POWER OF ATTORNEY MR. IMRAN KHAN Adv.: MR. MAHESH SONAK	STATE OF GOA THROUGH ITS SECRETARY (MINES) AND ANR., Adv.:	3

345	WP/72/2007	16/04/2007	MR. ALARICO MASCARENHAS Adv.: MR. VALMIKI MENEZES	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY Adv.: MR. S.R. RIVANKAR, GA FOR R. 1 AND 2	3
346	WP/274/2006	05/04/07	MRS. ANA MARIA SOUZA E GURJAO AND 2 ORS., Adv.: MR. ROHIT BRAS DE SA	MR. VITORINO GURJAO AND 2 ORS., Adv.: MR. J. GODINHO FOR R-1 & 2	2
347	WP/71/2007	21/03/2007	MADHU SHANKAR PARSEKAR REPRESENTED BY POWER OF ATTORNEY SHANKAR MADHU PARSEKAR AND 2 ORS. Adv.: SHIVAN DESAI	STATE OF GOA THROUGH SECRETARY (REVENUE) AND ANR Adv.: SHRI G. SHIRODKAR FOR RESPONDENTS.	3
348	WP/134/2007	27/04/2007	MRS. CELINA VELHO ALMEIDA Adv.: SOMNATH B. KARPE	MINISTER OF URBAN DEVELOPMENT STATE OF GOA AND 3 ORS. Adv.: MS. R. CHODANKAR, AGA FOR R. 1 AND 2	2
349	WP/452/2007	20/11/2007	MR. SAYEED AHMED KHAN Adv.: MR. P. A. KAMAT	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3
350	WP/247/2007	06/06/07	MR. DEAN LATIMER AND ANR., Adv.: MR. VIVEK RODRIGUES	DY. SUPERINTENDENT OF POLICE ND 2 ORS., Adv.: MS. W. COUTINHO, GA FOR R. 1 AND 2	3
353	WP/139/2007	16/03/2007	SHRI. CHANDRESHWAR BHUTHNATH DEVASTHANS THROUGH ITS ATTORNEY SHRI CHANDRAKANT RAUT DESSAI AND 13 ORS Adv.: MR. PARAG WAGLE	THE GOA STATE INFORMATION COMMISION, AT PANAJI CONSTITUTED WITH 2 MEMBERS AND 3 ORS. Adv.: MR. N.N.SARDESSAI FOR 1,1A & 1B	3
354	WP/572/2006	20/03/2007	SHRI. VISHNU MAHADEV PRABHU AND 2 ORS. Adv.: MR. AGNELO F. DINIZ	THE ADMINISTRATOR OF COMUNIDADES AND 5 ORS Adv.: MR. D. PANGAM, FOR R.6	3
355	WP/190/2006	05/04/07	SHRI SHANKAR YESSO FAL DESAI AND 15 ORS., Adv.: MS. RAKHI M. CHODANKAR	SHRI ABEL ALMEIDA AND 35 ORS., Adv.: SUDESH USGAONKAR FOR R- 3 TO 9 , 11& 12	2
356	WP/581/2006	03/07/07	VILLAGE PANCHAYAT CALANGUTE THROUGH ITS SARPANCH AND 2 ORS Adv.: MR. P. A. KAMAT	POLICE INSPECTOR AND 7 ORS. Adv.: MS. W. COUTINHO, GA	3
357	WP/127/2007	05/06/07	M/S.ALCON RESORT HOLDINGS PVT. LTD. THROUGH ITS MANAGER MR. FLEMING DIAS Adv.: MAHESH SONAK	THE DIRECTOR, DIRECTORATE OF PANCHAYATS AND ANR Adv.: MS. W. COUTINHO, FOR R. 1	5
359	WP/584/2007	13/12/2007	SHRI. RANJIT SATARDEKAR Adv.: MS. FELICIA FERNANDES	SHRI. JOE MATHIAS Adv.: MR. Y.V. NADKARNI FOR RESPONDENT (CAVEATOR)	3

360	WP/148/2007	23/03/2007	ANGELA NINETTE JOSEPHINE DE OLIVEIRA FERNANDES AND 3 ORS Adv.: MR. SHAILESH M. PHADTE	CEASER AUGUSTO REGO FERNANDES AND 2 ORS. Adv.: MR. V.P.THALI FOR R-1 TO 3	3
361	WP/137/2007	02/04/07	BRITTO AMUSEMENTS PVT. LTD. AND ANR Adv.: MR. P. S. RAO	STATE OF GOA THROUGH ITS CHIEF SECRETARY Adv.: AG WITH MS. R. CHODANKAR, AGA	3
362	WP/24/2007	13/07/2007	SHRI. SYLVESTER D' SOUZA Adv.: V. A. LAWANDE	THE GOA COSTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 4 ORS. Adv.: MR. M. SALKAR, FOR R. 5	3
363	WP/143/2006	13/03/2007	SHRI PREMNATH A. KARAPURKAR,KEVNEM,TALEIGAON-GOA. Adv.: MR. V.A. LAWANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: MR. H. D. NAIK, ADVOCATE FOR RESPONDENT NO. 2 & 3	5
365	WP/17/2007	12/04/07	MS. PERPET ASSIS RODRIGUES Adv.: A. D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS. Adv.: MR. M. SALKAR	4
366	WP/355/2001	21/08/2007	SMT.RATNAMALA P.P.KHANOLKAR & ANR. Adv.: MRS.S.S.NAIK	MANAGER,TINY TOTO SCHOOL & ORS. Adv.: MR.S.S.KANTAK, R.1	7
367	WP/105/2007	13/07/2007	THE ASSISTANT DEFENCE ESTATE OFFICER AND ANR Adv.: C. A. FERREIRA, ASST. SOLICITOR GENERAL	JOSE ANTONIO BRAGANZA(DECEASED)BY HIS LR'S AND ANR Adv.: MR. H. SHIRODKAR	4
369	WP/123/2007	01/03/07	SERTORIO S. FACHO, PANJIM, GOA. Adv.: IN PERSON	HONOURABLE DISTRICT JUDGE AND 9 ORS., Adv.: MR. GURU SHIRODKAR, AGA FOR R. 2	3
370	WP/82/2007	12/04/07	RONNY COLACO Adv.: V. P. THALI	COMMUNIDADE OF MORMUGAO THROUGH ITS ATTORNEY MR.LEONARD RODRIGUES AND 3 ORS. Adv.: MRS. HARSHA NAIK FOR R-1 & 3	4
371	WP/417/2007	06/09/07	SHRI. RANJIT SATARDEKAR Adv.: MR. T. GEORGE JOHN	SHRI. PRABHAKAR CHODANKAR AND 2 ORS., Adv.:	4
372	WP/624/2007	18/12/2007	SHRI. SHAILESH S. N. GAONKAR AND 11 ORS., Adv.: MR. MAHESH AMONKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 26 ORS., Adv.: MR. G.SHIRODKAR AGA FOR RESP NO.1 & 2	8
373	WP/182/2007	11/09/07	FOMENTO RESORTS AND HOTELS LTD THROUGH MANAGING DIRECTOR ANJU TIMBLO AND 2 ORS., Adv.: MR. SUDIN M. S. USGAONKAR	VILLAGE PANCHAYAT OF TALEIGAO Adv.: MR. H. D. NAIK, FOR R.1 & 2	26

374	WP/611/2007	18/12/2007	SHRI. VINAYAK G. WARTY Adv.: MR. V. A. LAWANDE	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.:	4
377	WP/314/2006	12/03/07	GOA ANTIBIOTICS AND PHARMACEUTICALS LTD. (GAPL), REP. BY ITS ATTORNEY SHRI VISHNU RAM KERIKAR Adv.: MR. D. P. BHISE	REGIONAL PROVIDENT FUND COMMISSIONER AND ANR., Adv.:	3
378	WP/22/2007	05/02/07	MR. DATTARAM VITHAL CHARI Adv.: IN PERSON	VICE CHANCELLOR UNIVERSITY OF PUNE AND 3 ORS. Adv.:	3
379	WP/257/2007	03/08/07	SHRI DROPADI SHNTARAM HARMALKAR, BARDEZ, GOA. Adv.: MR. DAJVIP PATKAR	SHRI PANDURANG ANANT USKAIKAR AND 2 ORS., Adv.: MR. V.MENEZES FOR R.1 & 2	2
380	WP/456/2007	22/11/2007	HARDESH ORES PVT. LTD., MARGAO, GOA. Adv.: MR. M. F. NORONHA	MARIO MIGUEL MASCARENHAS AND 13 ORS., Adv.:	4
381	WP/46/2007	02/07/07	MRS. AGNES D\SILVA, CALANGUTE, BARDEZ GOA. Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA FOR R. 1 AND 3	3
382	WP/215/2007	27/07/2007	SHRI. JACINTO DA SILVA Adv.: MR. NITIN SARDESSAI	MARIA FILOMENA DA SILVA AND ANR., Adv.: MR. F.M. REIS FOR R. 2	2
383	WP/416/2007	12/10/07	SMT. ANANDI ANANDRAO NAGVEKAR AND ANR., Adv.: MR. DEEPAK GAONKAR	SHRI. SURYAKANT TUKARAM NAGVEKAR AND ANR., Adv.:	2
384	WP/264/2007	21/09/2007	SHRI. SADANAND P. SHETGAONKAR Adv.: MAHESH SONAK	GOA COSTAL ZONE MANAGEMENT AUTHORITY THROUGH MEMBER SECRETARY Adv.: MR. MANISH SALKAR, AGA	2
385	WP/10/2007	30/10/2007	MRS. SHILAVATIBAI S. ARPORKAR Adv.: A. A. AGNI	SHANKARNATH B. NAIK GUARDIAN OF MINOR CHILD SIDDIKA B. NAIK Adv.: MR. VALMIKI MENEZES FOR RESP.	2
386	WP/301/2007	13/07/2007	M/S. MINERIA NACIONAL LTD., Adv.: MR. MAHESH SONAK	HARDESH ORES PVT. LTD., Adv.: MR. IFTIKHAR AGA	3
387	WP/622/2007	12/12/07	SMT. NIVEDITA RAHUL JULKA Adv.: MR. SHIVAN DESSAI	GOA STATE CONSUMER DISPUTES REDRESSAL COMMISSION AND 2 ORS., Adv.:	3
388	WP/334/2007	16/08/2007	MR. JOAO ERNEST VALLES VAN DUNEM THROUGH ATTORNEY MRS. MARIA ALINA DE SOUZA SALDANHA Adv.: MR. J. ABREU LOBO	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. L. DHARWADKAR, AGA, FOR R. 1 & 2	3

390	WP/562/2006	12/07/07	MENINO MARQUES AND ANR. Adv.: S. M. WALWAIKAR	MAPUSA URBAN CO-OPERATIVE BANK OF GOA LTD. AND 2 ORS. Adv.: SHRI MAHESH AMONKAR FOR 3B	2
391	WP/613/2007	11/12/07	MANOHAR B. GAONKAR AND 39 ORS., Adv.: MR. V. A. LAWANDE	THE ADMINISTRATOR OF DEVALAYAS / MAMLATDAR OF PERNEM AND 20 ORS., Adv.: MR. G.SHIRODKAR AGA FOR R-1 & 21	3
392	WP/463/2007	16/10/2007	SHRI. DURGAKUMAR SHRIKRISHNA NAVATHI Adv.: MR. D. P. BHISE	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MS. W. COUTINHO, GA	3
393	WP/19/2007	06/07/07	LUDU LAXMAN NAIK Adv.: D. PANGAM	GOA COSTAL ZONE MANAGEMENT AUTHORITY AND ANR. Adv.: MR. M.D. SALKAR, AGA	2
394	WP/373/2007	19/09/2007	SHRI SUBHASH SURYA LOTLIKAR, VASCO-DA-GAMA, GOA. Adv.: MR. G. A. NAGVEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MS. W. COUTINHO, GA FOR R. 1 AND 2	3
395	WP/61/2007	07/03/07	SHRI RAJARAM VITHAL KALANGUTKAR AND ANR., Adv.: MR. SUDESH USGAONKAR	SMT. ALZIRA FLORA SOUZA DE MELO THROUGH HER POWER OF ATTORNEY SHRI RAVINDRA P. RAHATE Adv.: SHRI J. MULGAONKAR FOR RESP.	2
396	WP/358/2007	18/07/2007	CLUB VANILLA THROUGH PARTNER RINAN ISMAIL Adv.: MR. SHIVAN DESSAI	GOA COSTAL ZONE MANAGEMENT AUTHORITY THROUGH MEMBER SECRETARY AND 6 ORS., Adv.:	3
397	WP/411/2005	20/07/2007	MS. KIRAN KAMAT, PANAJI GOA. Adv.: SHRI M. S. PRABHUDESAI	MR. MOLU VITOLA CARMOTIM, VEREM - GOA. Adv.: MR. J.A. LOBO	6
398	WP/289/2007	18/10/2007	SHRI GANESH SHAKAR RAO, MERCES, GOA. Adv.: MR. M. S. JOSHI	MS. PRATIBHA N. SHET AND 2 ORS., Adv.: MR. R.G.RAMANI FOR R-2 & 3	2
399	WP/216/2007	28/06/2007	MRS. FLORY LOPES AND ANR., Adv.: MR. PRASHEEN LOTLIKAR	MRS. PATRICIA ANN D\'SOUZA ALIAS SUPRIYA BHARAT JALAN AND ANR., Adv.: MR. M.S.SONAK FOR RESPS.	2
400	WP/515/2007	25/10/2007	SMT. UMABAI A. DUBASH THROUGH ATTORNEY CAPT. N. B. JAMNERKAR Adv.: MR. VALMIKI MENEZES	VILLAGE PANCHAYAT OF ARPORA - NAGOA THROUGH SECRETARY AND 3 ORS., Adv.:	3
401	WP/367/2006	30/04/2007	MR. DOMINGOS BARRETTO, NAVELIM,SALCETE GOA. Adv.: MR. S.Y. THALY	MARGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER AND 4 ORS., Adv.: MR. J. GODHINHO, RESP.4	3
402	WP/443/2007	30/10/2007	MR. JAGANATH KAMBLI Adv.: MR. VIVEK RODRIGUES	DEVENDRA RAGHUNATH DESHPRABHU AND 10 ORS., Adv.: MR. D. PANGAM FOR R-3 & 4	2

404	WP/404/2007	22/10/2007	MR. UMESH R. NAYAK Adv.: MR. R. V. KAMAT	DATTARAM NAIK AND ANR., Adv.:	2
405	WP/446/2006	14/03/2007	MR. BHIMRAO DHONDIRAM DIVEKAR, PORVORIM GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH THE SECRETARY AND 2 ORS., Adv.: MR. S. DESAI FOR R. 2	5
406	WP/444/2007	19/10/2007	SHRI. KRISHNA M. NAIK Adv.: MR. V. A. LAWANDE	THE GOA COSTAL ZONE MANGEMENT AUTHORITY THROUGH MEMBER SECRETARY AND 5 ORS., Adv.: MR. S.R. RIVONKAR, GA	2
407	WP/529/2007	02/11/07	SHRI. MEGHANATH RAMA BANDEKAR Adv.: MR. C. A. COUTINHO	SHRI. SANJAY DEVIDAS BHAT PINGE Adv.: MR. V.R. TAMBA FOR RESPONDENT (CAVEATOR)	3
408	WP/636/2003	30/10/2007	MR. AGNELO MASCARENHAS AND ANR., Adv.: SHRI J. GODINHO WITH	DIRECTOR OF PANCHAYAT AND 3 ORS., Adv.: SHRI N.N. SARDESSAI,R.3	3
409	WP/78/2002	17/08/2007	CLINT DE BARROS AND ORS Adv.: IN PERSON	DIRECTOR GENERAL OF POLICE AND ORS Adv.:	14
410	WP/76/2007	21/11/2007	GOA, DAMAN AND DIU INDUSTRIAL DEVELOPMENT CORPORATION EMPLOYEE'S UNION AND 2 ORS. Adv.: H. D. NAIK	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR Adv.: AG WITH MS. R. CHODANKAR, AGA	5
412	WP/259/2007	26/11/2007	JOHN PHILIP PEREIRA, VERNA, SALCETE, GOA. Adv.: MR. S. D. PADIYAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.: AG WITH MS. RAKHI CHODANKAR, AGA FOR R. 1,3,4 & 5	3
413	WP/478/2007	08/10/07	LEONID BEYZER Adv.: MR. VIKRAM VARMA	UNION OF INDIA THROUGH HOME SECRETARY AND 2 ORS., Adv.: MS. F. MESQUITA FOR R. 1	3
414	WP/369/2007	22/08/2007	SMT. GEETA A. FERNANDES Adv.: MR. MAHESH SONAK	THE COMMISSIONER OF LABOUR AND EMPLOYMENT AND ANR., Adv.: MR. S. R. RIVONKAR, GA, FOR R. 1	3
415	WP/337/2007	20/07/2007	MR. SHEKHAR PRABHUDESSAI Adv.: MRS. LEENA KAMAT DHARWADKAR	GOA STATE INFORMATION COMMISSION CONSTITUTED WITH 2 MEMBERS AND ANR., Adv.: MR. VALMIKI MENEZES FOR R-2	2
416	WP/459/2007	10/12/07	MRS. CRISTINA CARDOZO AND 2 ORS., Adv.: MR. ANTHONY D\\\'SILVA	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: MS. W. COUTINHO, GA FOR R. 1 AND 3	3
417	WP/198/2007	16/07/2007	MR. ALVITO B. REBELLO Adv.: MR. SHAMBHU KAKODKAR	DEPUTY COLLECTOR SOUTH SUB DIVISION AND 5 ORS., Adv.: MS. W. COUTINHO, GA FOR R. 1 TO 3	3

418	WP/407/2004	19/10/2007	SHRI IVAN W.SANTOS AND 2 ORS., Adv.: SHRI NITIN SARDESSAI	SHRI APOLINARIO ANTONIO FERNANDES AND ORS., Adv.: MS. A. RAZAQ, FOR R. 1, 3, 4 AND 5	7
420	WP/521/2007	02/11/07	MISS. SHRADHA V. NAIK Adv.: MR. VALMIKI MENEZES	THE VILLAGE PANCHAYAT OF CALANGUTE THROUGH SECRETARY Adv.:	3
421	WP/300/2007	14/09/2007	M/S. ELEGANCE FINANCIALS PVT. LTD. THROUGH MANAGER PETER BAPTIST Adv.: MR. VALMIKI MENEZES	MR. SHANKAR B. TORASKAR PROPRIETOR M/S. HIMACHAL INVESTMENTS Adv.: MR. D.V. PATKAR	4
422	WP/455/2007	22/11/2007	SOCIEDADE DE FOMENTO IND. PVT. LTD., MARGAO, GOA. Adv.: MS. AMIRA A. RAZAQ	MARIO MIGUEL MASCARENHAS AND 13 ORS., Adv.: MR. A.N.S. NADKARNI FOR R. 13 AND 14	4
423	WP/376/2007	22/11/2007	SHRI. MOHIDIN M. SANGAM Adv.: MR. HRUDAYNATH SHIRODKAR	UNION OF INDIA THROUGH THE SECRETARY AND ANR., Adv.: MR. JOSEPH VAZ STANDING COUNSEL FOR R- 1	3
424	WP/103/2007	16/08/2007	SHRI. GOPINATH PANDURANG BETQUEKAR THROUGH POWER OF ATTORNEY ANIL GOPINATH BETHQUEKAR AND 9 ORS. Adv.: RYAN MENEZES	SMT. SHANTABAI ALIAS GANGA ANANT BETQUEKAR AND 6 ORS Adv.: MR. J.P. MULGAONKAR FOR R-1 TO 7	2
425	WP/467/2007	29/09/2007	SMT. RAJARAM SHAMBHU GOVEKAR (DECEASED) THROUGH LR'S Adv.: MR. A. D. BHOBE	MR. ULHAS RAJARAM KARPE Adv.:	2
426	WP/453/2007	20/11/2007	SHRI. PREMNATH RAGHUNATH NATEKAR Adv.: MR. R. S. SARDESSAI	ADDITIONAL DIRECTOR OF PANCHAYAT (II) AND 2 ORS., Adv.:	2
427	WP/284/2007	24/07/2007	M/S. I F B INDUSTRIES LTD. Adv.: MR. H. K. MAINGI	UNION OF INDIA THROUGH SECRETARY MINISTRY OF FINANCE AND 5 ORS., Adv.: MR. J. VAZ	3
428	WP/188/2002	17/08/2007	INTERNATIONAL EDUCATION AND FELLOWSHIP TRUST Adv.: MR.A.V.NIGALYE	STATE OF GOA & ORS. Adv.: MR.S.VAHIDULLA,AGA,R.1&2	3
429	WP/50/2007	06/07/07	SHRI. VIJAY SACHDEVA Adv.: VALMIKI MENEZES	GOA COSTAL ZONE MANAGEMENT AUTHORITY THROUGH MEMBER SECRETARY AND DIRECTOR EX-OFFICIO JOINT SECRETAR Adv.: MR. M. SALKAR, AGA	2
430	WP/582/2007	06/12/07	KRISHNAN MUKUND NAIK AND 5 ORS., Adv.: MR. V. A. LAWANDE	MRS. ANNE LOBO AND 5 ORS., Adv.:	2

431	WP/53/2007	15/03/2007	CYRIL SEQUEIRA Adv.: SUDIN USGAONKAR	VICTOR JOAO BAPISTA SEQUEIRA ALIAS JOHN BAPTISTA SEQIEIRA THROUGH ATTORNEY ANTHONY FRANCIS LOBO Adv.: MR. A.D.BHOBE FOR RESP	2
432	WP/485/2007	10/12/07	SMT. BLANCHE CARNEIRO Adv.: MS. PRACHI JOSHI	STATE OF GOA THROUGH CHIEF SECRETARY AND 8 ORS., Adv.: AG WITH MS. W. COUTINHO, GA FOR R. 1,2,5,6 & 7	3
433	WP/6/2007	12/07/07	MR. LICARDO FERNANDES AND 2 ORS. Adv.: MR. NILESH SHIRODKAR	MR. JACINTO S. D\ ' SOUZA AND 5 ORS. Adv.: MR. V. P. THALI, FOR R.1	4
434	WP/19/2005	13/07/2007	MRS.NIQUELA D'SILVA,AMBELIM VILLAGE,SALCETE GOA. Adv.:	MR.GUILERMINO D'SILVA AND 4 ORS., Adv.: MR. SUDESH USGAONKAR, FOR RESP. NO. 1.	7
435	WP/612/2007	12/12/07	MR. RATUL SHARMA Adv.: MR. SHIVAN DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: MR. N.N.SARDESSAI FOR R-3	3
436	WP/234/2007	28/09/2007	SHRI BHIKARO PANDHARI NAGVEKAR AND ANR., Adv.: MS. A. A. AGNI	SHRI DADU R. AMBRE AND 2 ORS., Adv.: MR. A. D. BHOBE, FOR R.1 & 2	3
437	WP/576/2007	04/12/07	MR. CLIVE M. BRAGANZA, BARDEZ-GOA. Adv.: MR. P. S. RAO	VILLAGE PANCHAYAT OF ARPORA-NAGOA, THROUGH ITS SARPANCH AND 2 ORS., Adv.:	3
438	WP/488/2007	17/10/2007	MR. JOSEPH SEQUEIRA AND 5 ORS., Adv.: MR. H. D. NAIK	MR. MENINO D'SOUZA, DIRECTOR OF PANCHAYATS AND 6 ORS., Adv.: MR. P. KAMAT, FOR R-3	3
439	WP/238/2007	16/08/2007	DAMODAR MANGALJI AND CO. LTD., PANAJI, GOA. Adv.: MR. M. S. JOSHI	BANDEKAR BROS. PVT. LTD., VASCO DA GAMA, GOA. Adv.: MR. E. DIAS DO ROSARIO FOR RESP	3
440	WP/140/2007	15/06/2007	SHRI. PETER BRAZILIO FERNANDES Adv.: MR. J. P. MULGAONKAR	SHRI. NAMDEV CHANDRU NAIK AND ANR Adv.:	2
441	WP/440/2007	19/10/2007	MR. ANANT RAMA KANKONKAR AND 4 ORS., Adv.: MR. MAHESH SONAK	CONFRARIA DO SSMO SACRAMENTO E.N.SRA. DO ROSARIO DA IGREJA DE CURCA REPRESENTED BY MANAGING COMMITTE Adv.: MR. J.LOBO FOR RESP 1, 1A & 1C	2
442	WP/441/2007	19/10/2007	MR. ANANT RAMA KANKONKAR AND 4 ORS., Adv.: MR. MAHESH SONAK	CONFRARIA DO SSMO SACRAMENTO E.N.SRA. DO ROSARIO DA IGREJA DE CURCA REPRESENTED BY MANAGING COMMITTE Adv.: MTR. J.A.LOBO FOR R-1	2

WP

443	WP/439/2007	19/10/2007	MR. ANANT RAMA KANKONKAR AND 4 ORS., Adv.: MR. MAHESH SONAK	FABRICA OF THE CHURCH OF CURCA ALIAS FABRICA DA IGREJA DE CURCA REPRESENTED BY MANAGING COMMITTEE Adv.: MR. J.A.LOBO FOR R-1	2
444	WP/51/2007	09/08/07	MR. RANJIT SATARDEKAR Adv.: MR. ROHIT BRAS DE SA	MRS. RUCMINI RAGHUNATH NARVEKAR AND 9 ORS Adv.: MR. SHAIKH VAHIDULLAH FOR RESP. 1 TO 10	2
445	WP/201/2007	27/07/2007	SHRI. VICTOR COUTINHO ALIAS VENTURA MARTIS COUTINHO AND 2 ORS., Adv.: MR. NITIN SARDESSAI	SHRI. CONCEPTION COUTINHO ALIAS CONCEICAO COUTINHO AND 2 ORS., Adv.: MR. S.S.KAKODKAR FOR R-2 & 3	2
446	WP/527/2007	22/11/2007	SHRI PRAMOD A. RAIKAR, PONDA-GOA. Adv.: MR. D. J. PANGAM	REGISTRAR OF CO-OPERATIVE SOCIETIES AND 18 ORS., Adv.: MR. P.C. CHAWDIKARFOR R-2 TO 6	5
447	WP/136/2007	27/07/2007	SHRI. DIGAMBAR NARAYAN DESAI AND ANR Adv.: MS. MINAL N. NAIK	THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND 10 ORS. Adv.: MR. G.SHIRODKAR AGA FOR R-1	2
448	WP/408/2007	30/08/2007	JOSE BELARMINO ANTAO AND ANR., Adv.: MR. SHAMBHU KAKODKAR	FLORIANO GAMBETA DA PIEDADE AVILA AND ANR., Adv.:	2
449	WP/532/2007	30/10/2007	MANIPAL SOWBHAGYA NIDHI LTD. REPRESENTED BY MANAGER MR. P. SRIKARA MALLYA Adv.: MR. SIDHARTH KALSHALKAR	NEETA NORONHA DE COSTA AND 3 ORS., Adv.:	2
451	WP/120/2001	29/10/2007	SRINIVAS DINKARRAO GOKAKAKAR Adv.: MR.M.S.SONAK	STATE OF GOA & ORS. Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR R & 2	11

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	WPCR/32/2006	07/02/07	SHRI ASHOK KUMAR JALAN AND ANR., Adv.: SHRI PRASANNA C. CHAWDIKAR	EMPLOYEES STATE INSURANCE CORPORATION, REP. BY SHRI E. V. NAIK Adv.: MRS. A.A.AGNI FOR RESP	2
2	WPCR/33/2006	07/02/07	SHRI ASHOK KUMAR JALAN AND ANR., Adv.: SHRI PRASANNA C. CHAWDIKAR	EMPLOYEES STATE INSURANCE CORPORATION, REP. BY SHRI E. V. NAIK Adv.: MRS. A.A.AGNI FOR RESP	2
3	WPCR/34/2006	07/02/07	SHRI ASHOK KUMAR JALAN AND ANR., Adv.: SHRI PRASANNA C. CHAWDIKAR	EMPLOYEES STATE INSURANCE CORPORATION, REP. BY SHRI E. V. NAIK Adv.: MRS. A.A.AGNI FOR RESP	2
4	WPCR/35/2006	07/02/07	SHRI ASHOK KUMAR JALAN AND ANR., Adv.: SHRI PRASANNA C. CHAWDIKAR	EMPLOYEES STATE INSURANCE CORPORATION, REP. BY SHRI E. V. NAIK Adv.: MRS. A.A.AGNI FOR RESP.	2
5	WPCR/5/2007	12/03/07	MR. PIEDADE AZAVEDO Adv.: JOSEPH VAZ	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS. Adv.: MS. W. COUTINHO, PP	3
6	WPCR/9/2007	15/03/2007	SHRI. CHANDER MOHAN MEHTA Adv.: A. D. BHOBE	MR. WILLIAM ROSARIO FERNANDES AND ANR Adv.:	2
7	WPCR/10/2007	05/04/07	ADRIAN KEVIN DUGGAN PRESENTLY LODGED IN CENTRAL JAIL Adv.: MS. CAROLINE COLLASSO	STATE OF GOA REPRESENTED BY INSPECTOR GENERAL OF PRISONS AND ANR Adv.: MRS. W. COUTINHO, PP FOR R. 1	2
8	WPCR/12/2007	03/05/07	SHRI VAMAN ANANT GAWDE Adv.: MR. S. R. RIVONKAR	SMT. VAIBHAVI VAMAN GAWDE AND ANR Adv.: MR. T. JOHN GEORGE	2
9	WPCR/16/2007	26/04/2007	MUKESH MOHAN PRISONER NO 794 CENTRAL JAIL AGUADA Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2
10	WPCR/38/2006	17/01/2007	SHRI. D. BHASKAR SHETTY AND ANR Adv.: SUDESH USGAONKAR	SMT. PRISCA J. FERNANDES AND ANR Adv.:	2
11	WPCR/15/2007	26/04/2007	ANTHONY REBELLO CENTRAL JAIL AGUADA Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, PP	2
12	WPCR/14/2007	03/05/07	SHRI. SANJAY THAKUR PRISONER NO 783 CENTRAL JAIL AGUADA Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2
13	WPCR/3/2007	01/03/07	MS. LIDA JOAO Adv.: V. A. LAWANDE	MRS. KANCHAN CHODANKAR CONSTABLE ATTACHED TO MAPUSA POLICE STATION AND 2 ORS. Adv.: MR. A.F.DINIZ FOR R1 & 2	2

WPCR

14	WPCR/41/2006	09/02/07	MR. MADAN MOHAN DHANUKA Adv.: SUDIN USGAONKAR	THE REGISTRAR OF COMPANIES, GOA, DAMAN, AND DIU Adv.:	2
15	WPCR/18/2007	21/06/2007	MAQBOOL AHMED CENTRAL JAIL AGUADA Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	2
17	WPCR/6/2007	28/02/2007	FIRDOUS AHMED PRESENTLY LODGED IN CJA Adv.: ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS. Adv.:	2
18	WPCR/40/2006	09/02/07	MR. PRADEEP JAIN Adv.: SUDIN USGAONKAR	THE STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR Adv.: MR. E.P. BADRINARAYANAN FOR R. 2	2
19	WPCR/39/2006	17/01/2007	MR. D. BHASKAR SHETTY AND ANR Adv.: SUDESH USGAONKAR	SMT. PRISCA J. FERNANDES AND ANR Adv.:	2
20	WPCR/42/2006	09/02/07	MR. MOHAN JAYAKAR Adv.: SUDIN USGAONKAR	THE REGISTRAR OF COMPANIES, GOA, DAMAN, AND DIU Adv.: MR. E.P. BADRINARAYANAN	2
21	WPCR/1/2007	07/02/07	AVELINE J. PINTO. Adv.: MR. NIGEL COSTA FRIAS, U/LAS	STATE OF GOA THROUGH CID POLICE OR PUBLIC PROSECUTOR AT PANAJI Adv.: MR. C.A. FERREIRA, P.P.	4
22	WPCR/36/2006	07/02/07	SHRI. AVELINE J. PINTO. Adv.: MR. NIGEL COSTA FRIAS, U/LAS	STATE OF GOA THROUGH CID POLICE AT PANJIM Adv.: MS. WINNIE COUTINHO, PP	4
23	WPCR/25/2007	16/08/2007	MAJOR DEEPAK BALI OF CHIEF ENGINEER (AIR FORCE) Adv.: MR. SHIVANAND SINGBAL	UNION OF INDIA THROUGH ITS SECRETARY AND 3 ORS., Adv.: MR. C. A. FERREIRA, ASST. SOLICITOR GENERAL	2
24	WPCR/28/2007	03/10/07	SANJAY THAKUR LODGED IN CENTRAL JAIL AGUADA Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, PP	3
25	WPCR/45/2007	13/12/2007	M/S. SUPER EXPRESS ROADWAYS THROUGH PARTNERS Adv.: MR. A. D. BHOBE	MR. JOSE CAMILO MARTINS AND ANR., Adv.: MR. ALDRIN MONTEIRO FLOR R-1	2
26	WPCR/4/2004	29/11/2007	MR.LAXMIKANT D.NAIK KARMALI AND ANR., Adv.: SHRI P.A. KHOLKAR	MRS. LAURIANA FERNANDES E DINIZ AND 2 ORS., Adv.: SHRI S.N.SARDESSAI, PP-R3	3
28	WPCR/26/2007	26/11/2007	SHRI. SADANAND SHANKAR PHADTE Adv.: MR. ANTONIO SOUZA EREMITA	SMT. SUVARNA S. PHADTE AND ANR., Adv.:	2

WPCR

29	WPCR/4/2007	05/07/07	SHRI. RATNADEEP N. MORASKAR Adv.: VALMIKI MENEZES	SMT. RESHMA RATNADEEP MORASKAR Adv.: MR. BHUPESH BANDEKAR FOR RESP	2
31	WPCR/13/2007	21/04/2007	VIMAL SINGH CHAUDHRI PRISONER NO. C-687 Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS. Adv.:	2
32	WPCR/47/2007	07/12/07	MR. ANTHONY ROSARIO REBELLO, PRESENTLY SERVING SENTENCE AT CENTRAL JAIL, AGUADA Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH SECRETARY (HOME) AND 2 ORS., Adv.:	2
33	WPCR/36/2007	22/10/2007	MR. JERON J. W. BARRETTO Adv.:	JUDICIAL MAGISTRATE FIRST CLASS AT CANACONA SHEKHAR PARAB AND 2 ORS., Adv.: MS. W. COUTINHO, PP FOR R. 2	2
34	WPCR/34/2007	02/11/07	SMT. NUTAN DAMODAR PRABHU AND ANR., Adv.: MR. A. D. BHOBE	RAVINDRA VASSANT KENKRE AND ANR., Adv.: MS. WINNIE COUTINHO, PP FOR R. 2	2
35	WPCR/41/2007	05/12/07	SHRI. RANJIT SATARDEKAR Adv.: MR. T. GEORGE JOHN	THE INSPECTOR, PANAJI POLICE STATION AND 2 ORS., Adv.: MS. W. COUTINHO, GA	3
36	WPCR/22/2007	13/08/2007	SHRI. MOHAMMAD ASLAM PRESETNLY IN CENTRAL JAIL Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2
37	WPCR/29/2007	20/09/2007	PRAKASH PARAB THROUGH HIS NEXT FRIEND SUBHASH PARAB Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2
38	WPCR/21/2007	27/07/2007	SHRI. SHER SINGH, PRISONER NO. 782 Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH UNDER SECRETARY OF HOME DEPARTMENT AND 2 ORS., Adv.:	2
39	WPCR/44/2007	04/12/07	KANTA TALKATKAR, PRESENTLY SERVING SENTENCE AT CENTRAL JAIL AGUADA, GOA. Adv.: MRS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	3
40	WPCR/20/2007	19/07/2007	MR. ANTHONY ROSARIO REBELLO, PRISONER Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH UNDER SECRETARY (HOME) AND 2 ORS., Adv.: MS. W. COUTINHO, PP	2
41	WPCR/43/2007	06/12/07	SHRI SURESH NAYAR, PRISONER NO.633, CENTRAL JAIL, AGUADA-GOA. Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2
42	WPCR/32/2007	11/10/07	MR. SANTOSH KUMAR SINGH, C. P. NO.810 PRESENTLY SERVING SENTENCE AT CENTRAL JAIL, AGUADA Adv.: MS. ASHA DESAI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, PP	2

WPCR

43	WPCR/17/2007	19/07/2007	RAMESH CHANDER SINGH, PRISONER NO. 797 Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH SECRETARY OF HOME DEPARTMENT AND 2 ORS., Adv.: MS. W. COUTINHO, PP	2
44	WPCR/37/2007	25/10/2007	MRS. CAROLINA REBELLO E D'SILVA PRESENTLY LODGED IN CENTRAL JAIL AGUADA Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2
45	WPCR/35/2007	13/12/2007	MR. VALERINO BARRETTO PRESENTLY AT CENTRAL JAIL AGUADA THROUGH WIFE MRS. SHEELA BARRETTO Adv.: MS. ASHA DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, PP	2
46	WPCR/23/2007	06/09/07	SHRI. BIMAL SINGH KOTHARI Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: MR. J.A.LOBO FOR R-2	2
47	WPCR/19/2007	29/06/2007	MR. ASHWIN SAVIO ELISON JOSE DO ROSARIO SOUZA Adv.: MR. NITIN SARDESSAI	S T A T E Adv.:	2
48	WPCR/2/2007	05/07/07	SHRI PETER FERNANDES, SOCORRO, BARDEZ GOA. Adv.: MR. S. VALES	STATE OF GOA (THROUGH MAPUSA POLICE STATION) AND ANR., Adv.: MS. W. COUTINHO, PP	3
49	WPCR/24/2007	22/10/2007	SKYLINE AQUATECH EXPORTS LTD. AND 3 ORS., Adv.: MR. RYAN MENEZES	M/S. SACHIMA AGRO INDUSTRIES PVT. LTD THROUGH MANAGING DIRECTOR SARA FERNANDES Adv.: MR M.S.JOSHI FOR RESP	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	No. of Files
1	XFA/4/2006	14/02/2007	SHRI MAKTUM ATTAR SHAIKH AND ANR., Adv.: MR. PRASANNA C. CHAWDIKAR	SHRI ASHOK LAXMAN NAIK AND 6 ORS., Adv.: MR. E. AFONSO FOR R. 3 AND 6	2